

Serial No. 21/2023
 As per Register of Notary

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 66/2021/EZ

TRIBUNAL IN ITS OWN MOTION

(Ref: MONIKHAL CANAL)

VERSUS

STATE OF WEST BENGAL & ORS.



COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT BY THE
 SPECIAL COMMISSIONER, ENVIRONMENT DEPARTMENT,
 GOVERNMENT OF WEST BENGAL

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Filed by

Barnali Dey
 ADVOCATE

28 JUN 2023

BEFORE THE NATIONAL GREEN TRIBUNAL

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SPECIAL COMMISSIONER, ENVIRONMENT DEPARTMENT,
GOVERNMENT OF WEST BENGAL

Most Respectfully Sheweth

I, Sasim Kumar Barai, son of late Narayan Chandra Barai, aged about 56 years, by faith -Hindu, by Occupation- Government Service, working as the Special Commissioner, Department of Environment, Government of West Bengal, having office at 5th floor, Prani Sampad Bhawan, LB-2, Sector-II, Salt Lake, Kolkata-700106, do hereby solemnly declare and say as follows:-

1. That I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application. I have been duly authorized by the Principal Secretary, Environment

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Department to affirm the instant affidavit before this Hon'ble Tribunal.

2. That this affidavit is being affirmed in pursuant to the solemn Order passed by this Hon'ble Tribunal dated 28.03.2023 wherein Additional Chief Secretary was directed to file a comprehensive affidavit on various works undertaken for cleaning of Monikhal including New Monikhal for its entire length.
3. That in pursuant to the above-mentioned Order passed by this Hon'ble Tribunal, the Department of Environment issued letter to various stakeholder Departments i.e. the Principal Secretary, Urban Development and Municipal Affairs Department, Principal Secretary, Irrigation and Waterways Department, Municipal Commissioner, Kolkata Municipal Corporation and Chief Executive Officer, Kolkata Metropolitan Development Authority with a request to submit their action taken reports to the Environment Department in compliance of the Order of this Hon'ble Tribunal.
4. That the Irrigation and Waterways Department has informed that the work of desiltation of New Monikhal Canal has been completed on 28.02.2023.

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Copy of the letter of Irrigation and Waterways Department vide letter No. 1240-IE/2L-20/21 dated 04.05.2023 is annexed herewith and marked as **ANNEXURE- "R/1"**.

5. That the Department of Urban Development & Municipal Affairs has submitted the action taken reports of State Urban Development Agency regarding placement of fund and accessories allotment status on the account of Solid Waste Management under Maheshtala Municipality :-



A. The Department of Urban Development & Municipal Affairs has sanctioned an amount of 190.81 lakh as 1st , 2nd , 3rd and 4th installment in favour of Maheshtala Municipality during the fiscal year 2022-23 from West Bengal Urban Employment Scheme, and an amount of 95.40 lakh as 5th installment (i.e Part I & II 10% of yearly requirement for FY 2022-23) in favour of Maheshtala Municipality, during fiscal year 2022-23 from West Bengal Urban Employment Scheme.

In addition to the aforesaid allotments, an amount of Rs. 30.72 Lakh was sanctioned in three phases for the period up to June 2022 towards remuneration of facilitator among Self - Help Group members to facilitate Solid Waste Management awareness generation & waste collection programme under Maheshtala Municipality.

In fourth, fifth and sixth phases an additional amount of Rs.34,08,144/-, Rs.35,61,159/ and Rs.35,61,159/- only for Maheshtala Municipality has also been sanctioned

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for the period up to September 2022, December 2022 and March 2023 towards remuneration of "Nirmal Sathis" as facilitator from Self-Help Group members to facilitate Solid Waste Management awareness generation & waste collection programme under Maheshtala Municipality.



B. On the basis of requisition from Maheshtala Municipality allotment has been made to Maheshtala Municipality on the account of Solid Waste Management.

The details of the allotment are as follows:-

- i. Household Bins(10 litres)- 96472 pairs has been allotted
- ii. Community Bins (100 litres)- 840 pieces is allotted.
- iii. Battery operated tipper- Out of 70 pieces of requisition from Municipality 11 pieces has been allotted. GAP from demand is 59 pieces.
- iv. Fuel operated tipper - Out of 116 Nos. of requisition from Municipality 06 Nos. has been allotted. GAP from demand is 103 Nos.
- v. Tri-cycle van- Out of 1282 Nos. of PTC van, 887 Nos. of PTC has been allotted. Among them 394 Nos. PTC were delivered according to the needs of the Municipality. The remaining 493 Nos. of PTC will be delivered as per requirement.

Copy of the action taken report of UD &MA Department is annexed herewith and marked as **ANNEXURE- "R/2"**.

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6. Kolkata Municipal Corporation (KMC) has reported that for improvement of sludge handling system and for speedy disposal of supernatant water, KMC has taken up the scheme for construction of one lifting pumping station and laying of dedicated carrier pipeline for disposal of the supernatant water after settling and sedimentation. Laying work of dedicated carrier pipeline has been completed. The lifting pumping station is already constructed by Kolkata Environmental Improvement Investment Programme (KEIPP) Department of KMC. The construction work of the pumping station is completed and after trial run the lifting station was put into regular operation during last week of May, 2023.

It is learnt that schemes are also being taken up for development of drainage system of Maheshtala Municipality so that the same is not mixed up with sludge water of the Water Treatment Plant and also to avoid pumping out of run off water of Maheshtala Municipality in the sludge water pond of KMC, specially during rainy season, disturbing its performance. Schemes are taken up for de-silting of the 1200 mm diameter pipe at New Santoshpur Road and such desilting work of drainage system and trunk lines is going to be taken up shortly.

It is also mentioned that extensive maintenance work for clearing of sludge generated at the sludge pond area is also going on in full swing with cutting and disposal of settled sludge from the existing sludge pond of Garden Reach Water Treatment Plant using heavy earth movers and machineries.

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A substantial amount of generated sludge was cut off and disposed for the use of different Government bodies like Syama Prasad Mookerjee Port Kolkata (erstwhile KoPT), KMDA, Maheshtala Municipality, KMC area etc. as per requirement.

There are some encroachments in the sludge pond area situated within ward No.10 of Maheshtala Municipality. KMC survey Department started the survey and demarcation work of the sludge pond area through concerned BL& LRO department, GOWB, but the same could not be continued due to local resistance. Recently, the BL&LRO survey has started again in the presence of officials of Maheshtala Municipality.

It is also mentioned that KMC Water Supply Department has already engaged the School of Water Resources, IIT Kharagpur to undertake the feasibility study for improvement of the existing sludge handling system, its maintenance and its disposal for Garden Reach Water Treatment Plant as a long term solution. Extensive maintenance of the available area of the sludge pond is being carried out now by KMC by means of thorough cutting and disposal of sludge from the sludge pond area.

Copy of the report of the Kolkata Municipal Corporation is enclosed herewith and marked as **ANNEXURE- "R/3"**.

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7. Kolkata Metropolitan Development Authority (KMDA) has reported that regarding pollution abatement of Monikhal Canal, GAP Wing, W&S Sector, KMDA has taken the following actions:-

(1) GAP Wing, W&S Sector, KMDA has started work on 27.06.2022 for 35 MLD STP along with interception of drains discharging to River Ganga under Hybrid Annuity Model (HAM) at Maheshtala. Proposal of KMDA to intercept 20 MLD dry weather flow from Monikhal has been technically accepted by NMCG. This project is scheduled to be completed by 26.09.2024. Different parameters on pollution load estimation of Monikhal canal are measured by KMDA through Jadavpur University.

(2) KMDA is executing another sewerage network project at Maheshtala Municipal area from Ward No. 1 to 10 under AMRUT. The network laying work in these wards will be completed by August 2023 and the House connection work will be started soon. The part sewage which were supposed to be discharged at Monikhal canal directly, after completion of house connection, will be taken at KMDA's ongoing 35 MLD STP for treatment.

(3) KMDA's another proposal for shifting the location of outlet discharge (65 MLD) Point Garden Reach WSP, from Monikhal Canal has also been accepted by NMCG. KMC considered the same at their 'Renovation of Garden Reach STP Project.'

Copy of the KMDA report along with photographs is annexed herewith and marked as **ANNEXURE- "R/4"**.

That the reply is true to my knowledge and belief, which I derive from the office record.

Sasim Kumar Barai

DEPONENT



VERIFICATION

I, Sasim Kumar Barai, Special Commissioner, Department of Environment, Government of West Bengal, do hereby verify that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 27th day of June, 2023.



ABDUL HANIF MULLA
Advocate, High Court, Calcutta
Regd. No. 9380 / 2011
Government of India
4th Jn Court Calcutta
Cmta No. 'E'
M-983110408P

Sasim Kumar Barai

DEPONENT

Identified by me:
Banmati Dey
Advocate
F-175/2009

28 JUN 2023



Government of West Bengal
Irrigation & Waterways Department
Jalasampad Bhawan, 3rd Floor, Salt Lake - 700091.

DEPARTMENT OF URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS
DT. 18/05/2023
DAIRY NO. 715

No. 1240-IE/2L-20/21

Date: 04.05.2023

From : Joint Secretary to the
Government of West Bengal

To : Special Secretary,
Department of Environment,
Prani Sampad Bhawan, 5th Floor, LB-2, Sec-III,
Saltlake City, Kolkata-106

Sub: O.A. No. 66/2021/EZ in the matter of Tribunal on its Own Motion in (Re: Monikhal Canal) -Vs.- The State of West Bengal & Ors.

Ref: Memo No. 707/EN/3C-25/2021 dated 12.04.2023

Sir,

With reference to the matter captioned above, I am directed to inform you that the desiltation of New Monikhal canal has been completed on 28.02.2023. This is for your information and necessary action.

Yours faithfully,

Encls: As Stated.

Sd/-
Joint Secretary to the
Government of West Bengal

No. 1240/1(3)-IE

Date: 04.05.2023

Copy forwarded for kind information to:

1. Senior Special Secretary, Urban Development & Municipal Affairs Department, Nagarayan, DF-8, Sector-I, Salt Lake City, Kolkata-700064. This has a reference to his Memo No. 34(5)/1(6)/(Law) dated 25.04.2023.
2. Chief Engineer (South), Irrigation & Waterways Directorate, Jalasampad Bhawan, 1st Floor, Salt Lake, Kolkata - 700091.
3. Superintending Engineer, Greater Calcutta Drainage Circle, Irrigation & Waterways Directorate, Jalasampad Bhawan, 2nd Floor, Salt Lake, Kolkata - 700091.
4. Executive Engineer, Suburban Drainage Division, Irrigation & Waterways Directorate, Japasampad Bhawan, 7th Floor, Salt Lake, Kolkata - 700091.

BZ
Joint Secretary to the
Government of West Bengal

LO
1240-1(3)-IE/2L-20/21
dt 01/06/2023

GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN, DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064



No. 48/(Law)/C-12/NGT/3S-14/2017

Date: 07.06.2023

From : Smt. Nandini Ghosh, IAS,
Senior Special Secretary to the Govt. of West Bengal.

To : The Principal Secretary, Environment Department.

Sub: OA No. 66/2021/EZ (Tribunal on its own Motion -Vs- State of West Bengal &Ors.)
(Ref.: Monikhal Canal)

Sir,

Apropos the captioned subject, I am directed to forward herewith a copy of the report as received from SUDA and a letter as received from I & W Department for your kind perusal and taking necessary actions.

This may be treated as urgent.

Encl: As stated

Yours faithfully


NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal
Date: 07.06.2023

No. 48/ I(4)/(Law)/C-12/NGT/3S-14/2017

Copy forwarded for information and taking necessary action to:

1. Sr. Law Officer, Environment Department.
2. Sr. P.A. to Principal Secretary, Environment Department.
3. Sr. P.A. to Principal Secretary, U.D. & M.A Department.
4. Sr. P.A. to Sr. Special Secretary, U.D. & M.A Department.



Senior Special Secretary

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal



রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

No. SUDA-1109/2022/4350

Date: 30.05.2023

From : Director, SUDA

To : Senior Special Secretary, UD & MA Department

Sub.: OA No.66/2021/EZ [Tribunal on its Own Motion - Vs- State of West Bengal & Ors.]
(Ref: Monikhal Canal)

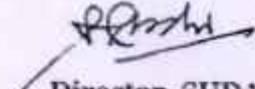
Ref.: Your letter bearing No. 34(5)/(Law)/C-12/NGT/3S-14/2017 dated 25.04.2023
& Previous Action Taken Report Ref. No.: SUDA-1109/2022/6164, dated 28.11.2022

Madam,

With reference to the above subject matter, I am attaching herewith a copy of the updated Action Taken Report regarding placement of fund and accessories allotment status on the account of Solid Waste Management under Maheshtala Municipality alongwith Annexures for your kind perusal.

Encl: As stated above.

Yours faithfully,

 30/5/2023
Director, SUDA

No. SUDA-1109/2022/4350/1(2)

Date: 30.05.2023

Copy forwarded for kind information to:

1. Senior PS to Principal Secretary, Department of Urban Development and Municipal Affairs.
2. Sr. Law Officer, Department of Urban Development and Municipal Affairs.

 30/5/2023
Director, SUDA

Action Taken Report regarding placement of fund and accessories allotment status on the account of Solid Waste Management under Maheshtala Municipality with regard to OA No.66/2021/EZ [Tribunal on its Own Motion -Vs- State of West Bengal & Ors.] (Ref: Manikhal Canal).



With regard to placement of fund towards engagement of unskilled, Semi-skilled and skilled conservancy workers for Solid Waste Management programme under Maheshtala Municipality

- The Department of Urban Development & Municipal Affairs *vide* Memo No. 103(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC- Dept. of UDMA dt. 17.05.2022 has sanctioned an amount of Rs.190.81 lakh as 1st installment in favour of Maheshtala Municipality, being the 20% of yearly requirement during 2022-23.
The copy of Memo No. 103(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC- Dept. of UDMA dt. 17.05.2022 is annexed herewith and marked as Annexure R-1.
 - The Department of Urban Development & Municipal Affairs *vide* Memo No. 413(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC- Dept. of UDMA dt. 26.07.2022 has sanctioned an amount of Rs.190.81 lakh as 2nd installment in favour of Maheshtala Municipality, during fiscal year 2022-23 from West Bengal Urban Employment Scheme.
The copy of Memo No. 413(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC- Dept. of UDMA dt. 26.07.2022 is annexed herewith and marked as Annexure R-2.
 - The Department of Urban Development & Municipal Affairs *vide* Memo No. 546(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA dt. 22.09.2022 has sanctioned an amount of Rs.190.81 lakh as 3rd installment in favour of Maheshtala Municipality, during fiscal year 2022-23 from West Bengal Urban Employment Scheme.
The copy of Memo No. 546(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC- Dept. of UDMA dt. 22.09.2022 is annexed herewith and marked as Annexure R-3.
- Pursuant to the allotment order issued by the Department of Urban Development & Municipal Affairs *vide* Memo No. 546(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA dt. 22.09.2022, fund has been released in favour of Maheshtala Municipality as 3rd installment (i.e. 20% of yearly requirement during the Financial Year 2022-23) under West Bengal Urban Employment Scheme.
- Maheshtala Municipality has been intimated about the release of fund under West Bengal Urban Employment Scheme *vide* Memo No. SUDA-1039/2022/5548 dated 09.11.2022.

The copy of Memo No. SUDA-1039/2022/5548 dated 09.11.2022 is annexed herewith and marked as Annexure R-4.

- The Department of Urban Development & Municipal Affairs *vide* Memo No. 625(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA dt. 05.12.2022 has sanctioned an amount of Rs.190.81 lakh as 4th installment in favour of Maheshtala Municipality, during fiscal year 2022-23 from West Bengal Urban Employment Scheme.

The copy of Memo No. 625(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA dt. 05.12.2022 is annexed herewith and marked as Annexure R-5.

Pursuant to the allotment order issued by the Department of Urban Development & Municipal Affairs *vide* Memo No. 625(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA dt. 05.12.2022, fund has been released in favour of Maheshtala Municipality as 4th installment (i.e. 20% of yearly requirement during the Financial Year 2022-23) under West Bengal Urban Employment Scheme.

Maheshtala Municipality has been intimated about the release of fund under West Bengal Urban Employment Scheme *vide* Memo No. SUDA-1039/2022/421(15) dated 16.01.2023.

The copy of Memo No. SUDA-1039/2022/421(15) dated 16.01.2023 is annexed herewith and marked as Annexure R-6.

- The Department of Urban Development & Municipal Affairs *vide* Memo No. 102(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC- Dept. of UDMA dt. 24.02.2023 has sanctioned an amount of Rs.95.40 lakh as 5th installment (i.e. Part I - 10% of yearly requirement for FY 2022-23) in favour of Maheshtala Municipality, during fiscal year 2022-23 from West Bengal Urban Employment Scheme.

The copy of Memo No. 102(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA dt. 24.02.2023 is annexed herewith and marked as Annexure R-7.

Pursuant to the allotment order issued by the Department of Urban Development & Municipal Affairs *vide* Memo No. 102(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC- Dept. of UDMA dt. 24.02.2023, fund has been released in favour of Maheshtala Municipality as 5th installment (i.e. Part-I - 10% of yearly requirement during the Financial Year 2022-23) under West Bengal Urban Employment Scheme.

Maheshtala Municipality has been intimated about the release of fund under West Bengal Urban Employment Scheme *vide* Memo No. SUDA-1039/2022/2446(3) dated 30.03.2023.

The copy of Memo No. SUDA-1039/2022/2446 dated 30.03.2023 is annexed herewith and marked as Annexure R-8.

- The Department of Urban Development & Municipal Affairs *vide* Memo No. 244(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC- Dept. of UDMA dt. 30.03.2023 has sanctioned an amount of Rs.95.40 lakh as 5th installment (i.e. Part – II 10% of yearly requirement for FY 2022-23) in favour of Maheshtala Municipality, during fiscal year 2022-23 from West Bengal Urban Employment Scheme.

The copy of Memo No. 244(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC- Dept. of UDMA dt. 30.03.2023 is annexed herewith and marked as Annexure R-9.

Pursuant to the allotment order issued by the Department of Urban Development & Municipal Affairs *vide* Memo No. 244(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC- Dept. of UDMA dt. 30.03.2023, fund has been released in favour of Maheshtala Municipality as 5th installment (i.e. Part-II - 10% of yearly requirement during the Financial Year 2022-23) under West Bengal Urban Employment Scheme.

Maheshtala Municipality has been intimated about the release of fund under West Bengal Urban Employment Scheme *vide* Memo No. SUDA-1039/2022/2475(120) dated 31.03.2023.

The copy of Memo No. SUDA-1039/2022/2475 dated 31.03.2023 is annexed herewith and marked as Annexure R-10.

- In addition to the aforesaid allotments, an amount of Rs.30.72 lakh has also been sanctioned in three phases for the period up to June 2022 towards remuneration of facilitator among self-Help Group members to facilitate Solid Waste Management awareness generation & waste collection programme under Maheshtala Municipality.

The details of the sanction are as follows:

- Rupees Sixty Nine Thousand Nine Hundred Ninety Three (Rs. 69993/-) only has been sanctioned *vide* Memo No. SUDA-15014(17)/80/2021/17402(55) dt. 17.02.2022.
- Rupees Eighty Seven Thousand Two Hundred Sixty Four (Rs. 87264/-) only has been sanctioned *vide* Memo No. SUDA-15014(17)/80/2021/7977(102) dt. 15.03.2022 and
- Rupees Twenty Nine Lakh Fifteen Thousand Four Hundred Sixty Six (Rs. 2915466/-) only has been sanctioned *vide* Memo No. SUDA-15014(17)/80/2021/1099(95) dt. 24.06.2022.

The copies of aforesaid Memos are annexed herewith and collectively marked as Annexure R-11.

- In addition to the above sanctions in three phases for the period up to June 2022 towards remuneration of facilitator among self-Help Group members, in forth phase an additional amount of Rs.3408144/- only for Maheshtala Municipality *vide* Memo No. SUDA-

15014(17)/80/2021-ENGG SEC (SUDA)-SUDA/3704(85) dated 01.09.2022 has also been sanctioned for the period up to **September 2022** towards remuneration of 'Nirmal Sathis' as facilitator from Self-Help Group members to facilitate Solid Waste Management awareness generation & waste collection programme under Maheshtala Municipality.

The copy of Memo No. SUDA-15014(17)/80/2021-ENGG SEC (SUDA)-SUDA/3704(85) dt. 01.09.2022 is annexed herewith and marked as Annexure R-12.

Mahestala Municipality has been intimated about the release of fund with regards to AA & FS no.SUDA-15014(17)/80/2021-ENGG SEC (SUDA)-SUDA/3704(85) dt. 01.09.2022 vide Memo.No.SUDA-15014(17)/80/2021/3722(35) dard 05.09.2022.

The copy of Memo No. SUDA-15014(17)/80/2021/3722(35) dated 05.09.2022 is annexed herewith and marked as Annexure R-13.

- In fifth phase towards remuneration of 'Nirmal Sathis' as facilitator from Self-Help Group members to facilitate Solid Waste Management awareness generation & waste collection programme under of Maheshtala Municipality an amount of Rs.35,61,159/- only for Mahestala Municipality has been sanctioned vide Memo No. SUDA-15014(17)/80/2021/6244 dated 29.11.2022 for the period up to **December 2022**.

The copy Memo No. SUDA-15014(17)/80/2021/6244 dated 29.11.2022 is annexed herewith and marked as Annexure R-14.

Mahestala Municipality has been intimated about the release of fund with regards to AA & FS no. Memo No. SUDA-15014(17)/80/2021/6244 dated 29.11.2022 vide Memo.No.SUDA-1039/2022/6308(111) Dt.01.12.2022.

The copy of Memo.No.SUDA-1039/2022/6308(111) Dt.01.12.2022 is annexed herewith and marked as Annexure R-15.

- In Sixth phase towards remuneration of 'Nirmal Sathis' as facilitator from Self-Help Group members to facilitate Solid Waste Management awareness generation & waste collection programme under of Maheshtala Municipality an amount of Rs.35,61,159/- only for Mahestala Municipality has been sanctioned vide Memo No. SUDA-15014(17)/80/2021/977 dated 09.02.2023 for the period up to **March 2023**.

The copy Memo No. SUDA-15014(17)/80/2021/977 dated 09.02.2023 is annexed herewith and marked as Annexure R-16.

Mahestala Municipality has been intimated about the release of fund with regards to AA & FS no. Memo No. SUDA-15014(17)/80/2021/977 dated 09.02.2023 vide Memo.No.SUDA-1039/2022/1868(119) Dt.13.03.2023.

The copy of Memo.No. SUDA-1039/2022/1868(119) Dt.13.03.2023 is annexed herewith and marked as Annexure R-17.

B. Accessories allotment status on the account of Solid Waste Management under Maheshtala Municipality

On the basis of requisition received from Maheshtala Municipality allotment has been made to Maheshtala Municipality on the account of Solid Waste Management.

The details of the allotment status are given in the table below:

SL NO.	ITEM	REQUISITION FROM MUNICIPALITY	ALLOTMENT	GAP	REMARKS
1.	Household bins (10 litres)	96472 pairs vide Memo no.1422/IA/MM /Estt./533 dated 18/11/2020	96472 pairs vide Memo no. SUDA-764/2020/8819 Dated 12/02/2021		
2.	Community bins (100 litres)	840 pieces	840 nos. vide Memo no. SUDA-687/2020/6496 dated 10/12/2020		The Municipality has been advised to procure additional items, if required, from 15 th Finance Commission Grant vide Memo. No.SUDA-765/2020/1928 Dt.01.08.2022
3.	Battery operated tipper	70 pieces	11 pieces vide no.GEM C-511687789452457 dated 10/12/2020	59 pieces	At present Tri-cycle vans are used in place of battery operated tipper
4.	Fuel operated tipper	116 nos.	06 nos. vide no. GEMC-	103 nos.	The Municipality has been advised

			511687789452457 dated 01/02/2021		to procure additional items as vehicle for secondary transportation, if required, from 15 th Finance Commission Grant <i>vide</i> Memo. No.SUDA-765/2020/1928 Dt.01.08.2022
5.	Tri-cycle van.	1282 nos.	Out of 1282 Nos. of PTC van, 887 Nos. of PTC has been allotted vide No. a) SUDA-945/2021/8786, dated 08/4/2022, b) SUDA-695/2020/2074/10, dt. 05.08.2022, c) SUDA-15014(19)/11/2022-ENGG.SEC(SUDA)-SUDA-4801, Dt. 14.10.2022 & d) SUDA-15014(19)/11/2022-ENGG.SEC(SUDA)-SUDA/6172, Dt. 28.11.2022 Among them 394 Nos. PTC were delivered according to the needs of the Municipality. The	493nos. in next phase.	The remaining 493 Nos. of PTC van will be delivered as per requirement placed by the municipality in phases.

			remaining 493 Nos. of PTC will be delivered as per requirement.		
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The copies of aforesaid Memos are annexed herewith and collectively marked as Annexure R-18.



GOVERNMENT OF WEST BENGAL
 Department of Urban Development and Municipal Affairs
 'Nagarayan', DF-8, Sector-I, Bidhannagar, Kolkata-700064

Tel: 03323349394

Email:- sacy.ma-wb@gov.in

Fax: 03323347880

Memo No : 103(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA

Date: 17/05/2022

Sanction Order for Grant-in-Aid in Cash

Demand No. : 72

Department Code : UM

Financial Year : 2022 - 2023

1. Sanctioning Authority: ADDITIONAL SECRETARY, Urban Development and Municipal Affairs
2. Recipient of Grant: As per annexure enclosed
3. Category of the recipient of Grant: Grantee Institution
4. Amount Sanctioned: Rs.817688000/-
 Rupees Eighty One Crore Seventy Six Lakh Eighty Eight Thousand Only.
5. DDO Code :- As Shown in the Annexure.
6. DDO Designation: DIRECTOR, SUDA
7. Department Code: UM-Urban Development and Municipal Affairs
8. Head of Account Code :As Shown in the Annexure.
9. Scheme Name West Bengal Urban Employment Scheme
10. Name of the Treasury/PAO & Accounts office: Pay & Accounts Officer-III, Calcutta PAO-III
11. Type of Grant:- Non-Recurring
12. Utilization Certificate Required or Not: Yes

13. Purpose of Grant : To provide employment to unemployed persons of the urban areas under West Bengal Urban Employment Scheme.

14. Applicable T.R Form No:- TR Form No.31

15. An amount of Rs.817688000/- (Rupees Eighty One Crore Seventy Six Lakh Eighty Eight Thousand Only.) is hereby sanctioned for payment of Grant to the recipients as per Sl.No.2 from the Head of Account as stated in Sl.No.8 above against the 'Budget Provision' of the Financial Year 2022 - 2023. The sanctioned amount will be payable through Transfer Credit into the L/P/Other Deposit Account/ECS/Cheque, as the case may be following the order issued by Finance Department in this regard.

16. Total released amount is within the Budget Provision of the Financial Year, 2022 - 2023

17. This order issues in exercise of the power delegated under Finance Department Memo. No. 1212-FB Dt 31.03.2022 with the concurrence of Finance Deptt. vide Gr. U.O. No. Date null

18. The Principal Accountant General (A&E), West Bengal and Pay & Accounts Officer/Treasury Officer and other concerned are being informed.

19. Remarks: Fund is released as 1st Instl. (20% of yearly requirement during 2022-23) for 120 ULBs under WBUES as per annexure enclosed with the concurrence of FA vide U.O No 48 dt. 12.05.22. Release of fund is subject to strict observation of all relevant Financial Rules & Regulations including E-Tender rules of the Govt., Timely completion of work, Non-deviation of allotted fund from approved scheme and submission of UC in due course. This is system generated and hence does not require physical signature.

ADDITIONAL SECRETARY

Urban Development and Municipal Affairs

Memo No:103(Sanction)/UDMA-13014(12)/125/2022-BDG-MA
SEC-Dept. of UDMA

Memo Date:17/05/2022

Copy forwarded for information and necessary action to:-

1. The Principal Accountant General (A&E), Treasury Buildings, Kolkata-700001
2. The Principal Accountant General (Audit), Treasury Buildings, Kolkata-700001
3. The Principal Accountant General (Receipt, Works & Local Bodies Audit), CGO Complex at Salt Lake, Kolkata-700091
4. DIRECTOR, SUDA
5. Pay & Accounts Officer-III, Calcutta PAO-III
6. Finance (Group R/N) Department Govt. of WB.
7. Finance (Internal Audit) Department, Govt. of WB
8. Mayor/Chairman/ EO, _____ Corporation/Municipality/NAA
9. FA, UD & MA Department.
10. PS to MOS(IC) of this Deptt.

ADDITIONAL SECRETARY



Annexure of Memo No- 103(Sanction)/UDMA-13014(12)/125/2022-SDG-MA SEC-Dept. of UDMA Date- 17/05/2022

Allotment From Department - UM-Urban Development and Municipal Affairs to - CAFUDA002-DIRECTOR, SUDA

Treasury Name : Calcutta PAO-III Pay & Accounts Office-III,

ID	Head of Account	Scheme Description	Object of Expenditure	Alloted Amount
186644	72-2217-05-191-062-31-02-V	West Bengal Urban Employment Scheme	Other Grants	254729000
186645	72-2217-05-192-016-31-02-V	West Bengal Urban Employment Scheme	Other Grants	332625000
186646	72-2217-05-193-032-31-02-V	West Bengal Urban Employment Scheme	Other Grants	1380000
186647	72-2217-05-789-025-31-02-V	West Bengal Urban Employment Scheme	Other Grants	179892000
186648	72-2217-05-796-013-31-02-V	West Bengal Urban Employment Scheme	Other Grants	49062000
				617,668,000.00

ADDITIONAL SECRETARY

Memo No:103(Sanction)UDMA-13014(12)/125/2022-BDG-MA
SEC-Dept. of UDMA

Memo Date:17/05/2022

Sub-Alloting Officer / DDO wise Alloted Amount Summary

Sl No.	Sub-Alloting Code / DDO Code Designation	Amount
1.	CAFUDA002-DIRECTOR, SUDA	817,688,000.00
		817,688,000.00

ADDITIONAL SECRETARY



STATEMENT								
Memo No: 102(Sanction)/UDMA-13014(12)/115/2022-DDO-MA SEC-Dept. of UDMA								
Date: 17/05/2022								
No of Installation	Sl. No.	Name of Urban Local Body	2217-05-191-00-042-31-01	2217-05-191-00-016-31-02	2217-05-115-00-031-31-03	2217-05-742-00-013-31-03	2217-05-796-00-013-31-03	Total
	1	Ajmeri	0.00	10.75	0.00	4.50	1.31	27.56
	2	Amroha	0.00	18.78	0.00	5.58	1.17	25.73
	3	Amroha MC	180.58	0.00	0.00	110.12	12.55	303.25
	4	Andhra	0.00	14.78	0.00	4.51	1.73	21.02
	5	Andhra	0.00	15.41	0.00	10.92	2.95	29.28
	6	Andhra	0.00	77.82	0.00	71.78	6.49	156.09
	7	Andhra	0.00	74.04	0.00	11.91	1.25	86.20
	8	Andhra	0.00	43.21	0.00	11.20	1.40	55.81
	9	Andhra	0.00	24.72	0.00	8.81	2.19	35.72
	10	Andhra	0.00	47.47	0.00	19.06	5.31	71.84
	11	Andhra	0.00	74.71	0.00	77.68	6.18	158.57
	12	Andhra	0.00	43.71	0.00	11.20	1.50	56.41
	13	Andhra	0.00	8.24	0.00	7.47	0.77	16.48
	14	Andhra	0.00	52.21	0.00	15.75	4.35	72.31
	15	Andhra	0.00	145.18	0.00	44.16	12.10	201.44
	16	Andhra	141.45	0.00	0.00	42.24	11.80	195.49
	17	Andhra	0.00	8.44	0.00	2.58	0.70	11.72
	18	Andhra	0.00	29.06	0.00	5.82	1.59	36.47
	19	Andhra	0.00	25.64	0.00	7.83	2.14	35.61
	20	Andhra	0.00	12.54	0.00	7.94	2.71	23.19
	21	Andhra	0.00	20.54	0.00	4.28	1.71	26.53
	22	Andhra	0.00	9.48	0.00	2.87	0.75	13.10
	23	Andhra	0.00	91.37	0.00	27.92	7.61	126.90
	24	Andhra	0.00	27.07	0.00	8.27	2.24	37.60
	25	Andhra	0.00	10.47	0.00	9.31	2.54	22.32
	26	Andhra	17.62	0.00	0.00	15.32	4.21	37.15
	27	Andhra	0.00	6.74	0.00	7.06	2.16	15.96
	28	Andhra	0.00	27.81	0.00	6.97	1.90	36.68
	29	Andhra	0.00	21.55	0.00	6.19	1.60	29.34
	30	Andhra	0.00	0.00	0.00	1.54	0.43	1.97
	31	Andhra	0.00	6.74	0.00	7.06	2.16	15.96
	32	Andhra	0.00	10.41	0.00	7.18	2.87	20.86
	33	Andhra	0.00	21.47	0.00	6.14	1.79	29.40
	34	Andhra	0.00	13.81	0.00	10.11	7.87	31.79
	35	Andhra	0.00	26.70	0.00	8.16	2.73	37.60
	36	Andhra	0.00	10.99	0.00	3.18	0.92	15.17
	37	Andhra	0.00	14.17	0.00	4.13	1.13	19.43
	38	Andhra	0.00	10.41	0.00	8.07	0.54	18.94
	39	Andhra	0.00	31.34	0.00	10.58	2.64	44.56
	40	Andhra	0.00	9.71	0.00	2.97	0.60	13.28
	41	Andhra	0.00	27.75	0.00	8.48	2.11	38.34
	42	Andhra	184.42	0.00	0.00	20.55	15.17	219.14
	43	Andhra	0.00	6.40	0.00	2.63	0.72	9.75
	44	Andhra	0.00	14.61	0.00	16.79	4.58	36.08
	45	Andhra	0.00	11.85	0.00	4.23	1.15	17.23
	46	Andhra	0.00	15.55	0.00	4.76	1.35	21.66
	47	Andhra	0.00	10.75	0.00	4.81	1.31	16.87
	48	Andhra	0.00	15.35	0.00	4.73	1.30	21.38
	49	Andhra	0.00	17.28	0.00	4.99	1.14	23.41
	50	Andhra	0.00	11.70	0.00	4.18	1.14	17.02
	51	Andhra	0.00	8.93	0.00	3.73	0.94	13.60
	52	Andhra	0.00	44.47	0.00	13.43	3.70	61.60
	53	Andhra	0.00	04.97	0.00	20.17	5.70	30.84
	54	Andhra	0.00	4.50	0.00	1.81	0.50	6.81
	55	Andhra	0.00	13.09	0.00	9.96	2.79	25.84
	56	Andhra	0.00	11.75	0.00	4.71	1.33	17.79
	57	Andhra	0.00	42.10	0.00	14.20	3.81	59.11
	58	Andhra	115.81	0.00	0.00	102.61	17.88	236.30
	59	Andhra	0.00	11.90	0.00	4.71	1.33	17.94
	60	Andhra	0.00	6.90	0.00	2.11	0.58	9.59
	61	Andhra	0.00	29.38	0.00	8.41	2.43	40.22
	62	Andhra	0.00	18.81	0.00	8.71	2.38	29.90

BHUWANESE (2022-23)



63	Bidadi	0.00	3.04	0.00	1.54	0.42	7.00
64	Bijapur	0.00	18.74	0.00	6.11	1.56	26.01
65	Bijapur (Karnataka)	0.00	15.51	0.00	4.75	1.50	21.00
66	Bijapur	0.00	18.83	0.00	5.75	1.52	26.14
67	Bijapur	0.00	13.06	0.00	3.99	1.09	18.14
68	Bijapur	0.00	14.33	0.00	4.28	1.19	19.90
69	Bijapur	0.00	29.93	0.00	9.15	2.49	41.57
70	Bijapur	0.00	31.44	0.00	10.71	2.79	44.94
71	Bijapur	0.00	13.54	0.00	4.14	1.11	18.81
72	Bijapur	0.00	21.23	0.00	6.49	1.77	29.49
73	Bijapur	0.00	28.13	0.00	21.41	6.51	108.84
74	Bijapur	0.00	30.74	0.00	9.38	2.36	43.88
75	Bijapur	0.00	1.20	0.00	1.58	0.43	7.77
76	Bijapur	1275.14	0.00	0.00	106.01	108.01	1000.19
77	Bijapur	0.00	41.51	0.00	11.58	3.43	60.80
78	Bijapur	0.00	12.30	0.00	3.76	1.03	17.06
79	Bijapur	0.00	48.73	0.00	14.89	4.06	87.68
80	Bijapur	0.00	137.88	0.00	41.98	11.43	150.81
81	Bijapur	0.00	7.22	0.00	2.71	0.60	10.01
82	Bijapur	0.00	7.26	0.00	2.72	0.60	10.01
83	Bijapur	0.00	8.82	0.00	2.72	0.60	10.01
84	Bijapur	0.00	1.40	0.00	2.72	0.74	12.00
85	Bijapur	0.00	10.40	0.00	3.04	0.77	14.00
86	Bijapur	0.00	50.47	0.00	15.43	4.11	101.10
87	Bijapur	0.00	0.00	0.00	1.04	0.28	4.72
88	Bijapur	0.00	14.60	0.00	4.48	1.22	20.28
89	Bijapur	0.00	34.81	0.00	10.50	2.88	48.07
90	Bijapur	0.00	58.77	0.00	17.44	4.69	81.61
91	Bijapur	0.00	11.38	0.00	3.41	0.95	15.73
92	Bijapur	0.00	21.32	0.00	7.78	2.11	35.17
93	Bijapur	0.00	17.78	0.00	11.39	3.11	51.79
94	Bijapur	0.00	23.00	0.00	7.54	2.08	34.72
95	Bijapur	0.00	104.13	0.00	31.48	8.05	144.66
96	Bijapur	0.00	15.40	0.00	4.70	1.28	21.38
97	Bijapur	0.00	4.40	0.00	2.51	0.70	11.91
98	Bijapur	0.00	12.81	0.00	17.67	4.81	49.71
99	Bijapur	0.00	8.41	0.00	2.58	0.70	11.72
100	Bijapur	0.00	34.03	0.00	10.30	2.80	35.80
101	Bijapur	0.00	111.90	0.00	34.10	9.30	165.38
102	Bijapur	0.00	1.60	0.00	1.54	0.42	7.00
103	Bijapur	0.00	14.54	0.00	4.87	1.43	27.14
104	Bijapur	0.00	18.11	0.00	5.58	1.52	29.50
105	Bijapur	0.00	11.48	0.00	3.77	1.03	18.01
106	Bijapur	0.00	13.58	0.00	4.14	1.11	18.81
107	Bijapur	0.00	47.14	0.00	14.40	3.93	65.47
108	Bijapur	0.00	62.27	0.00	18.67	5.06	85.90
109	Bijapur	187.89	0.00	0.00	45.10	12.23	103.40
110	Bijapur	0.00	9.34	0.00	2.82	0.77	14.81
111	Bijapur	0.00	107.88	0.00	32.90	8.80	149.81
112	Bijapur	0.00	22.67	0.00	6.97	1.88	31.41
113	Bijapur	0.00	0.00	0.00	1.84	0.49	7.61
114	Bijapur	0.00	9.71	0.00	2.97	0.81	11.68
115	Bijapur	0.00	14.60	0.00	4.48	1.22	20.28
116	Bijapur	0.00	8.44	0.00	2.58	0.70	11.72
117	Bijapur	0.00	30.68	0.00	9.38	2.36	43.88
118	Bijapur	0.00	8.20	0.00	1.90	0.51	8.62
119	Bijapur	0.00	79.49	0.00	24.21	6.56	110.94
120	Bijapur	0.00	41.24	0.00	12.60	3.44	57.28
		2547.29	3326.25	11.80	1708.92	430.62	8176.88

Bijapur District 2012-23

(Rupees Eighty One Crore Seventy Six Lakh Eighty Eight Thousand Only)

Additional Secretary
(This is system generated and hence does not require signature)



রাজ্য নগর উন্নয়ন সংস্থা



STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

Memo No. SUDA - 1014/2022/103

Date : 20.05.2022

ALLOTMENT ORDER

Pursuant to the allotment order issued by the UD & MA Department vide no 103(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. Of UDMA dated 17.05.2022 of West Bengal Urban Employment Scheme an sum amount of Rs. 81,76,38,000/- (Eighty One Crore Seventy Six Lakh Eighty Eight thousand only) devolved in favour of 120 ULBs (Serial no 1 to 120) as the 1st Instalment (20% of yearly requirement during 2022-23). ULB wise allotment order of UD & MA Department is annexed.

1. The amount of allotment has to be utilised for the manpower already engaged/to be engaged (Categories of man power as detailed in table below) for scientific management of municipal Solid Waste of ULBs in a segregated manner in compliance with SWM Rules 2016.
2. The amount of allocation of fund from next allotment to be devolved depending upon the number of wards where 100% source segregation has been ensured, segregated collection & transportation in compliance with SWM Rule 2016.
3. The amount to be disbursed to every individual category as mentioned below as has been engaged.
4. The allotment is to be utilized for payment of wages to different category of workers engaged in conservancy activities only.
5. Scientific management of Municipal Solid Waste to be carried out in conformity with the Solid Waste Management Rules 2016 and as per the directions passed by the Hon'ble National Green Tribunal from time to time.
6. Utilization Certificate is to be submitted at the www.sbm.wbsuda.com portal. Subsequent release of instalments will only be made on receipt of previous Utilization Certificate.
7. Fund is not to be utilized for any other purpose other than the purpose for which it has been sanctioned.
8. Attendance of workmen should be maintained on regular basis.

Joly Chaudhuri
20.05.2022

দূরত্ব : ২৩৫৮ ৬৪০০ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০ Joly Chaudhuri, (Sd/-)
Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com Additional Secretary
UD & MA Department
Govt. of West Bengal
and
Additional Director, SUDA
Account Section : 2358 6408



রাজ্য নগর উন্নয়ন সংস্থা



STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ

"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

Sl. No.	Category of Manpower Deployed	Rate of Wages per head per day under WBUEGS in Rupees.	Scope Of Work
1.	Nirmal Bandhu	202.00	Door to door collection and transportation of waste up to secondary transfer points. At least two trips ensuring optimum capacity of used vehicle/ 200 house holds to be covered a day whichever is rationale. This will be coupled with road sweeping @ 350 running metres of road length.
2.	Nirmal Sath	303.00	Supervise the works of Nirmal Bandhus @ 900-1200 house hold per day.
3.	Driver for BOT	303.00	Door to door collection and transportation of waste up to secondary transfer points. At least two trips ensuring optimum capacity of used vehicle/ 200 house holds to be covered a day whichever is rationale.
4.	Driver for FOT	404.00	Transportation of waste in segregated manner from secondary transfer point up to processing plant/ dump yard. At least two trips of optimum capacity to be performed per day.
5.	Helper for FOT	202.00	In assisting the driver of FOT for collection and loading into secondary vehicles of waste from secondary transfer point up to processing plant/ dump yard.

The allotment may also be utilized for engagement of manpower with regard to cleaning of drains, road sweeping, processing of Municipal Solid Waste and/or any other activities related to Solid Waste Management.

All concerned be kept informed.

[Signature]
20.05.2022
Addl. Secretary, UD & MA Dept
& Additional Director, SUDA

Memo No. SUDA - 1014/2022/103/1(8)

Date : 20.05.2022

Copy forwarded for kind information & necessary action to :

- (1) District Magistrate, All Districts.
- (2) Chairperson/Chairperson/Board of Administrator, Concerned ULB.
- (3) Commissioner, All Municipal Corporations.
- (4) Finance Officer, SUDA with a request to release funds to the ULBs concerned as per allotment annexed.
- (5) Executive Officer, all Concerned ULBs.
- (6) Finance Officer, all Concerned ULBs.
- (7) PS to Hon'ble MLC, UD & MA Department, Govt. of West Bengal.
- (8) PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

[Signature]
20.05.2022
Addl. Secretary, UD & MA Dept
& Additional Director, SUDA

দূরভাষ : ২৩৫৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com
Account Section : 2358 6408



রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এডিসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

SUDA-1014/2022/143(12c)

23.05.2022

From : Financial Adviser, SUDA

To : Mayor / Chairman
..... MC / Municipality / NAA

MEMORANDUM

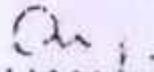
Sub: Release of fund under West Bengal Urban Employment Scheme

Sir/ Madam,

Pursuant to the allotment order issued by UD&MA Department vide no. 103(Sanction)/UDMA-13014(12)125/2022-BDG-MA SEC-Department of UDMA dated 17.05.2022 followed by allotment order vide number SUDA-1014/2022/103 dated 20.05.2022, fund is hereby released in favour of your ULB as first instalment (i.e 20% of yearly requirement during the Financial Year 2022-23) under West Bengal Urban Employment Scheme. Details of amount released, treasury code, operator code are given in the Annexed Sheet.

Utilization Certificate is to be submitted / mailed immediately at odf.wbsuda@gmail.com // sbm.wbsuda@gmail.com after utilization of the fund.

Yours Faithfully


Financial Adviser, SUDA

দূরভাষ : ২৩৫৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com
Account Section : 2358 640X

SUDA-1014/2022/143(120)

23.05.2022

Scheme : West Bengal Urban Employment Scheme

Sl. No.	Name of the ULB	Amount	Payee Treasury Code	Operator Code of the Payee	Scheme ID of the Payee Operator
1	ALIPURDUAR	2,182,000.00	JAC	7	16522
2	ARAMBAG	2,536,000.00	HGC	14	22124
3	ASANSOL MC	54,247,000.00	BUD	1	22266
4	BADURIA	2,050,000.00	NPE	4	3419
5	TAXI	1,349,000.00	NPE	5	22223
6	CHANDERNAGORE MC	7,055,000.00	HGD	4	22298
7	TARAKESHWAR	1,172,000.00	HGD	7	999996
8	CHAMPDANI	4,232,000.00	HGD	6	22298
9	BAIDYABATI	4,918,000.00	HGF	12	22237
10	SERAMPORE	7,260,000.00	HGF	10	22237
11	DANKUNI	2,982,000.00	HGF	20	999996
12	UTTARPARA-KOTRUNG	5,728,000.00	HGF	18	22237
13	RISHRA	4,442,000.00	HGF	14	22237
14	BALLY	10,809,000.00	HWB	87	23789
15	HOWRAH MC	46,640,000.00	HWB	27	999996
16	BALURGHAT	5,422,000.00	DDA	13	22392
17	BANKURA	6,001,000.00	BAA	26	999996
18	SONAMUKHI	1,26,000.00	BAA	28	999996
19	HOOGHLY-CHINSURAH	6,681,000.00	HGB	3	22062
20	BANSBERIA	3,642,000.00	HGB	9	999996
21	BARANAGAR	8,677,000.00	NPC	1	999996
22	BARRACKPORE	6,001,000.00	NPC	2	22206
23	BHATPARA	20,164,000.00	NPC	4	22206
24	DUM DUM	3,854,000.00	NPC	5	999996
25	GARULILA	2,187,000.00	NPC	6	22206
26	HALISAHAR	5,227,000.00	NPC	7	22206
27	TITAGARH	4,262,000.00	NPC	16	999996
28	KHARDAH	4,269,000.00	NPC	10	22206
29	NAIHATI	8,155,000.00	NPC	11	22206
30	NEW BARRACKPORE	3,517,000.00	NPC	12	999996
31	NORTH BARRACKPORE	5,179,000.00	NPC	13	22206
32	PANIHATI	14,490,000.00	NPC	14	22206
33	SOUTH DUM DUM	14,981,000.00	NPC	15	22206
34	KANCHRAPARA	4,648,000.00	NPC	9	22206
35	BELDANGA	1,283,000.00	MUA	20	22191
36	BEHRAMPORE	7,251,000.00	MUA	18	22191
37	BARASAT	10,307,000.00	NPA	8	999996
38	GOBARDANGA	1,902,000.00	NPA	10	999996
39	MADHYAMGRAM	6,768,000.00	NPA	13	999996
40	HABRA	6,169,000.00	NPA	9	999996

Dipankar Choudhury
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Under
Govt. of West Bengal

41	BIDHANNAGAR MC	19,673,000.00	NPG	50	999996
42	BIRNAGAR	1,172,000.00	NAD	21	999996
43	COOPERS CAMP NAA	700,000.00	NAD	23	22100
44	RANAGHAT	2,536,000.00	NAD	19	22100
45	TAHERPUR NAA	745,000.00	NAD	22	22100
46	SANTIPUR	6,447,000.00	NAD	20	22100
47	BISHNUPUR	2,647,000.00	BAB	10	22029
48	BOLPUR	3,561,000.00	BRB	2	999996
49	BONGAON	4,519,000.00	NPF	2	999996
50	BUDGE BUDGE	2,853,000.00	SPB	2	22325
51	PUJALI	1,195,000.00	SPB	6	999996
52	MAHESHTALA	19,081,000.00	SPB	4	22325
53	BURDWAN	12,690,000.00	BUA	17	22366
54	MEMARI	1,394,000.00	BUA	19	22366
55	GUSHKARA	1,238,000.00	BUA	18	22366
56	BUNIYADPUR	1,305,000.00	DDC	24	999996
57	GANGARAMPUR	2,160,000.00	DDC	5	999996
58	KALYANI	4,157,000.00	NAC	13	22078
59	HARINGHATA	2,050,000.00	NAC	37	22078
60	GAYESHPUR	2,160,000.00	NAC	17	22078
61	CHAKDAH	3,760,000.00	NAC	15	22078
62	GHATAL	1,858,000.00	MIC	6	22347
63	RAMJIBONPUR	700,000.00	MIC	10	22347
64	CHANDRAKONA	936,000.00	MIC	9	22347
65	KHIRPAI	722,000.00	MIC	8	999996
66	CONTAI	3,168,000.00	MIB	2	999996
67	COOCH BEHAR	2,994,000.00	COA	12	999996
68	DAINHAT	936,000.00	BUG	7	999996
69	KATWA	2,949,000.00	BUG	6	22008
70	ISLAMPUR	1,924,000.00	UDA	7	999996
71	DALKHOLA	1,445,000.00	UDA	23	999996
72	DARJEELING	4,696,000.00	DAA	70	999996
73	JANGIPUR	3,973,000.00	MUC	9	22250
74	DHULIAN	3,709,000.00	MUC	10	15099
75	JALPAIGURI	4,055,000.00	JAA	16	999996
76	DHUPGURI	1,527,000.00	JAA	57	22136
77	DIAMOND HARBOUR	1,968,000.00	SPC	12	999996
78	DINHATI	1,594,000.00	COC	5	999996
79	DOMKOL	4,772,000.00	MUF	22	999996
80	DUBRAJPUR	1,349,000.00	BRA	24	22055
81	SAINTHIA	1,881,000.00	BRA	26	22055
82	SURI	3,141,000.00	BRA	22	999996
83	DURGAPUR MC	75,614,000.00	BUJ	12	22373
84	EGRA	1,195,000.00	PMD	3	11352
85	OLD MALDA	3,472,000.00	MDB	3	22046
86	ENGLISH BAZAR	7,632,000.00	MDB	2	22046
87	HALDIA	9,260,000.00	MID	20	999996

Report Closing

88	MEKHLIGANJ	472,000.00	COE	2	22229
89	HALDIBARI	597,000.00	COE	3	22229
90	RAJPUR SONARPUR	16,598,000.00	SPD	9	999996
91	JAINAGAR MAZILPUR	959,000.00	SPD	7	22186
92	JHALDA	700,000.00	PUC	1	21524
93	JHARGRAM	2,603,000.00	MIE	9	22108
94	MURSHIDABAD	2,028,000.00	MUE	7	22401
95	JHAGANJ AZIMGANJ	2,160,000.00	MUE	9	999996
96	KALIYAGANJ	2,614,000.00	UDB	14	22212
97	RAIGANJ	7,501,000.00	UDB	13	22212
98	KALIMPONG	1,814,000.00	DAC	4	22144
99	KALNA	1,990,000.00	BUF	7	999996
100	KANDI	1,581,000.00	MUD	11	999996
101	KHARAGPUR	10,886,000.00	MIF	11	999996
102	KOLKATA MC	180,019,000.00	CAC	239	22503
103	NABADWIP	4,807,000.00	NAA	3	22154
104	KRISHNAGAR	6,080,000.00	NAA	13	22154
105	MAL	1,003,000.00	JAD	4	22220
106	MATHABHANGA	1,008,000.00	COO	14	999996
107	MIDNAPORE	7,010,000.00	MIA	25	22310
108	MIRIK	472,000.00	DAF	1	999996
109	RAMPURHAT	2,714,000.00	BRC	10	22092
110	NALHATI	1,478,000.00	BRC	11	22092
111	TAMRALIPTA	2,028,000.00	MIG	36	22073
112	PANSKURA	2,136,000.00	MIG	26	22073
113	PURULIA	4,851,000.00	PUA	20	999996
114	RAGHUNATHPUR	1,172,000.00	PUB	7	999996
115	SILIGURI MC	20,540,000.00	DAD	14	22259
116	TUFANGANJ	862,000.00	COF	4	22282
117	ULUBERIA	11,096,000.00	HWC	10	22175
118	KURSEONG	1,709,000.00	BAB	11	999996
119	FALAKATA	1,924,000.00	JAC	78	22300

Sl. No.	Name of ULB	Name of Bank	Account No.	IFSC Code	Amount (Rs.)
1	Maynaguri Municipality	Axis Bank	921010044148341	UTIB0004075	12,38,000/-

SUDA-1014/2022/143(120)/1(5)

Copy forwarded for kind information of:

23.05.2022

1. Commissioner, All Municipal Corporations concerned.
2. Executive Officer, All Municipalities concerned.
3. Finance Officer, All Municipalities concerned.
3. PS to MIC, UD&MA Deptt., Govt. of West Bengal
4. PS to Prn Secy, UD&MA Deptt., Govt. of West Bengal.

Ripanta Choudhury



GOVERNMENT OF WEST BENGAL
Department of Urban Development and Municipal Affairs
'Nagarayan', DF-8, Sector-I, Bidhannagar, Kolkata-700064

Tel: 03323349394

Fax: 03323347880

Date: 26/07/2022

Memo No : 413(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA

Sanction Order for Grant-in-Aid in Cash

Demand No. : 72 Department Code : UM Financial Year : 2022 - 2023

1. Sanctioning Authority: ADDITIONAL SECRETARY, Urban Development and Municipal Affairs
2. Recipient of Grant: State Urban Development Agency
3. Category of the recipient of Grant: Grantee Institution
4. Amount Sanctioned: Rs.859455000/-
Rupees Eighty Five Crore Ninety Four Lakh Fifty Five Thousand Only.
5. DDO Code :- As Shown in the Annexure.
6. DDO Designation: DIRECTOR, SUDA
7. Department Code: UM-Urban Development and Municipal Affairs
8. Head of Account Code :As Shown in the Annexure.
9. Scheme Name West Bengal Urban Employment Scheme
10. Name of the Treasury/PAO & Accounts office: Pay & Accounts Officer-III, Calcutta PAO-III
11. Type of Grant:- Non-Recurring
12. Utilization Certificate Required or Not: Yes

13. Purpose of Grant : To provide employment to unemployed persons of the urban areas under West Bengal Urban Employment Scheme.

14. Applicable T.R Form No:- TR Form No.31

15. An amount of Rs.859455000/-(Rupees Eighty Five Crore Ninety Four Lakh Fifty Five Thousand Only.) is hereby sanctioned for payment of Grant to the recipients as per Sl.No.2 from the Head of Account as stated in Sl.No.8 above against the Budget Provision of the Financial Year 2022 - 2023. The sanctioned amount will be payable through Transfer Credit into the LF/PL/Other Deposit Account/ECS/Cheque, as the case may be following the order issued by Finance Department in this regard.

16. Total released amount is within the Budget Provision of the Financial Year. 2022 - 2023

17. This order issues in exercise of the power delegated under Finance Department Memo. No. 1212-FB Dt 31.03.2022 with the concurrence of Finance Deptt.vide Gr. N U.O. No. 1812 Date 25/07/2022

18. The Principal Accountant General (A&E), West Bengal and Pay & Accounts Officer/Treasury Officer and other concerned are being informed.

19. Remarks: Fund is released in favour of SUDA for distributing 2nd install among 128 ULBs under WBUES as per annexure enclosed with the concurrence of FD(Gr-N) vide U.O No 1812 dt. 25.7.22. Release of fund is subject to strict observation of all relevant Financial Rules & Regulations including E-Tender rules of the Govt., Timely completion of work, Non-deviation of allotted fund from approved scheme and submission of UC in due course. This is system generated and hence does not require physical signature

ADDITIONAL SECRETARY

Urban Development and Municipal Affairs

Memo No:413(Sanction)/UDMA-13014(12)/125/2022-BDG-MA
SEC-Dept. of UDMA

Memo Date:26/07/2022

Copy forwarded for information and necessary action to:-

1. The Principal Accountant General (A&E), Treasury Buildings, Kolkata-700001
2. The Principal Accountant General (Audit), Treasury Buildings, Kolkata-700001
3. The Principal Accountant General (Receipt, Works & Local Bodies Audit), CGO Complex at Salt Lake, Kolkata-700091
4. DIRECTOR, SUDA
5. Pay & Accounts Officer-III, Calcutta PAO-III
6. Finance (Group R/N) Department Govt. of WB.
7. Finance (Internal Audit) Department, Govt. of WB
8. Mayor/Chairman/ EO, _____ Corporation/Municipality/NAA
9. FA, UD & MA Department.
10. PS to MIC of this Deptt.



ADDITIONAL SECRETARY

Memo No:413(Sanction)/UDMA-13014(12)/125/2022-BDG-MA
SEC-Dept. of UDMA

Memo Date:26/07/2022

Sub-Alloting Officer / DDO wise Alloted Amount Summary

Sl No.	Sub-Alloting Code / DDO Code Designation	Amount
1.	CAFUDA002-DIRECTOR, SUDA	859,455,000.00
		859,455,000.00

ADDITIONAL SECRETARY

Annexure of Memo No- 413(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA Date- 28/07/2022

Allotment From Department - UM-Urban Development and Municipal Affairs to - CAFUDA002-DIRECTOR, SUDA

Treasury Name : Calcutta PAO-III Pay & Accounts Office-III,

ID	Head of Account	Scheme Description	Object of Expenditure	Alloted Amount
276048	72-2217-05-191-062-31-02-V	West Bengal Urban Employment Scheme	Other Grants	254729000
276150	72-2217-05-192-016-31-02-V	West Bengal Urban Employment Scheme	Other Grants	362697000
276168	72-2217-05-193-032-31-02-V	West Bengal Urban Employment Scheme	Other Grants	1380000
276174	72-2217-05-789-025-31-02-V	West Bengal Urban Employment Scheme	Other Grants	189081000
276177	72-2217-05-796-013-31-02-V	West Bengal Urban Employment Scheme	Other Grants	51568000
				859,455,000.00

ADDITIONAL SECRETARY



STATEMENT								
Memo No : 413(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA							Date:26/07/2022	
(Rs. in Lakh)								
No of Installment	Sl. No.	Name of Urban Local Body	2217-05-191-00-062-31-02	2217-05-192-00-016-31-02	2217-05-193-00-032-31-02	2217-05-789-00-025-31-02	2217-05-796-00-013-31-02	Total
2nd installment	1	Alipurduar	0.00	15.71	0.00	4.80	1.31	21.82
	2	Arambagh	0.00	18.28	0.00	5.58	1.52	25.38
	3	Asantol MC	300.58	0.00	0.00	119.34	32.55	542.47
	4	Ashokenagar Kalyangarh	0.00	34.19	0.00	10.45	2.85	47.49
	5	Baduria	0.00	14.76	0.00	4.51	1.22	20.50
	6	Baidyabati	0.00	35.41	0.00	10.82	2.95	49.18
	7	Bally	0.00	77.82	0.00	23.78	6.49	108.09
	8	Balurghat	0.00	39.04	0.00	11.93	3.25	54.22
	9	Bankura	0.00	43.21	0.00	13.20	3.60	60.01
	10	Bansberia	0.00	26.22	0.00	8.01	2.19	36.42
	11	Baranagar	0.00	62.47	0.00	19.09	5.21	86.77
	12	Barasat	0.00	74.21	0.00	22.68	6.18	103.07
	13	Barrackpore	0.00	43.21	0.00	13.20	3.60	60.01
	14	Barulpur	0.00	13.89	0.00	4.25	1.16	19.30
	15	Basirhat	0.00	40.77	0.00	12.46	3.40	56.63
	16	Beldanga	0.00	9.24	0.00	2.82	0.77	12.83
	17	Berhampore	0.00	52.21	0.00	15.95	4.35	72.51
	18	Bhadreswar	0.00	31.32	0.00	9.57	2.61	43.50
	19	Bhatpara	0.00	145.18	0.00	44.36	12.10	201.64
	20	Bidhannagar MC	141.65	0.00	0.00	43.28	11.80	196.73
	21	Birnagar	0.00	8.44	0.00	2.58	0.70	11.72
	22	Bishnupur	0.00	19.06	0.00	5.82	1.59	26.47
	23	Bolpur	0.00	25.64	0.00	7.83	2.14	35.61
	24	Bongaon	0.00	32.54	0.00	9.94	2.71	45.19
	25	Budge Budge	0.00	20.54	0.00	6.28	1.71	28.53
	26	Bunedpur	0.00	9.40	0.00	2.87	0.78	13.05
	27	Burdwan	0.00	91.37	0.00	27.92	7.61	126.90
	28	Chakdaha	0.00	27.07	0.00	8.27	2.26	37.60

2nd Instalment	29	Chandani	0.00	30.47	0.00	9.31	2.54	42.32
	30	Chandannagar MC	50.80	0.00	0.00	15.52	4.23	70.55
	31	Chandrakona	0.00	6.74	0.00	2.06	0.56	9.36
	32	Contal	0.00	22.81	0.00	6.97	1.90	31.68
	33	Cooch Behar	0.00	21.55	0.00	6.59	1.80	29.94
	34	Coopers Camp N.A.A.	0.00	0.00	5.04	1.54	0.42	7.00
	35	Dainhat	0.00	6.74	0.00	2.06	0.56	9.36
	36	Dalkhola	0.00	10.41	0.00	3.18	0.87	14.46
	37	Dankuni	0.00	21.47	0.00	6.56	1.79	29.82
	38	Darjeeling	0.00	33.81	0.00	10.33	2.82	46.96
	39	Dhulia	0.00	26.70	0.00	8.16	2.23	37.09
	40	Dhugguri	0.00	10.99	0.00	3.36	0.92	15.27
	41	Diamond Harbour	0.00	14.17	0.00	4.33	1.18	19.68
	42	Dinhata	0.00	10.03	0.00	3.07	0.84	13.94
	43	Domkal	0.00	34.36	0.00	10.50	2.86	47.72
	44	Dubrajpur	0.00	9.71	0.00	2.97	0.81	13.49
	45	Dum Dum	0.00	27.75	0.00	8.48	2.31	38.54
	46	Durgapur MC	184.42	0.00	0.00	54.35	15.37	236.14
	47	Egra	0.00	8.00	0.00	2.62	0.72	11.95
	48	English Bazar	0.00	54.95	0.00	16.79	4.58	76.22
	49	Falakata	0.00	13.86	0.00	4.23	1.15	19.24
	50	Gangarempore	0.00	15.53	0.00	4.75	1.30	21.60
	51	Garulia	0.00	15.73	0.00	4.81	1.31	21.87
	52	Gayachpur	0.00	15.55	0.00	4.75	1.30	21.60
	53	Ghatal	0.00	13.33	0.00	4.09	1.11	18.58
	54	Gobardange	0.00	13.70	0.00	4.18	1.14	19.02
	55	Guskara	0.00	8.92	0.00	2.72	0.74	12.38
	56	Habra	0.00	44.42	0.00	13.57	3.70	61.69
	57	Haldia	0.00	66.67	0.00	20.37	5.58	92.60
	58	Haldibari	0.00	4.30	0.00	1.31	0.36	5.97
	59	Halisahar	0.00	32.69	0.00	9.98	2.72	45.27
	60	Haringhata	0.00	14.76	0.00	4.51	1.23	20.50

2nd Instalment	93	Midnapore	0.00	50.47	0.00	15.42	4.21	70.10
	94	Mirik N.A.A.	0.00	0.00	3.40	1.04	0.28	4.72
	95	Murshidabad	0.00	14.60	0.00	4.46	1.22	20.28
	96	Nabadwip	0.00	34.61	0.00	10.58	2.88	48.07
	97	Nahati	0.00	58.72	0.00	17.94	4.89	81.55
	98	Nahati	0.00	11.36	0.00	3.47	0.95	15.78
	99	New Barrackpore	0.00	25.32	0.00	7.74	2.11	35.17
	100	North Barrackpore	0.00	37.29	0.00	11.39	3.11	51.79
	101	North Dum Dum	0.00	71.32	0.00	21.79	5.94	99.05
	102	Old Malda	0.00	25.00	0.00	7.64	2.08	34.72
	103	Fanihati	0.00	104.33	0.00	31.88	8.69	144.90
	104	Panskura	0.00	15.40	0.00	4.70	1.28	21.38
	105	Pujali	0.00	8.60	0.00	2.63	0.72	11.95
	106	Purulia	0.00	34.93	0.00	10.67	2.91	48.51
	107	Raghunathpur	0.00	8.44	0.00	2.58	0.70	11.72
	108	Raiganj	0.00	54.01	0.00	16.50	4.50	75.01
	109	Rajour Sonarpur	0.00	119.50	0.00	36.52	9.96	165.98
	110	Ramjibonpore	0.00	5.04	0.00	1.54	0.42	7.00
	111	Rampurhat	0.00	19.54	0.00	5.97	1.62	27.14
	112	Ranaghat	0.00	18.36	0.00	5.58	1.52	25.36
	113	Rishra	0.00	31.98	0.00	9.77	2.67	44.42
	114	Sainthia	0.00	13.54	0.00	4.14	1.13	18.81
	115	Santipur	0.00	47.14	0.00	14.40	3.99	65.47
	116	Serampore	0.00	52.27	0.00	15.97	4.36	72.60
117	Siliguri MC	147.89	0.00	0.00	45.19	12.32	205.40	
118	Sonamukhi	0.00	9.24	0.00	2.82	0.77	12.83	
119	South Dum Dum	0.00	107.88	0.00	32.96	8.99	149.81	
120	Suri	0.00	22.62	0.00	6.91	1.88	31.41	
121	Taherpur N.A.A.	0.00	0.00	5.56	1.64	0.45	7.45	
122	Taki	0.00	9.71	0.00	2.97	0.81	13.49	
123	Tamralipta	0.00	14.60	0.00	4.46	1.22	20.28	
124	Tarakeswar	0.00	8.44	0.00	2.58	0.70	11.72	

2nd instalment	61	Hooghly-Chinsurah	0.00	48.10	0.00	14.70	4.01	66.81
	62	Howrah MC	235.81	0.00	0.00	102.61	27.98	466.40
	63	Itanpore	0.00	13.85	0.00	4.23	1.15	19.24
	64	Jainagar Mazilpore	0.00	6.90	0.00	2.11	0.58	9.59
	65	Jalpaiguri	0.00	29.20	0.00	8.92	2.43	40.55
	66	Jangipore	0.00	28.61	0.00	8.74	2.38	39.73
	67	Jhalsah	0.00	3.04	0.00	1.54	0.42	7.00
	68	Jhargram	0.00	18.74	0.00	5.73	1.56	26.03
	69	Jaganj Asimganj	0.00	15.55	0.00	4.73	1.30	21.60
	70	Kaliganj	0.00	18.82	0.00	5.75	1.57	26.14
	71	Kalimpong	0.00	13.06	0.00	3.99	1.09	18.14
	72	Kalna	0.00	14.33	0.00	4.38	1.19	19.90
	73	Kalyani	0.00	29.93	0.00	9.15	2.49	41.57
	74	Kamarhati	0.00	85.27	0.00	26.05	7.11	118.43
	75	Kanchrapara	0.00	33.46	0.00	10.23	2.79	46.48
	76	Kandi	0.00	13.54	0.00	4.14	1.13	18.81
	77	Katwa	0.00	21.23	0.00	6.49	1.77	29.49
	78	Kharagpur	0.00	78.38	0.00	23.95	6.53	108.86
	79	Kharar	0.00	1.98	0.00	1.22	0.33	5.53
	80	Khardah	0.00	30.74	0.00	9.39	2.56	42.69
	81	Khirpal	0.00	5.20	0.00	1.59	0.43	7.22
	82	Kolkata MC	1296.14	0.00	0.00	396.04	108.01	1800.19
	83	Konnagar	0.00	19.98	0.00	6.10	1.66	27.74
	84	Krishnanagar	0.00	43.77	0.00	13.38	3.65	60.80
	85	Kurseong	0.00	12.30	0.00	3.76	1.03	17.09
	86	Madhyamgram	0.00	48.73	0.00	14.89	4.06	67.68
	87	Mahasitola	0.00	137.38	0.00	41.98	11.45	190.81
	88	Mal	0.00	7.22	0.00	2.21	0.60	10.03
	89	Mathabhanga	0.00	7.26	0.00	2.22	0.60	10.08
	90	Maynaguri	0.00	8.92	0.00	2.72	0.74	12.38
	91	Mekliganj	0.00	3.40	0.00	1.04	0.28	4.72
	92	Memari	0.00	10.03	0.00	3.07	0.84	13.94



GOVERNMENT OF WEST BENGAL
Department of Urban Development and Municipal Affairs
'Nagarayan', DF-8, Sector-I, Bidhannagar, Kolkata-700064

70

Email:- secy.ma-wb@gov.in

Tel: 03323349394

Fax: 03323347880

Date: 22/09/2022

Memo No : 546(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA

Sanction Order for Grant-in-Aid in Cash

Demand No. : 72

Department Code : UM

Financial Year :

2022 - 2023

1. Sanctioning Authority: ADDITIONAL SECRETARY, Urban Development and Municipal Affairs
2. Recipient of Grant: As per annexure enclosed
3. Category of the recipient of Grant: Grantee Institution
4. Amount Sanctioned: ~~Rs.859455000/-~~
Rupees Eighty Five Crore Ninety Four Lakh Fifty Five Thousand Only.
5. DDO Code :- As Shown in the Annexure.
6. DDO Designation: DIRECTOR, SUDA
7. Department Code: UM-Urban Development and Municipal Affairs
8. Head of Account Code :As Shown in the Annexure.
9. Scheme Name West Bengal Urban Employment Scheme
10. Name of the Treasury/PAO & Accounts office: Pay & Accounts Officer-III, Calcutta PAO-III
11. Type of Grant:- Non-Recurring
12. Utilization Certificate Required or Not: Yes
13. Purpose of Grant : To provide employment to unemployed persons of the urban areas under West Bengal Urban Employment Scheme.
14. Applicable T.R Form No:- TR Form No.31
15. An amount of Rs.859455000/- (Rupees Eighty Five Crore Ninety Four Lakh Fifty Five Thousand Only.) is hereby sanctioned for payment of Grant to the recipients as per Sl.No.2 from the Head of Account as stated in Sl.No.8 above against the Budget Provision of the Financial Year 2022 - 2023. The sanctioned amount will be payable through Transfer Credit into the LF/PL/Other Deposit Account/ECS/Cheque, as the case may be following the order issued by Finance Department in this regard.
16. Total released amount is within the Budget Provision of the Financial Year. 2022 - 2023
17. This order issues in exercise of the power delegated under Finance Department Memo. No. 1212-FB Dt 31.03.2022 with the concurrence of Finance Deptt. vide Gr. N U.O. No. 2805 Date 21/09/2022
18. The Principal Accountant General (A&E), West Bengal and Pay & Accounts Officer/Treasury Officer and other concerned are being informed.
19. Remarks: Fund is released in favour of SUDA for distributing 3rd Install among 128 ULBs under WBUES as per annexure enclosed with the concurrence of FD(Gr-N) vide U.O No 2805 dt. 21.09.22. Release of fund is subject to strict observation of all relevant Financial Rules & Regulations including E-Tender rules of the Govt., Timely completion of work, Non-deviation of allotted fund from approved scheme and submission of UC in due course. This is system generated and hence does not require physical signature

ADDITIONAL SECRETARY

Urban Development and Municipal Affairs

2nd instalment	125	Titagarh	0.00	30.68	0.00	9.38	2.56	42.62
	126	Tufanganj	0.00	6.20	0.00	1.90	0.52	8.62
	127	Uluberia	0.00	79.89	0.00	24.41	6.66	110.96
	128	Uttarpara-Kotrung	0.00	41.24	0.00	12.60	3.44	57.28
Total :			2547.29	3626.97	13.80	1890.81	515.68	8594.55

(Rupees Eighty Five Crore Ninety Four Lakh Fifty Five Thousand Only)

Additional Secretary
(This is system generated and hence does not require Signature)

Memo No:546(Sanction)/UDMA-13014(12)/125/2022-BDG-MA
SEC-Dept. of UDMA

Memo Date:22/09/2022

Copy forwarded for information and necessary action to:-

1. The Principal Accountant General (A&E), Treasury Buildings, Kolkata-700001
2. The Principal Accountant General (Audit), Treasury Buildings, Kolkata-700001
3. The Principal Accountant General (Receipt, Works & Local Bodies Audit), CGO Complex at Salt Lake, Kolkata-700091
4. DIRECTOR, SUDA
5. Pay & Accounts Officer-III, Calcutta PAO-III
6. Finance (Group R/N) Department Govt. of WB.
7. Finance (Internal Audit) Department, Govt. of WB
8. Mayor/Chairman/ EO, _____ Corporation/Municipality/NAA
9. FA, UD & MA Department.
10. PS to MIC of this Deptt.

ADDITIONAL SECRETARY

Memo No:546(Sanction)/UDMA-13014(12)/125/2022-BDG-MA
SEC-Dept. of UDMA

Memo Date:22/09/2022

Sub-Alloting Officer / DDO wise Alloted Amount Summary

Sl No.	Sub-Alloting Code / DDO Code Designation	Amount
1.	CAFUDA002-DIRECTOR, SUDA	859,455,000.00
		859,455,000.00

ADDITIONAL SECRETARY



Annexure of Memo No- 548(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA Date- 22/09/2022

Allotment From Department - UM-Urban Development and Municipal Affairs to - CAFUDA002-DIRECTOR, SUDA

Treasury Name : Calcutta PAO-III Pay & Accounts Office-III,

ID	Head of Account	Scheme Description	Object of Expenditure	Alloted Amount
392441	72-2217-05-191-062-31-02-V	West Bengal Urban Employment Scheme	Other Grants	254729000
392486	72-2217-05-192-016-31-02-V	West Bengal Urban Employment Scheme	Other Grants	362697000
392488	72-2217-05-193-032-31-02-V	West Bengal Urban Employment Scheme	Other Grants	1380000
392489	72-2217-05-789-025-31-02-V	West Bengal Urban Employment Scheme	Other Grants	189081000
392491	72-2217-05-798-013-31-02-V	West Bengal Urban Employment Scheme	Other Grants	51568000
				859,455,000.00

ADDITIONAL SECRETARY



STATEMENT								
Memo No : 546(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA							Date:22/09/2022	
(Rs. in Lakh)								
No of Installment	Sl. No.	Name of Urban Local Body	2217-05-191-00-062-31-02	2217-05-192-00-016-31-02	2217-05-193-00-032-31-02	2217-05-769-00-025-31-02	2217-05-796-00-013-31-02	Total
3rd Installment	1	Alipurduar	0.00	15.71	0.00	4.80	1.31	21.82
	2	Arambagh	0.00	18.26	0.00	5.58	1.52	25.36
	3	Asansol MC	350.58	0.00	0.00	119.34	32.55	542.47
	4	Ashokenagar Kalyangarh	0.00	14.19	0.00	10.45	2.85	47.49
	5	Baduria	0.00	14.76	0.00	4.51	1.23	20.50
	6	Baidyabati	0.00	35.41	0.00	10.82	2.95	49.18
	7	Bally	0.00	77.82	0.00	23.78	6.49	108.09
	8	Balurghat	0.00	39.04	0.00	11.93	3.25	54.22
	9	Bankura	0.00	43.21	0.00	13.20	3.60	60.01
	10	Banberia	0.00	26.22	0.00	8.01	2.19	36.42
	11	Baranagar	0.00	62.47	0.00	19.09	5.21	86.77
	12	Barasat	0.00	74.21	0.00	22.68	6.18	103.07
	13	Barrackpore	0.00	43.21	0.00	13.20	3.60	60.01
	14	Barulpur	0.00	13.89	0.00	4.25	1.16	19.30
	15	Basirhat	0.00	40.77	0.00	12.46	3.40	56.63
	16	Beldanga	0.00	9.24	0.00	2.82	0.77	12.83
	17	Berhampore	0.00	52.21	0.00	15.95	4.35	72.51
	18	Bhadreswar	0.00	31.32	0.00	9.57	2.61	43.50
	19	Bhatpara	0.00	145.18	0.00	44.36	12.10	201.64
	20	Bidhannagar MC	141.65	0.00	0.00	43.28	11.80	196.73
	21	Birnagar	0.00	8.44	0.00	2.58	0.70	11.72
	22	Bishnupur	0.00	19.06	0.00	5.82	1.59	26.47
	23	Bolpur	0.00	25.64	0.00	7.83	2.14	35.61
	24	Bongaon	0.00	32.54	0.00	9.94	2.71	45.19
	25	Budge Budge	0.00	20.54	0.00	6.28	1.71	28.53
	26	Buniadpur	0.00	9.40	0.00	2.87	0.78	13.05
	27	Burdwan	0.00	91.37	0.00	27.92	7.61	126.90
	28	Chakdah	0.00	27.07	0.00	8.27	2.26	37.60

3rd Instalment	29	Champani	0.00	30.47	0.00	9.31	2.54	42.32
	30	Chandannagar MC	50.80	0.00	0.00	15.52	4.23	70.55
	31	Chandrakona	0.00	6.74	0.00	2.06	0.56	9.36
	32	Contal	0.00	32.81	0.00	6.97	1.90	31.68
	33	Cooch Behar	0.00	21.55	0.00	6.59	1.80	29.94
	34	Coopers Camp N.A.A.	0.00	0.00	5.04	1.54	0.42	7.00
	35	Dainhat	0.00	6.74	0.00	2.06	0.56	9.36
	36	Dalkhola	0.00	10.41	0.00	3.18	0.87	14.46
	37	Dankuni	0.00	21.47	0.00	6.56	1.79	29.82
	38	Darjeeling	0.00	33.81	0.00	10.33	2.82	46.96
	39	Dhullan	0.00	26.70	0.00	8.16	2.23	37.09
	40	Dhupguri	0.00	10.99	0.00	3.36	0.92	15.27
	41	Diamond Harbour	0.00	14.17	0.00	4.33	1.18	19.68
	42	Dinhata	0.00	10.03	0.00	3.07	0.84	13.94
	43	Domkal	0.00	34.36	0.00	10.50	2.86	47.72
	44	Dubrajpur	0.00	9.71	0.00	2.97	0.81	13.49
	45	Dum Dum	0.00	27.75	0.00	8.48	2.31	38.54
	46	Durgapur MC	184.42	0.00	0.00	56.35	15.37	256.14
	47	Egra	0.00	8.60	0.00	2.63	0.72	11.95
	48	English Bazar	0.00	54.95	0.00	16.79	4.58	76.32
	49	Falakata	0.00	13.86	0.00	4.23	1.15	19.24
	50	Gangarampor	0.00	15.55	0.00	4.75	1.30	21.60
	51	Ganulia	0.00	15.75	0.00	4.81	1.31	21.87
	52	Gayeshpur	0.00	15.55	0.00	4.75	1.30	21.60
	53	Ghatal	0.00	13.38	0.00	4.09	1.11	18.58
	54	Gobardanga	0.00	13.70	0.00	4.18	1.14	19.02
	55	Guskare	0.00	8.92	0.00	2.72	0.74	12.38
	56	Habra	0.00	44.42	0.00	13.57	3.70	61.69
	57	Haldia	0.00	86.67	0.00	20.37	5.56	92.60
	58	Haldibari	0.00	4.30	0.00	1.31	0.36	5.97
	59	Halisahar	0.00	32.58	0.00	9.66	2.72	45.27
	60	Haringhata	0.00	14.76	0.00	4.51	1.23	20.50

3rd instalment

61	Hooghly-Chinsurah	0.00	48.10	0.00	14.70	4.01	66.81
62	Howrah MC	335.81	0.00	0.00	102.61	27.98	466.40
63	Islampore	0.00	13.86	0.00	4.23	1.15	19.24
64	Jainagar Mazilpore	0.00	6.90	0.00	2.11	0.58	9.59
65	Jalpaiguri	0.00	29.20	0.00	8.92	2.43	40.55
66	Jangipore	0.00	28.61	0.00	8.74	2.38	39.73
67	Jhaldah	0.00	5.04	0.00	1.54	0.42	7.00
68	Jhargram	0.00	18.74	0.00	5.73	1.56	26.03
69	Jiganj Azimganj	0.00	15.55	0.00	4.75	1.30	21.60
70	Kallaganj	0.00	18.82	0.00	5.75	1.57	26.14
71	Kalimpong	0.00	13.06	0.00	3.99	1.09	18.14
72	Kalna	0.00	14.33	0.00	4.38	1.19	19.90
73	Kalyani	0.00	29.95	0.00	9.15	2.46	41.57
74	Kamarhati	0.00	85.27	0.00	26.05	7.11	118.43
75	Kanchrapara	0.00	23.46	0.00	10.23	2.79	46.48
76	Kandi	0.00	13.54	0.00	4.14	1.13	18.81
77	Katwa	0.00	21.23	0.00	6.49	1.77	29.49
78	Kharagpur	0.00	78.38	0.00	23.95	6.53	108.86
79	Kharar	0.00	3.58	0.00	1.22	0.33	5.53
80	Khardah	0.00	30.74	0.00	9.39	2.56	42.69
81	Khirpal	0.00	5.20	0.00	1.59	0.43	7.22
82	Kolkata MC	1296.14	0.00	0.00	396.04	108.01	1800.19
83	Konnagar	0.00	19.98	0.00	6.10	1.66	27.74
84	Krishnanagar	0.00	43.77	0.00	13.38	3.65	60.80
85	Kurseong	0.00	12.30	0.00	3.76	1.03	17.09
86	Madhyamgram	0.00	48.73	0.00	14.89	4.06	67.68
87	Maheshtala	0.00	137.38	0.00	41.58	11.45	190.81
88	Mal	0.00	7.22	0.00	2.21	0.60	10.03
89	Mathabhanga	0.00	7.26	0.00	2.22	0.60	10.08
90	Maynaguri	0.00	8.92	0.00	2.72	0.74	12.38
91	Mekliganj	0.00	3.40	0.00	1.04	0.28	4.72
92	Memari	0.00	10.03	0.00	3.07	0.84	13.94

2nd Instalment	93	Midnapore	0.00	50.47	0.00	15.42	4.21	70.10
	94	Mirik N.A.A.	0.00	0.00	3.40	1.04	0.28	4.72
	95	Murshidabad	0.00	14.60	0.00	4.46	1.22	20.28
	96	Nabadwip	0.00	34.61	0.00	10.58	2.88	48.07
	97	Naihati	0.00	58.72	0.00	17.94	4.89	81.55
	98	Nalhati	0.00	11.36	0.00	3.47	0.95	15.78
	99	New Barrackpore	0.00	25.32	0.00	7.74	2.11	35.17
	100	North Barrackpore	0.00	37.29	0.00	11.39	3.11	51.79
	101	North Dum Dum	0.00	71.32	0.00	21.79	5.94	99.05
	102	Old Malda	0.00	25.00	0.00	7.64	2.08	34.72
	103	Panihati	0.00	104.33	0.00	31.88	8.69	144.90
	104	Panskura	0.00	13.40	0.00	4.70	1.28	21.38
	105	Pujali	0.00	8.60	0.00	2.63	0.72	11.95
	106	Purulia	0.00	34.93	0.00	10.67	2.91	48.51
	107	Raghunathpur	0.00	8.44	0.00	2.58	0.70	11.72
	108	Raiganj	0.00	54.01	0.00	16.50	4.50	75.01
	109	Rajpur Sonarpur	0.00	119.50	0.00	36.52	9.96	165.98
	110	Ramjibanpore	0.00	5.04	0.00	1.54	0.42	7.00
	111	Rampurhat	0.00	19.54	0.00	5.97	1.63	27.14
	112	Ranaghat	0.00	18.28	0.00	5.58	1.52	25.36
	113	Rishra	0.00	31.98	0.00	9.77	2.67	44.42
	114	Sainthia	0.00	13.54	0.00	4.24	1.13	18.81
	115	Santipur	0.00	47.14	0.00	14.40	3.93	65.47
	116	Serampore	0.00	52.27	0.00	15.97	4.36	72.60
	117	Siliguri MC	147.89	0.00	0.00	45.19	12.32	205.40
	118	Sonamukhi	0.00	9.24	0.00	2.82	0.77	12.83
	119	South Dum Dum	0.00	107.66	0.00	32.96	8.99	149.81
	120	Surf	0.00	22.62	0.00	6.91	1.88	31.41
	121	Taherpur N.A.A.	0.00	0.00	5.36	1.64	0.45	7.45
	122	Taki	0.00	9.71	0.00	2.97	0.81	13.49
	123	Tamralipta	0.00	14.60	0.00	4.46	1.22	20.28
	124	Tarakeswar	0.00	8.44	0.00	2.58	0.70	11.72

3rd Instalment	125	Titagarh	0.00	30.68	0.00	9.38	2.56	42.62
	126	Tufanganj	0.00	6.20	0.00	1.90	0.52	8.62
	127	Uluberia	0.00	79.89	0.00	24.41	6.66	110.96
	128	Uttarpara-Kotrung	0.00	41.24	0.00	12.60	3.44	57.28
Total :			2547.29	3626.97	13.80	1890.81	515.68	8594.55

(Rupees Elghty Five Crore Ninety Four Lakh Fifty Five Thousand Only)

Additional Secretary

(This is system generated and hence does not require Signature)



সুডা

SUDA

রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

SUDA-1039/2022/ 55 46

09.11.2022

From : Financial Advisor, SUDA

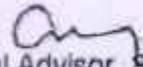
To : Mayor/Chairman
.....MC/ Municipality**MEMORANDUM**Sub: Release of fund under West Bengal Urban Employment Scheme

Sir/ Madam,

Pursuant to the allotment order issued by UD&MA Department vide no. 546(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Department of UDMA dated 22.09.2022, fund is hereby released in favour of your ULB as third installment (i.e 20% of yearly requirement during the Financial Year 2022-23) under West Bengal Urban Employment Scheme. Details of amount released, treasury code, and operator code are given in the Annexed Sheet.

Utilization Certificate along with format is to be mailed at sudawbfinance@gmail.com & sbm.wbsuda@gmail.com in a single PDF format (Proforma & UC both) only, immediately, after utilization of the fund.

Yours Faithfully


Financial Advisor, SUDA

দুরভাষ ঙ (০৩৩) ৬৬৩৬৬৬০০

Tel : (033) 66366600, E-mail : wbsudadir@gmail.com

Account Section : (033) 66366627

JA-1039/2022/5548

09.11.2022

Scheme : West Bengal Urban Employment Scheme

Sl. No.	Name of the ULB	Amount	Payee Treasury Code	Operator Code of the Payee	Scheme ID of the Payee Operator
1	ALIPURDUAR	2,182,000.00	JAC	7	16644
2	BALURGHAT	5,422,000.00	DDA	13	10349
3	BASIRHAT	5,663,000.00	NPE	3	3452
4	BERHAMPORE	7,251,000.00	MUA	18	14556
5	CHANDERNAGORE MC	7,055,000.00	HGD	4	2785
6	COOPER'S CAMP	700,000.00	NAD	23	14822
7	DINHATA	1,394,000.00	COC	5	19938
8	HALISAHAR	4,527,000.00	NPC	7	2153
9	GARULIA	2,187,000.00	NPC	6	2153
10	HALDIBARI	597,000.00	COE	3	18576
11	MAHESHTALA	19,081,000.00	SPB	4	2000
12	SURI	3,141,000.00	BRA	22	11949
		59,200,000.00			

SUDA-1039/2022/5548/1(5)

Copy forwarded for kind information of:

09.11.2022

1. Commissioner, All Municipal Corporations concerned.
2. Executive Officer, All Municipalities concerned.
3. Finance Officer, All Municipalities concerned.
4. PS to MIC, UD&MA Deptt., Govt. of West Bengal
5. PS to Pm Secy, UD&MA Deptt., Govt. of West Bengal.

Dipankar Chowdhury
Dipankar Chowdhury
 Accounts Officer
 State Urban Development Agency
 Under UD & MA Department
 Govt. of West Bengal

File No. SUDA-12011(14)/7/2022-ACCT SEC(SUDA) SUDA (Computer No. 584481)
2937260/2022/ACCT SEC(SUDA) Department of Urban Development and Municipal Affairs

'Nagarayan', DF-8, Sector-I, Bidhannagar, Kolkata-700064

Tel: 03323349394

Email:- secy.ma-wb@gov.in

Fax: 03323347880

Memo No : 625(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA

Date: 05/12/2022

Sanction Order for Grant-in-Aid in Cash

Demand No. : 72 Department Code : UM Financial Year : 2022 - 2023

1. Sanctioning Authority: ADDITIONAL SECRETARY, Urban Development and Municipal Affairs
2. Recipient of Grant: As per annexure enclosed
3. Category of the recipient of Grant: Grantee Institution
4. Amount Sanctioned: Rs.859455000/-
Rupees Eighty Five Crore Ninety Four Lakh Fifty Five Thousand Only.
5. DDO Code :- As Shown in the Annexure.
6. DDO Designation: DIRECTOR, SUDA
7. Department Code: UM-Urban Development and Municipal Affairs
8. Head of Account Code :As Shown in the Annexure.
9. Scheme Name West Bengal Urban Employment Scheme
10. Name of the Treasury/PAO & Accounts office: Pay & Accounts Officer-III, Calcutta PAO-III
11. Type of Grant:- Non-Recurring
12. Utilization Certificate Required or Not: Yes

13. Purpose of Grant : To provide employment to unemployed persons of the urban areas under West Bengal Urban Employment Scheme.

14. Applicable T.R Form No:- TR Form No.31

15. An amount of Rs.859455000/-(Rupees Eighty Five Crore Ninety Four Lakh Fifty Five Thousand Only.) is hereby sanctioned for payment of Grant to the recipients as per Sl.No.2 from the Head of Account as stated in Sl.No.8 above against the Budget Provision of the Financial Year 2022 - 2023. The sanctioned amount will be payable through Transfer Credit into the LF/PL/Other Deposit Account/ECS/Cheque, as the case may be following the order issued by Finance Department in this regard.

16. Total released amount is within the Budget Provision of the Financial Year, 2022 - 2023

17. This order issues in exercise of the power delegated under Finance Department Memo. No. 1212-FB Dt 31.03.2022 with the concurrence of Finance Deptt. vide Gr. N U.O. No. 4147 Date 02/12/2022

18. The Principal Accountant General (A&E), West Bengal and Pay & Accounts Officer/Treasury Officer and other concerned are being informed.

19. Remarks: Fund is released in favour of SUDA for distributing 4th install among 128 ULBs under WBUES as per annexure enclosed with the concurrence of FD(Gr-N) vide U.O No 4147 dt. 2.12.22. Release of fund is subject to strict observation of all relevant Financial Rules & Regulations including E-Tender rules of the Govt. Timely completion of work, Non-deviation of allotted fund from approved scheme and submission of UC in due course. This is system generated and hence does not require physical signature

ADDITIONAL SECRETARY

1

Urban Development and Municipal Affairs

Copy forwarded for information and necessary action to:-

1. The Principal Accountant General (A&E), Treasury Buildings, Kolkata-700001
2. The Principal Accountant General (Audit), Treasury Buildings, Kolkata-700001
3. The Principal Accountant General (Receipt, Works & Local Bodies Audit), CGO Complex at Salt Lake, Kolkata-700091
4. DIRECTOR, SUDA
5. Pay & Accounts Officer-III, Calcutta PAO-III
6. Finance (Group R/N) Department Govt. of WB.
7. Finance (Internal Audit) Department, Govt. of WB
8. Mayor/Chairman/ EO, _____ Corporation/Municipality/NAA
9. FA, UD & MA Department.
10. PS to MIC of this Deptt.



ADDITIONAL SECRETARY

SEC-Dept. of UDMA

Sub-Alloting Officer / DDO wise Alloted Amount Summary

Sl No.	Sub-Alloting Code / DDO Code Designation	Amount
1.	CAFUDA002-DIRECTOR, SUDA	859,455,000.00
		859,455,000.00

ADDITIONAL SECRETARY



File No. SUDA-12011(14)/7/2022-ACCT SEC(SUDA)-SUDA (Computer No. 584481)
 29378600000000000000 SEC(SUDA) (Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA Date- 05/12/2022

Allotment From Department - UM-Urban Development and Municipal Affairs to - CAFUDA002-DIRECTOR, SUDA

Treasury Name : Calcutta PAO-III Pay & Accounts Office-III,

ID	Head of Account	Scheme Description	Object of Expenditure	Alloted Amount
445716	72-2217-05-191-062-31-02-V	West Bengal Urban Employment Scheme	Other Grants	254729000
445717	72-2217-05-192-016-31-02-V	West Bengal Urban Employment Scheme	Other Grants	382697000
445718	72-2217-05-193-032-31-02-V	West Bengal Urban Employment Scheme	Other Grants	1380000
445719	72-2217-05-789-025-31-02-V	West Bengal Urban Employment Scheme	Other Grants	189081000
445720	72-2217-05-796-013-31-02-V	West Bengal Urban Employment Scheme	Other Grants	51568000
				859,455,000.00



ADDITIONAL SECRETARY

STATEMENT								
Memo No : 625(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Dept. of UDMA							Date:05/12/2022	
(Rs. in Lakh)								
No of Installment	Sl. No.	Name of Urban Local Body	2217-05-191-00-062-31-02	2217-05-192-00-016-31-02	2217-05-193-00-032-31-02	2217-05-789-00-025-31-02	2217-05-796-00-013-31-02	Total
4th Installment	1	Alipurduar	0.00	15.71	0.00	4.80	1.31	21.82
	2	Arambagh	0.00	18.26	0.00	5.58	1.52	25.36
	3	Asansol MC	390.58	0.00	0.00	119.34	32.55	542.47
	4	Ashokenagar Kalyangarh	0.00	34.19	0.00	10.45	2.85	47.49
	5	Baduria	0.00	14.76	0.00	4.51	1.23	20.50
	6	Baidyabati	0.00	35.41	0.00	10.82	2.95	49.18
	7	Bally	0.00	77.82	0.00	23.78	6.49	108.09
	8	Balurghat	0.00	39.04	0.00	11.93	3.25	54.22
	9	Bankura	0.00	43.21	0.00	13.20	3.60	60.01
	10	Bansberia	0.00	26.22	0.00	8.01	2.19	36.42
	11	Baranagar	0.00	62.47	0.00	19.09	5.21	86.77
	12	Barasat	0.00	74.21	0.00	22.68	6.18	103.07
	13	Barrackpore	0.00	43.21	0.00	13.20	3.60	60.01
	14	Baruipur	0.00	13.89	0.00	4.25	1.16	19.30
	15	Basirhat	0.00	40.77	0.00	12.46	3.40	56.63
	16	Beldanga	0.00	9.24	0.00	2.82	0.77	12.83
	17	Berhampore	0.00	52.71	0.00	15.95	4.35	72.51
	18	Bhadreswar	0.00	31.32	0.00	9.57	2.61	43.50
	19	Bhatpara	0.00	145.18	0.00	44.36	12.10	201.64
	20	Bidhannagar MC	141.65	0.00	0.00	43.26	11.80	196.73
	21	Birnagar	0.00	8.44	0.00	2.58	0.70	11.72
	22	Bishnupur	0.00	19.06	0.00	5.82	1.59	26.47
	23	Bolpur	0.00	25.64	0.00	7.83	2.14	35.61
	24	Bongaon	0.00	32.54	0.00	9.94	2.71	45.19
	25	Budge Budge	0.00	20.54	0.00	6.28	1.71	28.53
	26	Bunladpur	0.00	9.40	0.00	2.87	0.78	13.05
	27	Burdwan	0.00	91.37	0.00	27.92	7.61	126.90
	28	Chakdah	0.00	27.07	0.00	8.27	2.26	37.60



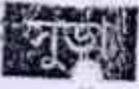
4th instalment

29	Chandani	0.00	30.47	0.00	9.31	2.54	42.32
30	Chandanagar MC	50.80	0.00	0.00	15.52	4.23	70.55
31	Chandrakona	0.00	6.74	0.00	2.06	0.56	9.36
32	Contai	0.00	22.81	0.00	6.97	1.90	31.68
33	Cooch Behar	0.00	21.55	0.00	6.59	1.80	29.94
34	Coopers Camp N.A.A.	0.00	0.00	5.04	1.54	0.42	7.00
35	Dainhat	0.00	6.74	0.00	2.06	0.56	9.36
36	Dalkhola	0.00	10.41	0.00	3.18	0.87	14.46
37	Dankuni	0.00	21.47	0.00	6.56	1.79	29.82
38	Darjeeling	0.00	33.81	0.00	10.33	2.82	46.96
39	Dhulian	0.00	26.70	0.00	8.16	2.23	37.09
40	Dhupguri	0.00	10.99	0.00	3.36	0.92	15.27
41	Diamond Harbour	0.00	14.17	0.00	4.33	1.18	19.68
42	Dinhata	0.00	10.03	0.00	3.07	0.84	13.94
43	Domjal	0.00	34.36	0.00	10.50	2.86	47.72
44	Dubrajpur	0.00	9.71	0.00	2.97	0.81	13.49
45	Dum Dum	0.00	27.75	0.00	8.48	2.31	38.54
46	Durgapur MC	184.42	0.00	0.00	56.35	15.37	256.14
47	Egra	0.00	8.60	0.00	2.63	0.72	11.95
48	English Bazar	0.00	54.95	0.00	16.79	4.58	76.32
49	Falakata	0.00	13.86	0.00	4.23	1.15	19.24
50	Gangarampore	0.00	15.55	0.00	4.75	1.30	21.60
51	Garulia	0.00	15.75	0.00	4.81	1.31	21.87
52	Gayeshpur	0.00	15.55	0.00	4.75	1.30	21.60
53	Ghetal	0.00	13.38	0.00	4.09	1.11	18.58
54	Gobardanga	0.00	13.70	0.00	4.18	1.14	19.02
55	Guskara	0.00	8.92	0.00	2.72	0.74	12.38
56	Habra	0.00	44.42	0.00	13.57	3.70	61.69
57	Haldia	0.00	66.67	0.00	20.37	5.56	92.60
58	Haldibari	0.00	4.30	0.00	1.31	0.36	5.17
59	Hallsahar	0.00	32.59	0.00	9.96	2.72	45.27
60	Haringhata	0.00	14.76	0.00	4.51	1.23	20.50

61	Hooghly-Chinsurah	0.00	48.10	0.00	14.70	4.01	66.81
62	Howrah MC	335.81	0.00	0.00	102.61	27.98	466.40
63	Islampur	0.00	13.86	0.00	4.23	1.15	19.24
64	Jainagar Malipore	0.00	6.90	0.00	2.11	0.56	9.59
65	Jalpaiguri	0.00	29.20	0.00	8.92	2.43	40.55
66	Jangipore	0.00	28.61	0.00	8.74	2.38	39.73
67	Jhaldah	0.00	5.04	0.00	1.54	0.42	7.00
68	Jhargram	0.00	18.74	0.00	5.73	1.56	26.03
69	Jlegan] Azimganj]	0.00	15.55	0.00	4.75	1.30	21.60
70	Kaliaganj]	0.00	18.82	0.00	5.75	1.57	26.14
71	Kalimpong	0.00	13.06	0.00	3.99	1.09	18.14
72	Kalna	0.00	14.33	0.00	4.38	1.19	19.90
73	Kalyani	0.00	29.93	0.00	9.15	2.49	41.57
74	Kamarhati	0.00	85.27	0.00	26.05	7.11	118.43
75	Kanchrapara	0.00	33.46	0.00	10.23	2.79	46.48
76	Kandi	0.00	13.54	0.00	4.14	1.13	18.81
77	Katwa	0.00	21.23	0.00	6.49	1.77	29.49
78	Kharagpur	0.00	78.38	0.00	23.95	6.53	108.86
79	Kharar	0.00	3.98	0.00	1.22	0.33	5.53
80	Khardah	0.00	30.74	0.00	9.39	2.56	42.69
81	Khirpai	0.00	5.20	0.00	1.59	0.43	7.22
82	Kolkata MC	1296.14	0.00	0.00	396.04	108.01	1800.19
83	Konnagar	0.00	19.98	0.00	6.10	1.66	27.74
84	Krishnanagar	0.00	43.77	0.00	13.38	3.65	60.80
85	Kurseong	0.00	12.20	0.00	3.76	1.03	17.09
86	Madhyamgram	0.00	48.73	0.00	14.80	4.06	67.68
87	Mahachetla	0.00	137.38	0.00	41.98	11.45	190.81
88	Mal	0.00	7.22	0.00	2.21	0.60	10.03
89	Mathabhanga	0.00	7.26	0.00	2.22	0.60	10.08
90	Maynaguri	0.00	8.92	0.00	2.72	0.74	12.58
91	Mekliganj	0.00	3.40	0.00	1.04	0.28	4.72
92	Memari	0.00	10.03	0.00	2.07	0.54	13.94

4th instalment

4th Installment	93	Midnapore	0.00	50.47	0.00	15.42	4.21	70.10
	94	Mirik N.A.A.	0.00	0.00	3.40	1.04	0.28	4.72
	95	Murshidabad	0.00	14.60	0.00	4.46	1.22	20.28
	96	Nabadwip	0.00	34.61	0.00	10.58	2.88	48.07
	97	Naihati	0.00	58.72	0.00	17.94	4.89	81.55
	98	Naihati	0.00	11.36	0.00	3.47	0.95	15.78
	99	New Barrackpore	0.00	25.32	0.00	7.74	2.11	35.17
	100	North Barrackpore	0.00	37.29	0.00	11.39	3.11	51.79
	101	North Dum Dum	0.00	71.32	0.00	21.79	5.94	99.05
	102	Old Malda	0.00	25.00	0.00	7.64	2.08	34.72
	103	Panihati	0.00	104.33	0.00	31.88	8.69	144.90
	104	Panskura	0.00	15.40	0.00	4.70	1.28	21.38
	105	Pujali	0.00	8.80	0.00	2.63	0.72	11.95
	106	Purulia	0.00	34.93	0.00	10.67	2.91	48.51
	107	Raghunathpur	0.00	8.44	0.00	2.58	0.70	11.72
	108	Raiganj	0.00	54.01	0.00	16.50	4.50	75.01
	109	Rajpur Sonarpur	0.00	119.50	0.00	36.52	9.96	165.98
	110	RanjiBenpore	0.00	5.04	0.00	1.54	0.42	7.00
	111	Rampurhat	0.00	19.54	0.00	5.97	1.63	27.14
	112	Ranaghat	0.00	18.26	0.00	5.58	1.52	25.36
	113	Rishra	0.00	31.98	0.00	9.77	2.67	44.42
	114	Sainthia	0.00	13.54	0.00	4.14	1.13	18.81
	115	Santipur	0.00	47.14	0.00	14.40	3.93	65.47
	116	Serampore	0.00	52.27	0.00	15.97	4.36	72.60
117	Siliguri MC	147.89	0.00	0.00	45.19	12.32	205.40	
118	Sonamukhi	0.00	9.24	0.00	2.82	0.77	12.83	
119	South Dum Dum	0.00	107.86	0.00	32.95	8.99	149.81	
120	Suri	0.00	22.62	0.00	6.91	1.88	31.41	
121	Taherpur N.A.A.	0.00	0.00	5.36	1.64	0.45	7.45	
122	Taki	0.00	9.71	0.00	2.97	0.81	13.49	
123	Tamralipta	0.00	14.60	0.00	4.46	1.22	20.28	
124	Tarakeswar	0.00	8.44	0.00	2.58	0.70	11.72	



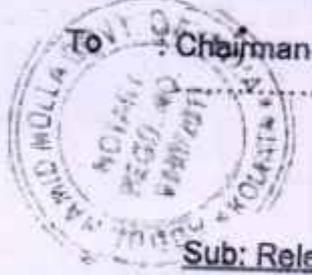
রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

SUDA-1039/2022/2475(120)

31.03.2023

From : Financial Advisor, SUDA



To : Chairman

..... Municipality

MEMORANDUM

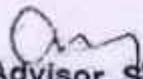
Sub: Release of fund under West Bengal Urban Employment Scheme

Sir/ Madam,

Pursuant to the allotment order issued by UD&MA Department vide no. 244(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Department of UDMA dated 30.03.2023, fund is hereby released in favour of your ULB as fifth installment (i.e 10% of yearly requirement during the Financial Year 2022-23) under West Bengal Urban Employment Scheme. Details of amount released, treasury code, and operator code are given in the Annexed Sheet.

Utilization Certificate along with format is to be mailed at sudawbfinance@gmail.com & sbm.wbsuda@gmail.com, in a single PDF format (Proforma & UC both) only, immediately, after utilization of the fund

Yours Faithfully


Financial Advisor, SUDA
Financial Advisor,
State Urban Development Agency
Govt. of West Bengal

4th installment	125	Titagarh	0.00	30.65	0.00	9.38	2.56	42.62
	126	Tufanganj	0.00	6.20	0.00	1.90	0.52	8.62
	127	Uluberia	0.00	79.89	0.00	24.41	6.66	110.96
	128	Uttargara-Kotrung	0.00	41.24	0.00	12.60	3.44	57.28
Total :			2547.29	3026.97	13.50	1890.81	515.68	8594.55

(Rupees Eighty Five Crore Ninety Four Lakh Fifty Five Thousand Only)

Additional Secretary

(This is system generated and hence does not require Signature)



SUDA-1039/2022/ 2475 (120)



31.03.2023

Scheme : WBUES

Sl. No.	Name of the ULB	Amount	Payee Treasury Code	Operator Code of the Payee	Scheme ID of the Payee Operator
1	KOLKATA MC	90,009,500.00	CAC	239	22503
2	BADURIA	1,025,000.00	NPE	4	- 3452
3	CHANDERNAGORE MC	3,527,500.00	HGD	4	2785
4	TARAKESHWAR	586,000.00	HGD	7	2785
5	CHAMPDANI	2,116,000.00	HGD	6	2785
6	BAIDYABATI	2,459,000.00	HGF	12	2362
7	SERAMPORE	3,630,000.00	HGF	10	2284
8	DANKUNI	1,491,000.00	HGF	20	22405
9	RISHRA	2,221,000.00	HGF	14	2302
10	HOWRAH MC	23,320,000.00	HWB	27	806
11	BANKURA	3,000,500.00	BAA	26	19317
12	SONAMUKHI	641,500.00	BAA	28	19001
13	HOOGHLY-CHINSURAH	3,340,500.00	HGB	8	1209
14	BANSBERIA	1,821,000.00	HGB	9	1211
15	BARANAGAR	4,338,500.00	NPC	1	2153
16	BARRACKPORE	3,000,500.00	NPC	2	2153
17	BHATPARA	10,082,000.00	NPC	4	2153
18	DUM DUM	1,927,000.00	NPC	5	2153
19	GARULILA	1,093,500.00	NPC	6	2153
20	HALISAHAR	2,263,500.00	NPC	7	2153
21	KHARDAH	2,134,500.00	NPC	10	2153
22	NEW BARRACKPORE	1,758,500.00	NPC	12	2153
23	NORTH BARRACKPORE	2,589,500.00	NPC	13	2153
24	PANIHATI	7,245,000.00	NPC	14	2153
25	SOUTH DUM DUM	7,490,500.00	NPC	15	2153
26	KANCHRAPARA	2,324,000.00	NPC	9	2153
27	BELDANGA	641,500.00	MUA	20	14527
28	BEHRAMPURE	3,625,500.00	MUA	18	14556
29	MADHYAMGRAM	10,152,000.00	NPA	13	1085
30	BIRNAGAR	586,000.00	NAD	21	14822
31	TAHERPUR NAA	372,500.00	NAD	22	14822
32	BISHNUPUR	1,323,500.00	BAB	10	23207
33	BUDGE BUDGE	1,426,500.00	SPB	2	21064
34	GUSHKARA	619,000.00	BUA	18	4772
35	GAYESHPUR	1,080,000.00	NAC	17	3738
36	GHATAL	929,000.00	MIC	6	22530
37	RAMJIBONPUR	350,000.00	MIC	10	22530
38	CHANDRAKONA	468,000.00	MIC	9	22530
39	KHIRPAI	361,000.00	MIC	8	22530
40	CONTAI	1,584,000.00	MIB	2	12365

Dipankar Choudhury

Dipankar Choudhury
Accounts Officer

State Urban Development Agency
Under UD & IA Department
Govt. of West Bengal

41	COOCH BEHAR	1,497,000.00	COA	12	18464
42	DINHAT	468,000.00	BUG	7	5293
43	ISLAMPUR	962,000.00	UDA	7	7201
44	DALKHOLA	723,000.00	UDA	23	7201
45	JANGIRUR	1,986,500.00	MUC	9	15099
46	JALPAIGURI	2,027,500.00	JAA	16	17709
47	DHUPGURI	763,500.00	JAA	57	17712
48	DINHATA	697,000.00	COC	5	19938
49	DUBRAJPUR	674,500.00	BRA	24	12085
50	SAINTHIA	940,500.00	BRA	26	12107
51	SURI	1,570,500.00	BRA	22	11949
52	MEKHLIGANJ	236,000.00	COE	2	18576
53	JHALDA	350,000.00	PUC	1	21524
54	JHARGRAM	1,301,500.00	MIE	9	13398
55	MURSHIDABAD	1,014,000.00	MUE	7	17986
56	KALIYAGANJ	1,307,000.00	UDB	14	8718
57	RAIGANJ	3,750,500.00	UDB	13	8718
58	KANDI	940,500.00	MUD	11	23877
59	KRISHNAGAR	3,040,000.00	NAA	13	21239
60	MATHABHANGA	504,000.00	COD	14	19417
61	TAMRALIPTA	1,014,000.00	MIG	36	13118
62	PANSKURA	1,069,000.00	MIG	26	13172
63	TUFANGANJ	431,000.00	COF	4	19730
64	ULUBERIA	5,548,000.00	HWC	10	594
65	KURSEONG	854,500.00	BAB	11	11169
66	ASHOKENAGAR-KALYANGA	2,374,500.00	NPA	11	1085
67	NORTH DUM DUM	4,952,500.00	NPA	12	1085
68	BASIRHAT	2,831,500.00	NPE	3	3452
69	KAMARHATI	5,921,500.00	NPC	8	2153
70	BARUIPUR	965,000.00	SPD	11	10770
71	KONNAGAR	1,387,000.00	HGF	16	2545
72	BHADRESWAR	2,175,000.00	HGD	5	2785
73	KHARAR	276,500.00	MIC	7	23862
74	BALLY	5,404,500.00	HWB	87	23790
75	BIDHAN NAGAR MC	9,836,500.00	NPG	50	20337
76	BONGAON	2,259,500.00	NPF	2	3349
77	CHAKDAH	1,880,000.00	NAC	15	3762
78	DARJEELING	2,348,000.00	DAA	70	23404
79	DURGAPUR MC	12,807,000.00	BUE	12	16485
80	EGRA	597,500.00	PMD	3	11343
81	HALDIA	4,630,000.00	MID	20	14983
82	RAMPURHAT	1,357,000.00	BRC	10	6875
83	SILIGURI MC	10,270,000.00	DAD	14	23871
84	TITAGARH	2,131,000.00	NPC	16	2153
85	BALURGHAT	2,711,000.00	DDA	13	10349
86	GOBARDANGA	951,000.00	NPA	10	23867
87	JOYNAGAR MOZILPUR	479,500.00	SPD	7	11144

Dipanker Chowdhury
 Dipanker Chowdhury
 Accounts Officer
 State Urban Development Agency
 Under UD & MA Department
 Govt. of West Bengal

88	JIAGANJ AZIMGANJ	1,080,000.00	MUE	9	17983
89	MEDINIPUR	3,505,000.00	MIA	25	23014
90	NAIHATI	4,077,500.00	NPC	11	2153
91	RANAGHAT	1,268,000.00	NAD	19	14822
92	COOPERS CAMP NAA	350,000.00	NAD	23	14822
93	BOLPUR	1,780,500.00	BRB	2	6747
94	ALIPURDUAR	1,091,000.00	JAC	7	16644
95	ARAMBAG	1,268,000.00	HGC	14	8114
96	UTTARPARA-KOTRUNG	2,864,000.00	HGF	18	2384
97	HABRA	3,084,500.00	NPA	9	1085
98	MEMARI	697,000.00	BUA	19	5116
99	GANGARAMPUR	1,080,000.00	DDC	5	15707
100	KATWA	1,474,500.00	BUG	6	5293
101	DHULIAN	1,854,500.00	MUC	10	15099
102	OLD MALDA	1,736,000.00	MDB	3	7253
103	NABADWIP	2,403,500.00	NAA	3	21239
104	NALHATI	789,000.00	BRC	11	6772
105	PURULIA	2,425,500.00	PUA	20	4287
106	ASANSOL MC	27,123,500.00	BUD	1	6304
107	BARASAT	5,153,500.00	NPA	8	23867
108	DIAMOND HARBOUR	984,000.00	SPC	12	6155
109	ENGLISH BAZAR	3,816,000.00	MDB	2	7253
110	HALDIBARI	298,500.00	COE	3	18576
111	KALIMPONG	907,000.00	DAC	4	11399
112	KALNA	995,000.00	BUF	7	6164
113	KHARAGPUR	5,443,000.00	MIF	11	14026
114	MAL BAZAR	501,500.00	JAD	4	16667
115	RAGHUNATHPUR	586,000.00	PUB	7	3770
116	SANTIPUR	3,273,500.00	NAD	20	14822
117	KALYANI	2,078,500.00	NAC	13	20309
118	MAHESHTALA	9,540,500.00	SPB	4	2000
119	RAJPUR SONARPUR	8,299,000.00	SPD	9	10876
120	TAKI	1,349,000.00	NPE	5	3452
	TOTAL =>	424,347,000.00			

SUDA-1039/2022/ 2475 (83)/1(5)

Copy forwarded for kind information of:

1. Commissioner, All Municipal Corporations concerned.
2. Executive Officer, All Municipalities concerned.
3. Finance Officer, All Municipalities concerned.
- i. PS to MIC, UD&MA Deptt., Govt. of West Bengal
- i. PS to Prn Secy, UD&MA Deptt., Govt. of West Bengal.

02.03.2023

Dipankar Chowdhury

Dipankar Chowdhury
Accounts Officer
State Urban Development Agency
Under UD & MA Department
Govt. of West Bengal

SUDA-12011(14)/7/2022-ACCT SEC(SUDA)-SUDA

3277859/2022/ACCT SEC(SUDA)

সূডা

SUDA

রাজ্য নগর উন্নয়ন সংস্থা

STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-III, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

SUDA-1039/2022/2446 (৩)

30.03.2023

From : Financial Advisor, SUDA

To : Chairman

..... Municipality

MEMORANDUM**Sub: Release of fund under West Bengal Urban Employment Scheme**

Sir/ Madam,

Pursuant to the allotment order issued by UD&MA Department vide no. 102(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Department of UDMA dated 24.02.2023, fund is hereby released in favour of your ULB as fifth installment (i.e 10% of yearly requirement during the Financial Year 2022-23) under West Bengal Urban Employment Scheme. Details of amount released, treasury code, and operator code are given in the Annexed Sheet.

Utilization Certificate along with format is to be mailed at sudawbfinance@gmail.com & sbm.wbsuda@gmail.com, in a single PDF format (Proforma & UC both) only, immediately, after utilization of the fund.

Yours Faithfully

Amey
Financial Advisor, SUDA
Financial Advisor.
State Urban Development Agency
Govt. of West Bengal

দুরভাষ : (০৩৩) ৬৬৩৬৬৬০০

Tel : (033) 66366600, E-mail : wbsudadir@gmail.com
Account Section : (033) 66366627

SUDA-12011(14)/7/2022-ACCT SEC(SUDA)-SUDA
3277869/2023/ACCT SEC(SUDA)



30.03.2023

SUDA-1014/2022/2446(03)/1

Scheme : West Bengal Urban Employment Scheme

Sl. No.	Name of the ULB	Amount	Payee Treasury Coda	Operator Code of the Payee	Scheme ID of the Payee Operator
1	KALYANI	2,078,500.00	NAC	13	20309
2	MAHESHTALA	9,540,500.00	SPB	4	2000
3	RAJPUR SONARPUR	8,299,000.00	SPD	9	10876
	Total	19,918,000.00			

SUDA-1014/2022/2446(03)/1(5)

30.03.2023

Copy forwarded for kind information of:

1. Commissioner, All Municipal Corporations concerned.
2. Executive Officer, All Municipalities concerned.
3. Finance Officer, All Municipalities concerned.
3. PS to MIC, UD&MA Deptt., Govt. of West Bengal
4. PS to Prn Secy, UD&MA Deptt., Govt. of West Bengal.

Dipankar Choudhury
 Dipankar Choudhury
 State Secretary
 Urban Employment Scheme
 Govt. of West Bengal

সূডা

SUDA

রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

No : SUDA-15014(17)/80/2021/৭৭০২(৫৫)

Date:17.02.2022

From : Finance Officer, SUDA

To : Administrator,
_____ MunicipalityMEMORANDUMSub: Sanction of Financial Limit for Swachh Bharat Mission.Ref.: AA & FS no. 15014(17)/80/2021-ENGG SEC(SUDA)/5891 dated 22.12.2021

Sir,

Financial Limit for Swachh Bharat Mission (U) / Mission Nirmal Bangla, through PFMS portal given on, 03.02.2022 is hereby enhanced by Rs. 54,95,814/- (Two Fifty four lakh ninety five lakh eight hundred fourteen only) in respect of 55 nos. of ULBs (copy enclosed) towards remunerations of Nirmal Sathi as facilitators from Self-Help groups for the period from the date of engagement to 30.11.2021. Details of break-up is given in Memo Number as mention in reference.

The above fund may be utilized with strict observance of guideline as given in merno as mentioned in reference. Utilization Certificate is to be submitted immediately via email at sbmcellsuda@gmail.com, sbm.wbsuda@gmail.com and pdf.wbsuda@gmail.com after utilization of the fund.

Yours Faithfully

[Signature]
Finance Officer, SUDA

দূরভাষ : ২৩৫৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com

Account Section : 2358 6408

Annexure-A					
(From the Date of engagement to 30th November 2021)					
Sl. No.	ULM	Number of Wards	No of Nirmal Satthi engaged	Total working days up to 30th November, 2021	Amount (Rs-300/- day)
1	Gayeshpur	2	2	72	43632
2	Hariyehata	0	0	0	0
3	Kalyani	2	2	77	46662
4	Ashokenagar	2	0	0	0
5	Biharla	2	2	71	43026
6	Baranagar	2	4	66	79952
7	Barasa	3	2	64	38784
8	Barrackpore	2	3	65	59065
9	Basirhat	3	8	77	186648
10	Bhatpara	5	8	34	82416
11	Bethuanagar MC	0	0	0	0
12	Bongaon	2	2	66	39996
13	DuniDum	2	7	66	139986
14	Sarulia	2	0	0	0
15	Gobordanga	2	0	0	0
16	Habra	2	4	77	93324
17	Halisahar	2	0	0	0
18	Kamarhatti	2	8	71	172104
19	Kancharupara	6	7	77	163317
20	Kharda	2	3	66	39994
21	Madhyangram	2	2	71	43026
22	Nahata	2	3	60	54540
23	New Barrackpore	2	3	77	69993
24	North Barrackpore	2	4	64	77568
25	North Dum Dum	34	70	77	1633170
26	Paikhal	2	2	56	33936
27	South Dum Dum	2	4	77	93324
28	Tali	2	1	65	19695
29	Titagarh	2	4	72	87264
30	Pandures	2	2	60	36360
31	Tandikh	2	2	71	43026
32	Baraspur	2	2	61	36966
33	Budge Budge	2	2	70	42420
34	Diamond Harbour	2	9	77	69993
35	Jaynagar-Meerpur	2	2	69	41014
36	Mahabatala	2	3	77	69993
37	Putani	2	2	69	41014
38	Barbar Sonarpur	1	0	58	150166
39	Howrah MC	2	13	69	271791
40	Uluberia	2	9	63	171001
41	Arambagh	2	2	62	37572
42	Baidyabati	23	25	65	492373
43	Dandberia	2	3	4	3636
44	Bahadraswar	2	2	77	46662
45	Chandernagore	2	0	0	0
46	Chatterjee Nagar MC	2	0	0	0
47	Dankuni	2	3	46	41814
48	Hooghly Ghisura	2	2	77	46662
49	Konnagar	2	3	62	56358
50	Rishra	2	3	77	69993
51	Serampore	3	4	72	87264
52	Tarakeswar	2	2	77	46662
53	Uttarpara Kutrung	2	6	77	139986
54	Bardhaman	2	4	67	81204
55	Memari	2	0	0	0
Total					5495814



Dipankar Choudhury



রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

No : SUDA-15014(17)/80/2021/ 7977 (102)

Date: 15.03.2022

From : Financial Advisor, SUDA

To : Chairman/Administrator,

_____ Municipality

Handwritten notes:
in CB - Nirmal Sathi

MEMORANDUM

Sub: Sanction of Financial Limit for Swachh Bharat Mission.

Ref: AA & FS no. 15014(17)/60/2021-ENGG SEC(SUDA)/7908 dated 11.03.2022

Sir,

Financial Limit for Swachh Bharat Mission (U) / Mission Nirmal Bangla, through PFMS portal given on 15.03.2022 is hereby enhanced by Rs. 2,32,63,128/- (Two crore thirty two lakh sixty three thousand one hundred twenty eight only) in respect of 102 nos. of ULBs (copy enclosed) towards remunerations of Nirmal Sathi as facilitators from Self-Help groups for the period up to the period 31.03.2022. Details of break-up is given in Memo Number as mention in reference.

The above fund may be utilized with strict observance of guideline as given in memo as mentioned in reference. Utilization Certificate is to be submitted immediately via email at sbmcellsuda@gmail.com, sbm.wbsuda@gmail.com and odf.wbsuda@gmail.com after utilization of the fund.

Yours Faithfully

Signature
Financial Advisor, SUDA

Financial Advisor,
State Urban Development Agency

দূরভাষ : ২৩৫৮ ৬৪০৮ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com
Account Section : 2358 6408



ANNEXURE-A Up to March 2022						
Sl. No.	ULB Name	No. of Wards	No. of Households	No. of Nirmal Sathi Engaged	Total working days upto 31st March, 2022	Amount (Rs. 303/- day)
1	Gayeshpur	9	9021	10	597	180891 ✓
2	Haringhata	0	0	0	0	0 ✓
3	Kalyani	4	5671	6	564	170892 ✓
4	Ashokenagar	4	22137	10	702	212706 ✓
5	Baduria	2	2021	2	188	56964 ✓
6	Baranagar	17	47130	46	758	229674 ✓
7	Barasat	2	5752	6	921	279063 ✓
8	Barrackpore	6	13408	14	926	280578 ✓
9	Basirhat	23	44032	53	4454	1349562 ✓
10	Bhatpara	31	123662	140	2874	870822 ✓
11	Bidhananagar MC	0	0	0	0	0 ✓
12	Bongson	2	2250	2	198	59994 ✓
13	Dumdum	22	37691	42	2073	628119 ✓
14	Garulia	21	20980	21	1428	432684 ✓
15	Gobordanga	2	0	0	0	0 ✓
16	Habra	4	3600	4	376	113928 ✓
17	Hallsahar	11	14953	16	1504	455712 ✓
18	Komarhati	4	12790	12	380	115140 ✓
19	Kancharapara	10	10039	11	890	269670 ✓
20	Khardah	6	4734	7	358	108474 ✓
21	Madhyamgram	2	21995	4	560	169680 ✓
22	Nalhati	31	39185	44	4136	1253208 ✓
23	New Barrackpore	11	13500	15	546	165438 ✓
24	North Barrackpore	12	27134	17	1182	358146 ✓
25	North Dumdum	34	62112	70	6580	1993740 ✓
26	Panlhati	6	10223	11	702	212706 ✓
27	South Dumdum	5	16985	4	376	113928 ✓
28	Taki	2	1316	1	94	28482 ✓
29	Titagarh	4	6994	8	752	227856 ✓
30	Panskura	12	9817	13	1102	333906 ✓
31	Tamluk	4	2901	4	324	98172 ✓
32	Barulpur	5	6659	10	528	159984 ✓
33	Budge Budge	2	1669	2	188	56964 ✓
34	Diamond Harbour	4	4196	4	376	113928 ✓
35	Jaynagar-Mazipur	2	1103	2	152	46056 ✓
36	Maheshtala	2	3118	3	288	87264 ✓
37	Pujali	11	6431	11	492	149076 ✓
38	Rajpur Sonarpur	3	9675	9	846	256338 ✓
39	Howrah MC	2	10500	12	912	276336 ✓
40	Uluberia	2	6920	7	658	199374 ✓
41	Arambagh	7	41943	7	658	199374 ✓
42	Raidyabati	14	21065	15	1410	427230 ✓
43	Bansberia	9	8718	11	940	284820 ✓
44	Bhadreswar	11	14702	13	1111	336633 ✓
45	Champdany	22	32114	36	2448	741744 ✓
46	Chandernagar MC	2	0	0	0	0 ✓
47	Dankuni	2	3080	5	470	142410 ✓
48	Hooghly Chinsura	17	19850	11	1254	379962 ✓
49	Konnagar	20	35337	26	1193	361479 ✓

Dipankar Chowdhury
Dipankar Chowdhury
 Accounts Officer
 State Urban Development Agency
 Under UD & MA Department
 Govt. of West Bengal



ANNEXURE-A
Up to March 2022

SL No.	ULB Name	No. of Wards	No. of Households	No. of Nirmal Sathi Engaged	Total working days upto 31st March, 2022	Amount (Rs. 303/- day)
50	Rishra	5	8619	9	813	246339 ✓
51	Serampore	14	23619	28	965	292395 ✓
52	Tarakeswar	6	2053	3	282	85446 ✓
53	Uttarpara Kutrung	24	51189	6	564	170892 ✓
54	Bardhaman	18	33822	39	3666	1110798 ✓
55	Memari	4	3995	4	199	60297 ✓
56	Englishhazer	3	5419	3	238	72114 ✓
57	Old Malda	3	2499	3	177	53631 ✓
58	Buniadpur	2		0	0	0
59	Dalkhola	5	3480	5	416	126048 ✓
60	Gangarampore	2		0	0	0
61	Balurghat	2	2325	2	206	62418 ✓
62	Kallaganj	2	1250	2	4230	1281690 ✓
63	Raigunge	2	2748	3	282	85446 ✓
64	Islampur	0	0	0	0	0
65	Beldanga	2	3193	2	166	50298 ✓
66	Mursidabad	2	771	2	136	41208 ✓
67	Berhampore	2	9721	11	655	198465 ✓
68	Dhulian	2	2981	2	90	27270 ✓
69	Kandi	2		0	0	0
70	Jaganj-Azinganj	2	1918	2	188	56964 ✓
71	Domkol	2		0	0	0
72	Jangipur	2	3626	2	188	56964 ✓
73	Krishnanagar	2		0	0	0
74	Ranaghat	2	2796	2	140	42420 ✓
75	Santipur	2	2017	2	150	45450 ✓
76	Taherpur	6	3286	6	208	87264 ✓
77	Birnagar	0	0	0	0	0
78	Chakdaha	0	0	0	0	0
79	Cooper's Camp	2	795	2	188	56964 ✓
80	Nabadwip	8	11253	13	884	267852 ✓
81	Kharar	18	5516	7	358	108474 ✓
82	Khirpai	2	1049	2	132	39996 ✓
83	Chandrakona	4	2140	0	0	0
84	Midnapore	4	6112	4	245	74285 ✓
85	Jiagram	2	2469	2	158	47874 ✓
86	Ramjibonpur	2		0	0	0
87	Kharagpur	35	60801	83	4622	1400466 ✓
88	Chatal	14	12943	14	1140	345420 ✓
89	Bankura	2	2685	3	194	58782 ✓
90	Bishunupur	4	3338	4	168	50904 ✓
91	Raghunathpur	5	5076	5	225	68175 ✓
92	Jhalda	2	773	2	198	59994 ✓
93	Sonamukhi	10	5075	6	408	123624 ✓
94	Purulla	0	0	0	0	0
95	Durgapur MC	2	9355	11	836	253308 ✓
96	Tufanganle	8	4299	6	612	185436 ✓
97	Sainthia	5	2907	5	503	152409 ✓
98	Nallhati	3	2415	3	120	36360 ✓

Dipankar Chowdhury
Dipankar Chowdhury
Accounts Officer
State Urban Development Agency
Urban Development Department
Government of West Bengal



ANNEXURE-A Up to March 2022						
SL. No.	ULB Name	No. of Wards	No. of Households	No. of Nirmal Sathi Engaged	Total working days upto 31st March, 2022	Amount (Rs. 303/- day)
99	Mekhliganj	9	2100	3	237	71811 ✓
100	Alipurduar	8	8015	8	776	235128 ✓
101	Dinhata	8	6805	7	700	212100 ✓
102	Suri	4	6050	6	564	170892 ✓
Total						23263128

Dipankar Choudhury

Dipankar Choudhury

Assistant Director

State Water Development Agency

Water & Sanitation Department

Kolkata - 700 012

সুডা

SUDA

রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

No: SUDA-15014(17Y/80/2021/1099(৩৫)

Date: 24.06.2022

From : Financial Advisor, SUDA

To : Mayor/Chairman/Administrator,
MC/Municipality/NAA

MEMORANDUM

Sub: Sanction of Financial Limit for Swachh Bharat Mission.

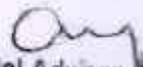
Ref.: AA & FS no. 15014(17Y/80/2021-ENGG SEC(SUDA)/ dated 13.06.2022

Sir,

Financial Limit for Swachh Bharat Mission (U) / Mission Nirmal Bangla, through PFMS portal given on, 22.06.2022 is hereby enhanced by Rs. 4,66,70,787/- (Four Crore Sixty six lakhs seventy thousand seven hundred eighty seven only) in respect of 95 nos. of ULBs (copy enclosed) towards remunerations of Nirmal Sathi as facilitators from Self-Help groups for the period upto June, 2022. Details of break-up is given in Memo Number as mention in reference.

The above fund may be utilized with strict observance of guideline as given in memo as mentioned in reference. Utilization Certificate is to be submitted immediately via email at sudawbfinance@gmail.com and pdf.wbsuda@gmail.com after utilization of the fund.

Yours Faithfully


Financial Advisor, SUDA

Financial Advisor,
State Urban Development Agency
Govt. of West Bengal

Annexure-A
(Up to June-2022)

Sl. No.	ULB Name	No. of Wards	No. of Nirmal Sathi Engaged	Total working days upto 31st June, 2022	Amount (Rs. 303/- day)
1	Gayeshpur	18	21	1296	392,688.00
2	Kalyani	10	15	1080	327,240.00
3	Ashokenagar	23	39	2288	693,264.00
4	Baduria	4	4	249	75,447.00
5	Baranagar	24	68	4606	1,483,488.00
6	Barasat	2	6	396	119,988.00
7	Barrackpore	10	14	1008	305,424.00
8	Basirhat	23	49	3528	1,068,984.00
9	Bhatpara	35	163	11736	3,556,008.00
10	Bongaon	18	16	449	136,047.00
11	DumDum	22	42	3024	916,272.00
12	Garulia	21	25	1616	489,648.00
13	Gobordanga	17	19	836	253,308.00
14	Habra	24	56	1640	496,920.00
15	Kamarhati	15	41	2804	698,112.00
16	Kancharapara	10	11	792	239,976.00
17	Khardah	11	13	816	247,248.00
18	Madhyamgram	14	30	1675	507,525.00
19	Naihati	31	44	3256	986,568.00
20	New Barrackpore	10	10	720	218,160.00
21	North Barrackpore	23	29	2283	676,599.00
22	North Dumdum	34	70	5040	1,527,120.00
23	Panihati	35	80	3976	1,204,728.00
24	South Dumdum	35	219	13176	3,992,328.00
25	Taki	16	11	454	137,562.00
26	Titagarh	6	11	792	239,976.00
27	Panskura	12	12	864	261,792.00
28	Tamluk	10	10	625	189,375.00
29	Baruipur	17	32	1752	530,856.00
30	Budge Budge	20	21	1512	458,136.00
31	Diamond Harbour	4	4	288	87,264.00
32	Jaynagar-Mazipur	9	9	648	196,344.00
33	Maheshitola	35	159	9622	2,915,466.00
34	Pujali	9	7	317	96,051.00
35	Rajpur Sonarpur	3	9	648	196,344.00
36	Howrah MC	2	12	864	261,792.00
37	Uluberia	19	47	1459	442,077.00
38	Arambagh	18	17	1172	355,116.00
39	Baidyabati	23	43	4096	1,241,088.00
40	Bansberia	9	9	618	196,344.00
41	Bhadreswar	15	23	1656	501,768.00
42	Chandernagar	22	40	2880	872,640.00
43	Chandernagar MC	33	53	3830	1,160,490.00

Dipankar Chatterjee
Director, Chandernagar



44	Dankuni	11	20	930	281,790.00
45	Hooghly Chinsura	20	16	988	299,364.00
46	Konnagar	20	25	1800	545,400.00
47	Rishra	11	25	1248	378,144.00
48	Serampore	29	57	4274	1,295,022.00
49	Uttarpara	24	6	432	130,896.00
50	Kutruaz				
50	Barddhaman	35	91	3024	916,272.00
51	Memari	16	12	656	198,768.00
52	Englishbazar	3	3	216	65,448.00
53	Old Maida	3	3	234	70,902.00
54	Buniadpur	4	2	356	107,868.00
55	Dalkhola	5	5	390	118,170.00
56	Gangarampore	18	18	1296	392,688.00
57	Kaliagunge	4	2	144	43,632.00
58	Ralgunge	27	29	892	270,276.00
59	Islampur	17	17	1224	370,872.00
60	Beldanga	10	10	562	170,286.00
61	Mursidabad	16	14	1008	305,424.00
62	Berhumpore	11	22	1420	430,260.00
63	Dhulian	12	13	634	192,102.00
64	Kandi	18	24	1724	522,372.00
65	Jangipur	21	21	477	144,531.00
66	Ranaghat	12	34	3101	939,603.00
67	Santipur	3	2	144	43,632.00
68	Taherpur	7	4	288	87,264.00
69	Birnagar	14	8	360	109,080.00
70	Cooper's Camp	2	1	72	21,816.00
71	Nabadwip	18	29	2008	632,664.00
72	Kharar	10	7	576	174,528.00
73	Khirpal	10	6	432	130,896.00
74	Midnapore	12	16	1145	346,935.00
75	Jhargram	6	10	528	159,984.00
76	Ramjibonpur	6	4	268	87,264.00
77	Kharagpur	35	68	4896	1,483,488.00
78	Ghatal	14	14	1008	305,424.00
79	Bunkura	3	5	290	87,870.00
80	Bishunupur	19	19	1349	408,747.00
81	Raghunathpur	5	6	780	236,340.00
82	Jhalda	2	1	72	21,816.00
83	Sonamukhi	15	9	576	174,528.00
84	Tufanganje	8	5	360	109,080.00
85	Salinthia	12	11	638	193,314.00
86	Nalhati	16	16	1152	349,056.00
87	Melchiganj	9	3	216	65,448.00
88	Alipurduar	8	8	576	174,528.00
89	Dinhata	10	8	576	174,528.00
90	Suri	21	42	3024	916,272.00
91	Dubrajpur	16	14	672	203,616.00
92	Guskara	16	9	456	138,168.00

Dipankar Chowdhury
Dipankar Chowdhury

Accounts Officer
State Urban Development Agency
under U.D. & M. Department
Govt. of West Bengal

93	Dainhat	14	8	576	174,528.00
94	Mathabhaga	12	9	648	196,344.00
95	Katwa	20	22	1056	319,968.00
TOTAL*					46,670,787.00



Dipanker Chowdhury
Dipanker Chowdhury
Accounts Officer
State Urban Development Agency
Under UD & MA Department
Govt. of West Bengal



রাজ্য নগর উন্নয়ন সংস্থা

SUDA

STATE URBAN DEVELOPMENT AGENCY

"ইলগুস ভবান", এইচ-সি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", H-C Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

ক্রমিক নং

তারিখ

Memo No. SUDA-15014(17)/80/2021-ENGG SEC(SUDA)-SUDA/ 3704(১৫)

Date: 01.09.2022

ORDER

As per the road map for the Scientific Municipal Solid Waste Management in accordance with SWM Rule 2016 and as per the directions of the Hon'ble NGT, administrative approval and financial sanction is hereby accorded for an amount of Rs. 6,21,51,966/- (Rupees Six Crore Twenty One Lakh Fifty One Thousand Nine Hundred Sixty Six only)

towards remuneration of 'Nirmal Sathis' as facilitators from Self Help Group (preferably Female) for the period up to September, 2022.

1. The remuneration to be paid @Rs.303 per man day for 8 hours a day.
2. Number of 'Nirmal Sathis' to be engaged in each ULB considering @ 900-1200 House Holds to be supervised by under each 'Nirmal Sathis'.
3. The ULB wise remuneration to be disbursed for the aforementioned period is annexed (Annexure-A)
4. A proper record of daily attendance of 'Nirmal Sathis' to be maintained by the ULB.
5. The fund allotted to be utilized only for the purpose for which it is sanctioned.
6. The allotment is made out of 'Capacity Building' component of SBM 1.0.
7. Utilization Certificate to be submitted in the required format at sbm.wbsuda@gmail.com
8. All concerned are been kept informed.

[Signature]
Additional Secretary to the Govt. of West Bengal
Department of UD&MA,

&

Additional Mission Director (U), S.B.M. (SUDA)

Memo No. SUDA-15014(17)/80/2021-ENGG SEC (SUDA)-SUDA/ 3704(১৫)। (৫) Date: 01.09.2022
Copy forwarded for kind information to:

1. Commissioner, (Concerned Municipal Corporation)
2. Financial Advisor, SUDA
3. Finance Officer, SUDA
4. Executive Officer, (Concerned Municipality)
5. Finance Officer, (Concerned Municipality)
6. Nodal Officer, SBM (Concerned Municipality)
7. Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal
8. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

[Signature]
Additional Secretary to the Govt. of West Bengal
Department of UD&MA,

&

Additional Mission Director (U), S.B.M.(SUDA)

দূরভাষ : ২৩৫৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com

Account Section : 2358 6408

Remuneration of Nirmal Sathi (4th Phase)

Annexure-A (July to September 2022)					
Sl. No.	ULB Name	No. of Wards	No. of Nirmal Sathi Engaged	Total working days upto 30th September, 2022	Amount (Rs. 303/- day)
1	Gayeshpur	18	25	1825	552975
2	Kalyani	21	37	2701	818403
3	AshokeNagar-Kalyngarh	23	39	2847	862641
4	Baduria	12	12	1028	311484
5	Baranagar	34	89	7081	2145543
6	Barasat	2	6	438	132714
7	Barrackpore	10	16	1080	327240
8	Basirhat	23	52	3796	1150188
9	DumDum	22	57	4161	1260783
10	Garulia	21	25	1825	552975
11	Habra	24	56	4088	1238664
12	Kumarhati	24	41	2993	906879
13	Kancharapara	19	24	1512	458136
14	Khardah	25	25	1825	552975
15	Madhyamgram	28	66	5304	1607112
16	Nalhati	31	44	3256	986568
17	New Barrackpore	13	15	1095	331785
18	North Barrackpore	23	29	2117	641451
19	North Dumdum	34	125	9125	2764875
20	Panihati	35	86	6278	1902234
21	South Dumdum	35	219	15987	4844061
22	Taki	16	11	814	246642
23	Titagarh	23	31	2263	685689
24	Tamluk	15	15	1138	344814
25	Baruipur	17	32	2336	707808
26	Budge Budge	20	21	1554	470862
27	Diamond Harbour	16	18	1144	346632
28	Jaynagar- Mazilpur	14	10	730	221190
29	Maheshtala	35	85	11248	3408244
30	Rajpur Sonarpur	35	148	10772	3263916
31	Howrah MC	2	13	949	287547
32	Uluberia	28	67	4891	1481973
33	Arambagh	19	17	1241	376023
34	Baidyabati	23	43	3139	951117
35	Bansberia	9	9	657	199071
36	Chandany	22	40	3120	945360



রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

No :SUDA-15014(17)/80/2021/ 3722(৬৫)

Date:05.09.2022

From : Financial Advisor, SUDA

To : Mayor / Chairman,
_____ MC / Municipality / NAA

MEMORANDUM

Sub: Sanction of Financial Limit for Swachh Bharat Mission.

Ref.: AA & FS no. 15014(17)/80/2021-ENGG SEC(SUDA)/3704(85) dated 01.09.2022

Sir,

Financial Limit for Swachh Bharat Mission (U) / Mission Nirmal Bangla, through PFMS portal given on, 02.09.2022 is hereby enhanced by Rs. 3,73,41,114/- (Three crore seventy three lakh forty one thousand one hundred and fourteen only) in respect of 35 nos. of ULBs (copy enclosed) towards remunerations of Nirmal Sathi as facilitators from Self-Help groups. Details of break-up is given in Memo Number as mention in reference.

The above fund may be utilized with strict observance of guideline as given in memo as mentioned in reference.Utilization Certificate is to be submitted immediately via email at sudawbfinance@gmail.com after utilization of the fund.

Yours Faithfully

Financial Advisor, SUDA

রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

Memo No. SUDA-15014(17)/80/2021-ENGG SEC(SUDA)-SUDA/6244

Date: 29.11.2022

ORDER

As per the road map for the Scientific Municipal Solid Waste Management in accordance with SWM Rule 2016 and as per the directions of the Hon'ble NGT, administrative approval and financial sanction is hereby accorded for an amount of Rs- 8,04,07,110/- (Rupees Eighty Crore Four Lakh Seven Thousand One Hundred Ten only) towards remuneration of 'Nirmal Sathis' as facilitators from Self Help Group (preferably Female) for the period up to December, 2022.

1. The remuneration to be paid @Rs.303 per man day for 8 hours a day.
2. Number of 'Nirmal Sathis' to be engaged in each ULB considering @ 900-1200 House Holds to be supervised by under each 'Nirmal Sathis'.
3. The ULB wise remuneration to be disbursed for the aforementioned period is annexed (Annexure-A).
4. A proper record of daily attendance of 'Nirmal Sathis' to be maintained by the ULB.
5. The fund allotted to be utilized only for the purpose for which it is sanctioned.
6. Utilization Certificate to be submitted in the required format at sbm.wbsuda@gmail.com
7. All concerned are been kept informed.

Handwritten: 29.11.2022
Additional Secretary to the Govt. of West Bengal
Department of UD&M.A.

&
Additional Mission Director (U). S.B.M. (SUDA)

Memo No. SUDA-15014(17)/80/2021-ENGG SEC (SUDA)-SUDA/6244/i(8)

Date: 29.11.2022

Copy forwarded for kind information to:

1. Commissioner, (Concerned Municipal Corporation)
2. Financial Advisor, SUDA
3. Finance Officer, SUDA
4. Executive Officer, (Concerned Municipality)
5. Finance Officer, (Concerned Municipality)
6. Nodal Officer, SBM (Concerned Municipality)
7. Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal
8. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

Handwritten: 29.11.2022
Additional Secretary to the Govt. of West Bengal
Department of UD&M.A.

&
Additional Mission Director (U), S.B.M.(SUDA)

L. No.	ULB Name	No. of Wards	No. of Nirmal Sathi Engaged	Total working days upto 30th September, 2022	Amount (Rs. 303/- day)
1	Gayeshpur	18	25	1825	552975
2	Kalyani	21	37	2701	818403
3	AshokeNagar-Kalyngarh	23	39	2847	862641
4	Baduria	12	12	1028	311484
5	Baranagar	34	89	7081	2145543
6	Barasat	2	6	438	132714
7	Barrackpore	10	16	1080	327240
8	Basirhat	23	52	3796	1150188
9	DumDum	22	57	4161	1260783
10	Garulla	21	25	1825	552975
11	Habra	24	56	4088	1238664
12	Kamarhati	24	41	2993	906879
13	Kanchrapara	19	24	1512	458136
14	Khardah	25	25	1825	552975
15	Madhyamgram	28	66	5304	1607112
16	Nalhati	31	44	3256	986568
17	New Barrackpore	13	15	1095	331785
18	North Barrackpore	23	29	2117	641451
19	North Dumdum	34	125	9125	2764875
20	Panlhati	35	86	6278	1902234
21	South Dumdum	35	219	15987	4844061
22	Taki	16	11	814	246642
23	Titagarh	23	31	2263	685689
24	Tamluk	15	15	1138	344814
25	Barulpur	17	32	2336	707808
26	Budge Budge	20	21	1554	470862
27	Diamond Harbour	16	18	1144	346632
28	Jaynagar- Mazilpur	14	10	730	221190
29	Maheshtala	35	152	11248	3408144
30	Rajpur Sonarpur	35	148	10772	3263916
31	Howrah MC	2	13	949	287547
32	Uluberia	28	67	4891	1481973
33	Arambagh	19	17	1241	376023
34	Baldyabati	23	43	3139	951117
35	Bansberia	9	9	657	199071

Dipanker Chowdhury
Dipanker Chowdhury
 Accounts Officer
 State Urban Co. Financial Agency
 Under UD & MA Department
 Govt. of West Bengal

Remuneration of Nirmal Sathis for the Month of Oct, Nov and Dec'2022

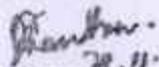
	ULB Name	No. of Wards	No. of Nirmal Sathi Engaged	Total working days up to 31st December, 2022	Amount (Rs 303/-)
40	Champdany	22	40	2920	884760
41	Chandernagar MC	33	53	3869	1172307
42	Dankuni	21	34	2482	752046
43	Hooghly Chinsura	30	74	5402	1636806
44	Konnagar	20	25	1825	552975
45	Rishra	23	49	3577	1083831
46	Serampore	29	57	4161	1260783
47	Uttarpara				
	Kutring	24	6	438	132714
48	Barddhaman	35	96	7008	2123424
49	Memari	16	12	876	265428
50	Old Malda	20	22	1606	486618
51	Buniadpur	4	2	146	44238
52	Dalkhola	16	16	1168	353904
53	Gangarampore	18	18	1314	398142
54	Kaliagunge	7	6	438	132714
55	Raigunge	27	31	2263	685689
56	Islampur	17	17	1241	376023
57	Beldanga	14	10	730	221190
58	Mursidabad	14	13	949	287547
59	Berhampore	14	28	2044	619332
60	Dhuliyān	21	23	1679	508737
61	Kandi	18	24	1752	530856
62	Jangipur	21	21	1533	464499
63	Krishnanagar	25	51	3723	1128069
64	Ranaghat	20	28	2044	619332
65	Santipur	24	45	3285	995355
66	Taherpur	13	6	438	132714
67	Birnagar	14	8	584	176952
68	Cooper's Camp	12	8	584	176952
69	Nabadwip	24	42	3066	928998
70	Kharar	10	5	365	110595
71	Khirpai	10	7	511	154833
72	Midnapore	25	45	3285	995355
73	Jhargram	7	11	803	243309
74	Ramjibonpur	6	4	292	88476
75	Kharagpur	27	68	4964	1504092
76	Ghatal	20	18	1314	398142
77	Bankura	4	7	511	154833
78	Bishunupur	19	19	1387	420261
79	Raghunathpur	13	16	1168	353904

Joly Chaudhuri
29/11/2022
Joly Chaudhuri, wbcS (Exc.)
Additional Secretary

Urban Development & Municipal Affairs Department
Government of West Bengal

Remuneration of Nirmal Sathis for the Month of Oct, Nov and Dec'2022

	ULB Name	No. of Wards	No. of Nirmal Sathi Engaged	Total working days up to 31st December, 2022	Amount (Rs 303/-)
1	Gayeshpur	18	25	1825	552975
2	Kalyani	21	37	1533	464499
3	Ashokenagar	23	38	2701	818403
4	Baduria	12	12	876	265428
5	Baranagar	34	89	6497	1968591
6	Barasat	4	12	750	227250
7	Barrackpore	12	19	1387	420261
8	Basirhat	23	49	3577	1083831
9	Bhatpara	35	163	11899	3605397
10	DumDum	22	57	4161	1260783
11	Garulia	21	25	1825	552975
12	Gobordanga	17	19	1387	420261
13	Habra	24	56	4088	1238664
14	Kamarhati	23	60	4380	1327140
15	Kancharapara	19	24	1752	530856
16	Khardah	22	30	2190	663570
17	Madhyamgram	28	66	4818	1459854
18	Naihati	31	44	3212	973236
19	New Barrackpore	20	21	1533	464499
20	North Barrackpore	23	29	2117	641451
21	North Dumdum	34	129	9417	2853351
22	Panlhati	35	91	6643	2012829
23	South Dumdum	35	145	10585	3207255
24	Taki	16	11	803	243309
25	Panskura	12	12	876	265428
26	Tamluk	19	20	1460	442380
27	Baruipur	17	32	2336	707808
28	Budge Budge	20	21	1533	464499
29	Diamond Harbour	16	19	1387	420261
30	Jaynagar- Mazilpur	14	10	730	221190
31	Maheshtala	35	161	11753	3561159
32	Pujali	2	2	146	44238
33	Rajpur Sonarpur	35	159	11607	3516921
34	Howrah MC	11	84	9611	2912133
35	Uluberia	32	69	5037	1526211
36	Arambagh	17	17	1241	376023
37	Baidyabati	23	43	3139	951117
38	Bansberia	15	25	1825	552975
39	Bhadreswar	22	33	2409	729927


 29.11.2022
 Joly Chaudhuri, WDCO (S&E)
 Additional Secretary
 Urban Development & Municipal Affairs Department
 Government of West Bengal

Remuneration of Nirmal Sathis for the Month of Oct, Nov and Dec'2022

	ULB Name	No. of Wards	No. of Nirmal Sathi Engaged	Total working days up to 31st December, 2022	Amount (Rs 303/-)
40	Champdany	22	40	2920	884760
41	Chandernagar MC	33	53	3869	1172307
42	Dankuni	21	34	2482	752046
43	Hooghly Chinsura	30	74	5402	1636806
44	Konnagar	20	25	1825	552975
45	Rishra	23	49	3577	1083831
46	Serampore	29	57	4161	1260783
47	Uttarpara				
	Kutrung	24	6	438	132714
48	Bardhaman	35	96	7008	2123424
49	Memari	16	12	876	265428
50	Old Malda	20	22	1606	486618
51	Bunladpur	4	2	146	44238
52	Dalkhola	16	16	1168	353904
53	Gangarampore	18	18	1314	398142
54	Kaliagunge	7	6	438	132714
55	Raigunge	27	31	2263	685689
56	Islampur	17	17	1241	376023
57	Beldanga	14	10	730	221190
58	Mursidabad	14	13	949	287547
59	Berhampore	14	28	2044	619332
60	Dhuliyani	21	23	1679	508737
61	Kandi	18	24	1752	530856
62	Jangipur	21	21	1533	464499
63	Krishnanagar	25	51	3723	1128069
64	Ranaghat	20	28	2044	619332
65	Santipur	24	45	3285	995355
66	Taherpur	13	6	438	132714
67	Birnagar	14	8	584	176952
68	Cooper's Camp	12	8	584	176952
69	Nabadwip	24	42	3066	928998
70	Kharar	10	5	365	110595
71	Khirpai	10	7	511	154833
72	Midnapore	25	45	3285	995355
73	Jhargram	7	11	803	243309
74	Ramjibonpur	6	4	292	88476
75	Kharagpur	27	68	4964	1504092
76	Ghatal	20	18	1314	398142
77	Bankura	4	7	511	154833
78	Bishunupur	19	19	1387	420261
79	Raghunathpur	13	16	1168	353904

Joly Choudhuri
29.11.2022

Joly Choudhuri, WBCS (Exec.)
Additional Secretary
Urban Development & Municipal Affairs Department
Government of West Bengal

Remuneration of Nirmal Sathis for the Month of Oct, Nov and Dec'2022

	ULB Name	No. of Wards	No. of Nirmal Sathi Engaged	Total working days up to 31st December, 2022	Amount (Rs 303/-)
80	Jhalda	8	5	365	110595
81	Sonamukhi	15	9	657	199071
82	Tufangunje	12	8	584	176952
83	Sainthia	16	16	1168	353904
84	Nalhati	16	16	1168	353904
85	Mekhliganj	9	3	219	66357
86	Alipurduar	8	8	584	176952
87	Dinhata	16	14	1022	309666
88	Suri	21	41	2993	906879
89	Dubrajpur	16	16	1168	353904
90	Guskara	16	10	730	221190
91	Dainhat	8	8	584	176952
92	Mathabhaga	12	9	657	199071
93	Katwa	20	22	1606	486618
94	Kalna	18	18	1314	398142
95	Rampurhat	18	18	1314	398142
96	Haldibari	11	3	147	44541
97	Jiagunge- Azimgunge	17	18	1314	398142
98	Kalimpong	11	24	803	243309
99	Coochbehar	20	28	2044	619332
100	Contal	21	25	1825	552975
101	purulia	27	27	1944	589032
102	Tarakeswar	11	7	511	154833
103	Moynaguri	17	10	730	221190
104	Mirik	9	8	584	176952
105	Chandrakona	12	9	657	199071
106	Dhupguri	14	13	949	287547
107	Asansol MC	35	65	4745	1437735
108	Jalpaiguri	25	25	2475	749925
109	Kurseong	10	6	438	132714
110	Halisahar	12	16	3776	1144128
111	Bolpur	22	24	1752	530856
112	Kandi	18	24	1752	530856
Total					80407110

Chandra
29.11.2022

Joly Chaudhuri, WBCS (Exe.)
Additional Secretary
Urban Development & Municipal Affairs Department
Government of West Bengal

সূডা

SUDA

রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

SUDA-1039/2022/ 6309 (111)

01.12.2022

From : Financial Advisor, SUDA

To : Mayor/Chairman

.....MC/ Municipality/NAA

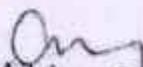
MEMORANDUMSub: Release of fund under Nirmal Sathi

Sir/ Madam,

Fund is hereby released under Swachh Bharat Mission (U) / Mission Nirmal Bangla in respect of 111 nos. of ULBs (copy enclosed) towards remunerations of Nirmal Sathi as facilitators from Self-Help groups upto the period December, 2022. Details are given in annexed sheet.

Utilization Certificate is to be mailed at sudawbfinance@gmail.com & sbm.wbsuda@gmail.com, immediately, after utilization of the fund.

Yours Faithfully


Financial Advisor, SUDA
Financial Advisor,
State Urban Development Agency
Govt. of West Bengal

JDA-1039/2022/ 6308 (111)

01.12.2022

Scheme : Nimal Sathi

Sl. No.	Name of the ULB	Amount	Payee Treasury Code	Operator Code of the Payee	Scheme ID of the Payee Operator
1	ALIPURDUAR	176,952.00	JAC	7	16644
2	ARAMBAG	376,023.00	HGC	14	8114
3	ASANSOL MC	1,437,735.00	BUD	1	6304
4	BADURIA	265,428.00	NPE	4	3452
5	TAKI	243,309.00	NPE	5	3452
6	CHANDERNAGORE MC	1,172,307.00	HGD	4	2785
7	TARAKESHWAR	154,833.00	HGD	7	2785
8	CHAMPDANI	884,760.00	HGD	6	2785
9	BAIDYABATI	951,117.00	HGF	12	2362
10	SERAMPORE	1,260,783.00	HGF	10	2284
11	DANKUNI	752,046.00	HGF	20	22405
12	UTTARPARA-KOTRUNG	132,714.00	HGF	18	2382
13	RISHRA	1,083,831.00	HGF	14	2302
14	HOWRAH MC	2,912,133.00	HWB	27	806
15	BANKURA	154,833.00	BAA	26	19317
16	SONAMUKHI	199,071.00	BAA	28	19001
17	HOOGHLY-CHINSURAH	1,636,806.00	HGB	8	1209
18	BANSBERIA	552,975.00	HGB	9	1227
19	BARANAGAR	1,968,591.00	NPC	1	2153
20	BARRACKPORE	420,261.00	NPC	2	2153
21	BHATPARA	3,605,397.00	NPC	4	2153
22	DUM DUM	1,260,783.00	NPC	5	2153
23	GARULILA	552,975.00	NPC	6	2153
24	HALISAHAR	1,144,128.00	NPC	7	2153
25	KHARDAH	663,570.00	NPC	10	2153
26	NAIHATI	973,236.00	NPC	11	2153
27	NEW BARRACKPORE	464,499.00	NPC	12	2153
28	NORTH BARRACKPORE	641,451.00	NPC	13	2153
29	PANIHATI	2,012,829.00	NPC	14	2153
30	SOUTH DUM DUM	3,207,255.00	NPC	15	2153
31	KANCHRAPARA	530,856.00	NPC	9	2153
32	BELDANGA	221,190.00	MUA	20	14527
33	BEHRAMPORE	619,332.00	MUA	18	14556
34	BARASAT	227,250.00	NPA	8	23867
35	GOBARDANGA	420,261.00	NPA	10	23867
36	MADHYAMGRAM	1,459,854.00	NPA	13	1085
37	HABRA	1,238,664.00	NPA	9	1085
38	BIRNAGAR	176,952.00	NAD	21	14822
39	COOPERS CAMP NAA	176,952.00	NAD	23	14822
40	RANAGHAT	619,332.00	NAD	19	14822

Dipankar Chowdhury
Dipankar Chowdhury
Accounts Officer
State Urban Development Agency
Under UD & MA Department
Govt. of West Bengal

41	TAHERPUR NAA	132,714.00	NAD	22	14822
42	SANTIPUR	995,355.00	NAD	20	14822
43	BISHNUPUR	420,261.00	BAB	10	23207
44	BOLPUR	530,856.00	BRB	2	6747
45	BUDGE BUDGE	464,499.00	SPB	2	21064
46	PUJALI	44,238.00	SPB	6	1967
47	MAHESHTALA	3,561,159.00	SPB	4	2000
48	BURDWAN	2,123,424.00	BUA	17	4772
49	MEMARI	265,428.00	BUA	19	5116
50	GUSHKARA	221,190.00	BUA	18	4772
51	BUNIYADPUR	44,238.00	DDC	24	15707
52	GANGARAMPUR	398,142.00	DDC	5	15707
53	KALYANI	464,499.00	NAC	13	20309
54	GAYESHPUR	552,975.00	NAC	17	3738
55	GHATAL	398,142.00	MIC	6	22530
56	RAMJIBONPUR	88,476.00	MIC	10	22530
57	CHANDRAKONA	199,071.00	MIC	9	22530
58	KHIRPAI	154,833.00	MIC	8	22530
59	CONTAI	552,975.00	MIB	2	12365
60	COOCH BEHAR	619,332.00	COA	12	18461
61	DAINHAT	176,952.00	BUG	7	5293
62	KATWA	486,618.00	BUG	6	5293
63	ISLAMPUR	376,023.00	UDA	7	7201
64	DALKHOLA	353,904.00	UDA	23	7201
65	JANGIPUR	464,499.00	MUC	9	15099
66	DHULIAN	508,737.00	MUC	10	15099
67	JALPAIGURI	749,925.00	JAA	16	17709
68	DHUPGURI	287,547.00	JAA	57	17712
69	DIAMOND HARBOUR	420,261.00	SPC	12	6155
70	DINHATA	309,666.00	COC	5	19938
71	DUBRAJPUR	353,904.00	BRA	24	12085
72	SAINTHIA	353,904.00	BRA	26	12107
73	SURI	906,879.00	BRA	22	11949
74	OLD MALDA	486,618.00	MDB	3	7253
75	MEKHLIGANJ	66,357.00	COE	2	18576
76	HALDIBARI	44,541.00	COE	3	18576
77	RAJPUR SONARPUR	3,516,921.00	SPD	9	10876
78	JAINAGAR MAZILPUR	221,190.00	SPD	7	11144
79	JHALDA	110,595.00	PUC	1	21524
80	JHARGRAM	243,309.00	MIE	9	13398
81	MURSHIDABAD	287,547.00	MUE	7	17986
82	JIAGANJ AZIMGANJ	398,142.00	MUE	9	17983
83	KALIYAGANJ	132,714.00	UDB	14	8718
84	RAIGANJ	685,689.00	UDB	13	8718
85	KALIMPONG	243,309.00	DAC	4	11399
86	KALNA	398,142.00	BUF	7	6164
87	KANDI	530,856.00	MUD	11	17204

Dipankar Choudhury
 Under Secy to the Govt. of West Bengal

88	KHARAGPUR	1,504,092.00	MIF	11	14026
89	NABADWIP	928,998.00	NAA	3	21239
90	KRISHNAGAR	1,128,069.00	NAA	13	21239
91	MATHABHANGA	199,071.00	COD	14	19417
92	MIDNAPORE	995,355.00	MIA	25	23014
93	MIRIK	176,952.00	DAF	1	21724
94	RAMPURHAT	398,142.00	BRC	10	6875
95	NALHATI	353,904.00	BRC	11	6772
96	TAMRALIPTA	442,380.00	MIG	36	13172
97	PANSKURA	265,428.00	MIG	26	13172
98	PURULIA	589,032.00	PUA	20	4287
99	RAGHUNATHPUR	353,904.00	PUB	7	3770
100	TUFANGANJ	176,952.00	COF	4	19730
101	ULUBERIA	1,526,211.00	HWC	10	594
102	KURSEONG	132,714.00	BAB	11	11169
103	MAYNAGURI	221,190.00	JAA	79	23746
104	ASHOKENAGAR-KALYANGA	818,403.00	NPA	11	1085
105	NORTH DUM DUM	2,853,351.00	NPA	12	1085
106	BASIRHAT	1,083,831.00	NPE	3	3452
107	KAMARHATI	1,327,140.00	NPC	8	2153
108	BARUIPUR	707,808.00	SPD	11	10770
109	KONNAGAR	552,975.00	HGF	16	2545
110	BHADRESWAR	729,927.00	HGD	5	2785
111	KHARAR	110,595.00	MIC	7	23862
	TOTAL	79,876,254.00			

SUDA-1039/2022/ 6308 (111)/1(5)

01.12.2022

Copy forwarded for kind information of:

1. Commissioner, All Municipal Corporations concerned.
2. Executive Officer, All Municipalities concerned.
3. Finance Officer, All Municipalities concerned.
4. PS to MIC, UD&MA Deptt., Govt. of West Bengal
5. PS to Prn Secy, UD&MA Deptt., Govt. of West Bengal.

Sipankar Choudhury



Csk

রাজ্য নগর উন্নয়ন সংস্থা

SUDA

STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচপি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
 "ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal



Memo No. SUDA-15014(17)/80/2021-ENGG SEC(SUDA)-SUDA/৭৭৭

Date: ০৭.০২.২০২৩

ORDER

As per the road map for the Scientific Municipal Solid Waste Management in accordance with SWM Rule 2016 and as per the directions of the Hon'ble NGT, administrative approval and financial sanction is hereby accorded for an amount of Rs- 9,46,36,899/- (Rupees Nine Crore Forty Six Lakh Thirty Six Thousand Eight Hundred Ninty Nine only) towards remuneration of 'Nirmal Sathis' as facilitators from Self Help Group (preferably Female) for the period up to March, 2023.

1. The remuneration to be paid @Rs.303 per man day for 8 hours a day.
2. Number of 'Nirmal Sathis' to be engaged in each ULB considering @ 900-1200 House Holds to be supervised by under each 'Nirmal Sathis'.
3. The ULB wise remuneration to be disbursed for the aforementioned period is annexed (Annexure-A).
4. A proper record of daily attendance of 'Nirmal Sathis' to be maintained by the ULB.
5. The fund allotted to be utilized only for the purpose for which it is sanctioned.
6. Utilization Certificate to be submitted in the required format at sbm.wbsuda@gmail.com
7. All concerned are been kept informed.

Handwritten: 09-02-2023
 Additional Secretary to the Govt. of West Bengal
 Department of UD&MA,

&
 Additional Mission Director (U), S.B.M. (SUDA)

Memo No. SUDA-15014(17)/80/2021-ENGG SEC (SUDA)-SUDA/৭৭৭/১(৪) Date: ০৭.০২.২০২৩
 Copy forwarded for kind information to:

1. Commissioner, (Concerned Municipal Corporation)
2. Financial Advisor, SUDA
3. Finance Officer, SUDA
4. Executive Officer, (Concerned Municipality)
5. Finance Officer, (Concerned Municipality)
6. Nodal Officer, SBM (Concerned Municipality)
7. Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal
8. PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

Handwritten: 09-02-2023
 Additional Secretary to the Govt. of West Bengal
 Department of UD&MA,

&
 Additional Mission Director (U), S.B.M.(SUDA)

দূরভাষ : (০৩৩) ৬৬৩৬৬৬০০

Tel : (033) 66366600, E-mail : wbsudadir@gmail.com

Account Section : (033) 66366627

Annexure-A

ULB wise fund released against Nirmal Sathis for the Quarter (up to March) of 2023

SL. No.	ULB Name	No. of Wards	No. of Nirmal Sathi Engaged	Total working days upto 31st March, 2022	Amount (Rs. 303/- day)
1	Bankura	5	9	657	199071
2	Bishnupur	19	24	1752	530856
3	Sonamukhi	15	9	657	199071
4	Asansol MC	106	176	16628	5038284
5	Bardhaman	35	96	7008	2123424
6	Dainhat	14	8	584	176952
7	Gushkara	16	10	730	221190
8	Kalna	18	18	1314	398142
9	Katwa	20	22	1606	486618
10	Memari	16	12	876	265428
11	Bolpur	22	24	1752	530856
12	Dubrajpur	16	16	1168	353904
13	Nalhati	16	16	1168	353904
14	Rampurhat	18	18	1314	398142
15	Sainthia	16	16	1168	353904
16	Suri	21	42	3066	928998
17	Cooch Behar	20	28	2044	619332
18	Dinhata	16	14	1022	309666
19	Haldibari	11	3	147	44541
20	Mathabhanga	9	6	95	28785
21	Mekhliganj	9	3	219	66357
22	Tufanganj	12	8	584	176952
23	Balurghat	25	47	3431	1039593
24	Buniadpur	8	4	292	88476
25	Gangarampore	18	18	1314	398142
26	Darjeeling	31	52	3796	1150188
27	Kalimpong	11	23	1679	508737
28	Kurseong	10	6	438	132714
29	Mirik	4	8	584	176952
30	Siliguri MC	47	123	8979	2720637
31	Uluberia	32	80	6800	2060400
32	Arambagh	19	23	1679	508737

Ranjan
09.02.2023¹



Annexure-A
 ULB wise fund released against Nirmal Sathis for the Quarter (up to March) of 2023

SL. No.	ULB Name	No. of Wards	No. of Nirmal Sathi Engaged	Total working days upto 31st March, 2022	Amount (Rs. 303/- day)
33	Baidyabati	23	43	3139	951117
34	Bansberia	22	24	1752	530856
35	Bhadreswar	22	33	2409	729927
36	Champdany	22	40	2920	884760
37	Chandannagore MC	33	53	3869	1172307
38	Dankuni	21	34	2482	752046
39	Hooghly Chinsurah	30	74	5402	1636806
40	Konnagar	20	25	1825	552975
41	Rishra	23	49	3577	1083831
42	Serampore	29	57	4161	1260783
43	Tarakeswar	15	7	511	154833
44	Uttarpara Kotrung	24	57	4161	1260783
45	Alipurduar	8	8	584	176952
46	Dhupguri	16	14	1022	309666
47	Jalpaiguri	25	25	1825	552975
48	Mal	15	10	1374	416322
49	English Bazar	29	58	4176	1265328
50	Old Malda	17	19	2537	768711
51	Beldanga	14	10	730	221190
52	Berhampore	25	50	3650	1105950
53	Dhuliyan	21	23	1679	508737
54	Domkal	21	44	3212	973236
55	Jangipur	21	21	1533	464499
56	Jiaganj-Azimganj	17	18	1314	398142
57	Kandi	18	24	1752	530856
58	Murshidabad	14	14	1022	309666
59	Birnagar	14	8	584	176952
60	Chakdah	21	29	1261	382083
61	Cooper's Camp	12	8	584	176952
62	Gayeshpur	18	26	1898	575094

Dhanbar 2
09.02.2023

Annexure-A
ULB wise fund released against Nirmal Sathis for the Quarter (up to March) of 2023

SL. No.	ULB Name	No. of Wards	No. of Nirmal Sathi Engaged	Total working days upto 31st March, 2022	Amount (Rs. 303/- day)
63	Kalyani	21	37	2701	818403
64	Krishnanagar	25	52	3796	1150188
65	Nabadwip	24	42	3066	928998
66	Ranaghat	20	28	2044	619332
67	Santipur	24	45	3285	995355
68	Taherpur	13	6	438	132714
69	Ashokenagar-Kalyangarh	23	38	2774	840522
70	Baduria	12	12	876	265428
71	Baranagar	34	89	6497	1968591
72	Barasat	17	53	3869	1172307
73	Barrackpore	12	19	1387	420261
74	Basirhat	23	49	3577	1083831
75	Bhatpara	35	163	11899	3605397
76	Dum Dum	22	57	4161	1260783
77	Garulia	21	27	2106	638118
78	Gobardanga	17	19	1387	420261
79	Habra	24	56	4088	1238664
80	Halisahar	11	15	1095	331785
81	Kamarhati	35	87	6351	1924353
82	Kanchrapara	19	25	1825	552975
83	Khardah	22	36	2628	796284
84	Madhyamgram	28	66	4818	1459854
85	Naihati	31	44	3212	973236
86	New Barrackpore	20	21	1533	464499
87	North Barrackpore	23	29	1679	508737
88	North Dum Dum	34	129	9417	2853351
89	Panihati	35	94	6862	2079186
90	South Dum Dum	35	145	10585	3207255
91	Taki	16	11	803	243309
92	Titagarh	23	33	4818	1459854

Ramkrishna
09.02.2023



Annexure-A
ULB wise fund released against Nirmal Sathis for the 1st Quarter (up to March) of 2023

SL. No.	ULB Name	No. of Wards	No. of Nirmal Sathi Engaged	Total working days upto 31st March, 2022	Amount (Rs. 303/- day)
93	Chandrakona	12	9	657	199071
94	Ghatal	17	17	1241	376023
95	Jhargram	7	12	876	265428
96	Kharagpur	27	68	4964	1504092
97	Kharar	10	7	511	154833
98	Khirpai	10	6	438	132714
99	Midnapore	25	45	3285	995355
100	Ramjibanpur	6	5	365	110595
101	Contai	21	25	1825	552975
102	Egra	11	11	1632	494496
103	Panskura	18	15	1095	331785
104	Tamluk	20	21	1533	464499
105	Jhalda	12	7	511	154833
106	Purulia	27	27	1971	597213
107	Raghunathpur	13	16	1168	353904
108	Baruipur	17	32	2336	707808
109	Budge Budge	20	21	1533	464499
110	Diamond Harbour	16	19	1387	420261
111	Jaynagar-Mazilpur	14	10	730	221190
112	Maheshtala	35	161	11753	3561159
113	Pujali	2	2	146	44238
114	Rajpur-Sonarapur	35	159	11607	3516921
115	Dalkhola	16	12	876	265428
116	Islampur	17	17	1241	376023
117	Kaliaganj	7	7	511	154833
118	Raiganj	27	31	2263	685689
119	Maynaguri	17	10	805	243915
Total					94636899

Chandhan
09.02.2023

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SUDA

রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

SUDA-1039/2022/1৯৬৯ (১৭)

13.03.2023

From : Financial Advisor, SUDA

To : Mayor/Chairman
.....MC/ Municipality/NAAMEMORANDUMSub: Release of fund under Nirmal Sathi

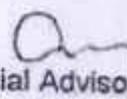
Sir/ Madam,

Fund is hereby released in favour of your ULB (copy enclosed) towards remunerations of Nirmal Sathi as facilitators from Self-Help groups upto the period March, 2023. Details are given in annexed sheet.

Utilization Certificate is to be mailed at sudawbfinance@gmail.com & sbm.wbsuda@gmail.com, immediately after utilization of the fund.



Yours Faithfully


Financial Advisor, SUDA

Financial Advisor,
State Urban Development Agency
Govt. of West Bengal

SUDA-1039/2022/ 1968

(119)/1



13.03.2023

Scheme : Nimal Sathi

Sl. No.	Name of the ULB ^s	Amount	Payee Treasury Code	Operator Code of the Payee	Scheme ID of the Payee Operator
1	ALIPURDUAR	176,952.00	JAC	7	16644
2	ARAMBAG	508,737.00	HGC	14	8114
3	ASANSOL MC	5,038,284.00	BUD	1	6304
4	BADURIA	265,428.00	NPE	4	3452
5	TAKI	243,309.00	NPE	5	3452
6	CHANDERNAGORE MC	1,172,307.00	HGD	4	2785
7	TARAKESHWAR	154,833.00	HGD	7	2785
8	CHAMPDANI	884,760.00	HGD	6	2785
9	BAIDYABATI	951,117.00	HGF	12	2362
10	SERAMPORE	1,260,783.00	HGF	10	2284
11	DANKUNI	752,046.00	HGF	20	22405
12	UTTARPARA-KOTRUNG	1,260,783.00	HGF	18	2382
13	RISHRA	1,083,831.00	HGF	14	2302
14	BANKURA	199,071.00	BAA	26	19317
15	SONAMUKHI	199,071.00	BAA	28	19001
16	HOOGLY-CHINSURAH	1,636,806.00	HGB	8	1209
17	BANSBERIA	530,856.00	HGB	9	1227
18	BARANAGAR	1,968,591.00	NPC	1	2153
19	BARRACKPORE	420,261.00	NPC	2	2153
20	BHATPARA	3,605,397.00	NPC	4	2153
21	DUM DUM	1,260,783.00	NPC	5	2153
22	GARULILA	638,116.00	NPC	6	2153
23	HALISAHAR	331,785.00	NPC	7	2153
24	KHARDAH	796,284.00	NPC	10	2153
25	NAIHATI	973,236.00	NPC	11	2153
26	NEW BARRACKPORE	464,499.00	NPC	12	2153
27	NORTH BARRACKPORE	508,737.00	NPC	13	2153
28	PANIHATI	2,079,186.00	NPC	14	2153
29	SOUTH DUM DUM	3,207,255.00	NPC	15	2153
30	KANCHRAPARA	552,975.00	NPC	9	2153
31	BELDANGA	221,190.00	MUA	20	14527
32	BEHRAMPURE	1,105,950.00	MUA	18	14556
33	BARASAT	1,172,307.00	NPA	8	23867
34	GOBARDANGA	420,261.00	NPA	10	23867
35	MADHYAMGRAM	1,459,854.00	NPA	13	1085
36	HABRA	1,238,664.00	NPA	9	1085
37	BIRNAGAR	176,952.00	NAD	21	14822
38	COOPERS CAMP NAA	176,952.00	NAD	23	14822
39	RANAGHAT	619,332.00	NAD	19	14822
40	TAHERPUR NAA	132,714.00	NAD	22	14822

Abdul Hamid Mulla
 District Secretary

Secretary
 State Information Commission
 Block - 2, 2nd Floor, Government
 Block, Kharak Road, Bardhaman

41	SANTIPUR	995,355.00	NAD	20	14822
42	BISHNUPUR	530,856.00	BAB	10	23207
43	BOLPUR	530,856.00	BRB	2	6747
44	BUDGE BUDGE	464,499.00	SPB	2	21064
45	PUJALI	44,238.00	SPB	6	1967
46	MAHESHTALA	3,561,159.00	SPB	4	2000
47	BURDWAN	2,123,424.00	BUA	17	4772
48	MEMARI	265,428.00	BUA	19	5116
49	GUSHKARA	221,190.00	BUA	18	4772
50	BUNIYADPUR	88,476.00	DDC	24	15707
51	GANGARAMPUR	398,142.00	DDC	5	15707
52	KALYANI	818,403.00	NAC	13	20309
53	GAYESHPUR	575,094.00	NAC	17	3738
54	GHATAL	376,023.00	MIC	6	22530
55	RAMJIBONPUR	110,595.00	MIC	10	22530
56	CHANDRAKONA	199,071.00	MIC	9	22530
57	KHIRPAI	132,714.00	MIC	8	22530
58	CONTAI	552,975.00	MIB	2	12365
59	COOCH BEHAR	619,332.00	COA	12	18461
60	DAINHAT	176,952.00	BUG	7	5293
61	KATWA	486,618.00	BUG	6	5293
62	ISLAMPUR	376,023.00	UDA	7	7201
63	DALKHOLA	265,428.00	UDA	23	7201
64	JANGIPUR	464,499.00	MUC	9	15099
65	DHULIAN	508,737.00	MUC	10	15099
66	JALPAIGURI	552,975.00	JAA	16	17709
67	DHUPGURI	309,666.00	JAA	57	17712
68	DIAMOND HARBOUR	420,261.00	SPC	12	6155
69	DINHATA	309,666.00	COC	5	19938
70	DUBRAJPUR	353,904.00	BRA	24	12085
71	SAINTHIA	353,904.00	BRA	26	12107
72	SURI	928,998.00	BRA	22	11949
73	OLD MALDA	768,711.00	MDB	3	7253
74	MEKHLIGANJ	66,357.00	COE	2	18576
75	HALDIBARI	44,541.00	COE	3	18576
76	RAJPUR SONARPUR	3,516,921.00	SPD	9	10876
77	JAINAGAR MAZILPUR	221,190.00	SPD	7	11144
78	JHALDA	154,833.00	PUC	1	21524
79	JHARGRAM	265,428.00	MIE	9	13398
80	MURSHIDABAD	309,666.00	MUE	7	17986
81	JHAGANJ AZIMGANJ	398,142.00	MUE	9	17983
82	KALIYAGANJ	154,833.00	UDB	14	8718
83	RAIGANJ	685,689.00	UDB	13	8718
84	KALIMPONG	508,737.00	DAC	4	11399
85	KALNA	398,142.00	BUF	7	6164
86	KANDI	530,856.00	MUD	11	17204
87	KHARAGPUR	1,504,092.00	MIF	11	14026

Dipankar Chowdhury
 Dipankar Chowdhury
 Accounts Officer
 State Urban Development Agency
 Under UD & MA Department
 Govt. of West Bengal



88	NABADWIP	928,998.00	NAA	3	21239
89	KRISHNAGAR	1,150,188.00	NAA	13	21239
90	MATHABHANGA	28,785.00	COD	14	19417
91	MIDNAPORE	995,355.00	MIA	25	23014
92	MIRIK	176,952.00	DAF	1	21724
93	RAMPURHAT	398,142.00	BRC	10	6875
94	NALHATI	353,904.00	BRC	11	6772
95	TAMRALIPTA	464,499.00	MIG	36	13172
96	PANSKURA	331,785.00	MIG	26	13172
97	PURULIA	597,213.00	PUA	20	4287
98	RAGHUNATHPUR	353,904.00	PUB	7	3770
99	TUFANGANJ	176,952.00	COF	4	19730
100	ULUBERIA	2,060,400.00	HWC	10	594
101	KURSEONG	132,714.00	BAB	11	11169
102	MAYNAGURI	243,915.00	JAA	79	23746
103	ASHOKENAGAR-KALYANGA	840,522.00	NPA	11	1085
104	NORTH DUM DUM	2,853,351.00	NPA	12	1085
105	BASIRHAT	1,083,831.00	NPE	3	3452
106	KAMARHATI	1,924,353.00	NPC	8	2153
107	BARUIPUR	707,808.00	SPD	11	10770
108	KONNAGAR	552,975.00	HGF	16	2545
109	BHADRESWAR	729,927.00	HGD	5	2785
110	KHARAR	154,833.00	MIC	7	23862
111	BALURGHAT	1,039,593.00	DDA	13	10349
112	DARJEELING	1,150,188.00	DDA	70	23404
113	SILIGURI MC	2,720,637.00	DAD	14	23871
114	MAL	416,322.00	JAD	4	16667
115	ENGLISH BAZAR	1,265,328.00	MDB	2	7253
116	DOMKAL	973,236.00	MUF	22	21205
117	CHAKDAH	382,083.00	NAC	15	3762
118	TITAGARH	1,459,854.00	NPC	16	2153
119	Egra	494,496.00	PMD	3	11343
	TOTAL	94,636,899.00			

SUDA-1039/2022/ 1968 (119)/1(5)

Copy forwarded for kind information of:

1. Commissioner, All Municipal Corporations concerned.
2. Executive Officer, All Municipalities concerned.
3. Finance Officer, All Municipalities concerned.
4. PS to MIC, UD&MA Deptt., Govt. of West Bengal
5. PS to Prn Secy, UD&MA Deptt., Govt. of West Bengal.

13.03.2023

Dipanker Chowdhury
Dipanker Chowdhury
 Accounts Officer
 State Urban Development Agency
 Under UD & MA Department
 Govt. of West Bengal

Contract

Contract No: GEMC-511887764081705
 Generated Date: 01-Feb-2021
 BId/RAJPR No: GEM/2020/B/602212



Organisation Details	Buyer Details
Type: State Government	Designation: DIPAK NASKAR
Ministry: Urban Development and Town and Country Planning	Contact No.: 033-23378722
Department: Department West Bengal	Email ID: ee1.suda-wb@gov.in
Organisation Name: State Urban Development Agency	GSTIN: -
Office Zone: Kolkata105	Address: ILGUS BHAVAN, HC-BLOCK, SECTOR-III, SALT LAKE, KOL-105, NORTH 24 PARGANAS, WEST BENGAL-700105, India

Financial Approval Detail	Paying Authority Details
IFD Concurrence: No	Payment Mode: Online
Designation of Administrative Approval: Special Secretary, UD &MA Department, Govt. of West Bengal	Designation: Md Asif Sarder
Designation of Financial Approval: Special Secretary, UD &MA Department, Govt. of West Bengal	Email ID: fu1.suda-wb@gov.in
	GSTIN: -
	Address: ILGUS BHAVAN, HC-BLOCK, SECTOR-III, SALT LAKE, KOL-105, North 24 parganas, WEST BENGAL-700105, India

Seller Details	
GeM Seller ID:	3D23180000091892
Company Name:	TATA MOTORS LIMITED
Contact No.:	02267927365
Email ID:	sandipn.sharma@tatemotors.com
Address:	1st Floor, BOMBAY HOUSE, 24, HORN MODY STREET, HUTATMA CHOWK, Mumbai, MAHARASHTRA-400001, -
MSME verified:	No
GSTIN:	23AAACT2727Q1Z4 , 09AAACT2727Q1ZU , 05AAACT2727Q1Z3 , 08AAACT2727Q1Z0 , 29AAACT2727Q1Z5 , 27AAACT2727Q1ZW , 29AAACT2727Q1Z3 , 19AAACT2727Q1ZT , 08AAACT2727Q1ZW , 20AAACT2727Q1ZA , 36AAACT2727Q1ZX , 09AAACT2727Q1ZU , 27AAACT2727Q1ZW , 20AAACT2727Q1ZA , 38AAACT2727Q1Z9 , 18AAACT2727Q1ZV , 09AAECM7630D1Z0 , 07AAACT2727Q1ZY , 33AAACT2727Q1Z3 , 27AAACT2727Q1ZW , 24AAACT2727Q1Z2 , 24AAACT2727Q1Z2 , 27AAACT2727Q1ZW

*GST / Tax Invoice to be raised in the name of - Consignee

Product Details							
#	Item Description	Category Name	Model	HSN Code	Ordered Quantity	Unit	Price (Inclusive of all Duties and Taxes in INR)
1	Hopper Tipper Dumper	Hopper Tipper Dumper	Tata Intra V30 5.3 Cu.M Closed Box Tipper BS-6 with Hard Top Cover, Dry-Wet Panition, 70HP Engine, Electric Power Assisted Steering, 14" Radial Tyres, 5.25m Turning Radius & 175mm Ground Clearance	HSN not specified by seller	250	Neces	161,250,000
Total Order Value (in INR)							161,250,000

Consignee Detail						
S.No	Consignee	Item	Lot No.	Quantity	Delivery Start After	Delivery To Be Completed By
1	Designation: - Email ID: ee1.suda-wb@gov.in Contact: 033-23378722 GSTIN: - Address: ILGUS BHAVAN, HC-BLOCK, SECTOR-III, SALT LAKE, KOL-105, NORTH 24 PARGANAS, WEST BENGAL-700105, India	Hopper Tipper Dumper	-	250	01-Feb-2021	01-Jun-2021



Product Specification for Hopper Tipper Dumper

Specification	Sub-Spec	Value
Certification	Chassis Certification	ARAI
	Chassis Certification ARAI/VRDE/CAT No	AAPN-0162
	At the time of supply of the equipment, the chassis should not be more than 6 months old	Yes
Generic Parameters	Type of TIPPER	Garbage Tipper
	Type of TIPPER If other tipper, please declare type of Tipper.	Fully Company Built
	Make of Chassis	Tata Intra V30 BS-6
	Type of Chassis Frame	Conventional
	Category of Vehicle for which Chassis to be used	Light Capacity Commercial Vehicles
	Type of Chassis	Chassis with Facecoil
	Type of Fuel	Diesel
	Vehicle Emission Compliance	BS-VI
	Fuel Consumption (declared by OEM as certified by Test Agency under Rule 115 of CMVR 1980) (Kmpl)	17.46
	Speed, Max (Km/Hr)	80
	Max Engine Power BHP (BHP@rpm)	70
	Rated RPM at Max Engine Power	4000
	Max Engine Torque (Nm@rpm)	140
	Rated RPM at Max Engine Torque	1500
	Main Engine Aspiration	Turbocharged Intercooled
	No. of Cylinder in Main Engine (Nos)	4
	Fuel Tank Capacity (Ltrs)	35
	Gradeability of Vehicle with load (%)	25.11
	Ground Clearance (mm)	175
	Wheel Base (mm)	2450
	Kerb Weight (Kg)	1265
	Gross Vehicle Weight (Kg)	2505
	Type of BIS MARKED Vehicle Tyre	Radial
	Chassis Transmission System	Manual
	Number of Speed/ Forward Gears	5
	Type of Steering	Power Operated
	Turning Radius, Min (mm)	5250
	Speed Governor/ECU	Yes
	ABS Fitted	No
	Front Vehicle Brake	Disc Brake Hydraulic
	Rear Vehicle Brake	Drum Brake Hydraulic
	Type of Clutch	Single Plate Dry
Tipping Angle (Degree)	45	
Tipper Container capacity/Volume (cubic metres)	3.3	

Constructional Parameters	Size Of Front Tyres (mm)	185R14-8PR Radial
	Size Of Rear Tyres (mm)	185R14-8PR Radial
	Size of Wheel (mm)	355.0
	Tipper body Pivot length (mm)	1875
	Tipper body Length (mm)	2700
	Tipper Body Height (mm)	940
	Overall Height of Tipper from Ground (mm)	1945
	Body Plate Thickness (mm)	1.5
	Main Frame Thickness (mm)	3
	Hydraulic System	Yes
	Tipping Hydraulic Cylinders(Make)	Reputed Make
	Hydraulic System Driven by	Main Engine
	Tipper Container Material	Mild Steel
	Thickness of sheet from tipper Collector Container Made (mm)	1.5
	Dumping Height (mm)	900
	Engine Oil Pressure Level Indicator in Control Panel	Yes
	Fuel Gauge Indicator in Control Panel	Yes
	Engine Cooling Liquid Temperature Indicator in Control Panel	Yes
	Operating Hour Meter	No
	Locking/Unlocking of Tipper Discharge Container	Yes
	Lowering/Lifting of Tipper Discharge Container	Yes
	Counter Weight	No
	If yes Counter Weight (kg)	0
Paint	Automotive Paint	
Performance Parameters	Standard Sparewheel and Tool Kit	Yes
	Warranty Time (Months)	12
	No. Of Free Service (Nos)	3
	Battery Warranty (Months)	12
	Warranty Distance (Km)(Unlimited during warranty Period)	Yes

Terms and Conditions

1. General Terms and Conditions

1.1 This Contract between the Seller and the Buyer, is for the supply of the Goods and/ or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) as available on the GeM portal (unless otherwise superseded by Goods / Services specific Special Terms and Conditions (STC) and/ or Bid/Reverse Auction Additional Terms and Conditions (ATC), as applicable

1.2 Terms of delivery: Free Delivery at Site including loading/unloading. In respect of items requiring installation and / or commissioning and other services in the scope of supply (as indicated in respective product category specification / STC / ATC), and the cost of the same is also included in the Contract price.

1.2.1 Contracted goods should be delivered at the consignee or designated delivery location as per the working time of the buying organisation. Seller may get the same confirmed from consignee before scheduling delivery.

1.2.2 A copy of the contract should be available with the messenger / dispatching agency that delivers the Goods at consignee / delivery location (preferably posted / attached outside the consignment / package) for easy reference and ease in delivery acceptance.



1.3 Delivery period: The Delivery Period/Time shall be essence of the Contract and delivery must be completed not later than such date(s). Any modification thereto shall be mutually agreed and incorporated in the Contract as per the provisions of the GTC.

1.4 Performance Security: If the Seller fails or neglects to observe or perform any of his obligations under the contract it shall be lawful for the Buyer to forfeit either in whole or in part, the Performance Security furnished by the Seller.

1.5 Taxes and Duties: Contract Prices are all Inclusive i.e. including all taxes, duties, local levies / transportation / loading-unloading charges etc. Breakup of GST shall be indicated by the Seller while raising invoice / bill on GeM. While submitting the bill / invoice Seller shall undertake that the Goods and Services Tax (GST) charged on this bill is not more than what is payable under the provision on the relevant Act or the Rules made there under and that the Goods on which GST has been charged have not been exempted under the GST Act or the Rules made there under and the charges on account of GST on these goods are correct under the provision of that Act or the rules made there under.

1.5 Octroi Duty and / or other local taxes: Contract Prices are all Inclusive hence no reimbursement over and above the contract price(s) shall be allowed to seller towards payment of local taxes (such as levy of town duty, Octroi Duty, Terminal Tax and other levies of local bodies etc).

1.7 Limitation of Liability: The provisions of limitation of liability between Buyer and Seller as given in the GTC shall be applicable here.

1.8 Resolution of disputes: The provisions of DISPUTE RESOLUTION BETWEEN BUYER AND SELLER as given in the GTC shall be applicable here.

1.9 Liquidated Damages: If the Seller fails to deliver any or all of the Goods/Services within the original/fixe delivery period(s) specified in the contract, the Buyer will be entitled to deduct/recover the Liquidated Damages for the delay, unless covered under Force Majeure conditions aforesaid, @ 0.6% per week or part of the week of delayed period as pre-estimated damages not exceeding 10% of the contract value without any controversy/dispute of any sort whatsoever. In case, Service Level Agreement (SLA) is applicable the same shall be applicable for the Contract.

1.10 Financial Certificate:

1.10.1 The expenditure involved for this purpose has received the Sanction of the competent financial authority.

1.10.2 The funds are available under the proper head in the sanction budget allotment for the concern financial year.

1.10.3 I have been fully authorized by the department to sign the supply order or incur the liability of the Goods being ordered.

1.11 The bidder should submit a self declaration to the effect in bidder's official letter head that their agency have not been black listed by any Agency whatsoever till date.

2. Additional Terms and conditions

2.1 After award of contract - Successful Bidder shall have to get Detailed Design Drawings approved from buyer before starting fabrication. Successful Bidder shall submit Detailed Design Drawings for Buyer's approval, within 10 days of award of contract. Buyer shall, either approve the drawings or will provide complete list of modification required in the drawings within 10 days. Seller shall be required to ensure supply as per approved Drawings with modifications as communicated by Buyer. If there is delay from buyer side in approval of drawing- the delivery period shall be relaxed without LD for the period of delay in approval of Drawing.

2.2 Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

2.3 Upload Manufacturer authorization: Wherever Authorized Distributors are submitting the bid, Manufacturers Authorisation Form (MAF)/Certificate with OEM details such as name, designation, address, e-mail id and Phone No. required to be furnished along with the bid.

2.4 Experience Criteria: The Bidder or its OEM (themselves or through reseller(s)) should have regularly, manufactured and supplied same or similar Category Products to any Central / State Govt Organization / PSU / Public Listed Company for 3 years before the bid opening date. Copies of relevant contracts to be submitted along with bid in support of having supplied some quantity during each of the year. In case of bunch bids, the primary product having highest value should meet this criterion.

2.5 OPTION CLAUSE: The Purchaser reserves the right to increase or decrease the quantity to be ordered up to 25 percent at the time of placement of contract. The purchaser also reserves the right to increase the ordered quantity by up to 25% of the contracted quantity during the currency of the contract at the contracted rates. Bidders are bound to accept the orders accordingly.

2.6 While generating invoice in GeM portal, the seller must upload scanned copy of GST invoice and the screenshot of GST portal confirming payment of GST.

2.7 Bidders can also submit the EMD with Account Payee Demand Draft in favour of State Urban Development Agency payable at Kolkata. Bidder has to upload scanned copy / proof of the DD along with bid and has to ensure delivery of hardcopy to the Buyer within 5 days of Bid End date / Bid Opening date.

2.8 Successful Bidder can submit the Performance Security in the form of Account Payee Demand Draft also (besides PBC which is allowed as per GeM GTC). DD should be made in favour of State Urban Development Agency payable at Kolkata. After award of contract, Successful Bidder can upload scanned copy of the DD in place of PBC and has to ensure delivery of hard copy to the original DD to the Buyer within 15 days of award of contract.

2.9 Scope of supply (Bid price to include all cost components): Supply Installation Testing and Commissioning of Goods.

2.10 Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

2.11 The bidder is required to upload, along with the bid, all relevant certificates such as BIS license, type test certificate, approval certificates and other certificates as prescribed in the Product Specification given in the bid document.

2.12 Bidder Turn Over Criteria: The minimum average annual financial turnover of the bidder during the last three years, ending on 31st March of the previous

financial year, should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the bidder is less than 3 year old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria.

2.13 OEM Turn Over Criteria: The minimum average annual financial turnover of the OEM of the offered product during the last three years, ending on 31st March of the previous financial year, should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the OEM is less than 3 year old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria. In case of bunch bids, the OEM of CATEGORY RELATED TO primary product having highest bid value should meet this criterion.

2.14 Availability of Service Centre: Bidder/OEM must have a Functional Service Centre in the State of each Consignee's Location in case of carry-in warranty. (Not applicable in case of goods having on-site warranty). If service center is not already there at the time of bidding, successful bidder / OEM shall have to establish one within 30 days of award of contract. Payment shall be released only after submission of documentary evidence of having Functional Service Centre.

2.15 Dedicated Toll Free Telephone No. for Service Support : BIDDER/OEM must have Dedicated Toll Free Telephone No. for Service Support.

2.16 Escalation Matrix For Service Support : Bidder/OEM must provide Escalation Matrix of Telephone Numbers for Service Support.

2.17 Successful bidder will have to ensure that adequate number of dedicated technical service personals / engineers are designated / deployed for attending to the Service Request in a time bound manner and for ensuring Timely Servicing / rectification of defects during warranty period, as per Service level agreement indicated in the relevant clause of the bid.

2.18 Timely Servicing / rectification of defects during warranty period: After having been notified of the defects / service requirement during warranty period, Seller has to complete the required Service / Rectification within 7 days time limit. If the Seller fails to complete service / rectification with defined time limit, a penalty of 0.5% of Unit Price of the product shall be charged as penalty for each week of delay from the seller. Seller can deposit the penalty with the Buyer directly else the Buyer shall have a right to recover all such penalty amount from the Performance Security (PSG). Cumulative Penalty cannot exceed more than 10% of the total contract value after which the Buyer shall have the right to get the service / rectification done from alternate sources at the risk and cost of the Seller besides forfeiture of PSG. Seller shall be liable to reimburse the cost of such service / rectification to the Buyer.

2.19 Warranty period of the supplied products shall be 1 years from the date of final acceptance of goods or after completion of installation, commissioning & testing of goods (if included in the scope of supply), at consignee location. OEM Warranty certificates must be submitted by Successful Bidder at the time of delivery of Goods. The seller should guarantee the rectification of goods in case of any break down during the guarantee period. Seller should have well established installation, Commissioning, Training, Troubleshooting and Maintenance Service group in INDIA for attending the after sales service. Details of Service Centres near consignee destinations are to be uploaded along with the bid

2.20 For fulfilling the experience criteria any one of the following documents may be considered as valid proof for meeting the experience criteria:

- a. Purchase Order copy along with invoice(s) with self-certification by the bidder that supplies against the invoices have been executed.
- b. Execution certificate by client with order value.
- c. Any other document in support of order execution like Third Party inspection release note, etc.

Note: This is system generated file. No signature is required. Print out of this document is not valid for payment/ transaction purpose.



Contract

Contract No: GEMC-511687789452457

Generated Date: 18-Nov-2020

Bid/RA/PR No: GEM/2020/B/719919



Organisation Details	Buyer Details
Type: State Government	Name: DIPAK NASKAR
Ministry: *	Designation: DIPAK NASKAR
Department: Urban Development and Town and Country Planning	Contact No.: 033-23378722
Department West Bengal	Email ID: ee1.suda-wb@gov.in
Organisation Name: State Urban Development Agency	GSTIN: *
Office Zone: Kolkata106	Address: ILGUS BHAVAN, HC-BLOCK, SECTOR-III, SALT LAKE, NORTH 24 PARGANAS, WEST BENGAL-700106, India

Financial Approval Detail	Paying Authority Details
IFD Concurrency: No	Name: Goutam Hore
Designation of Administrative Approval: Special Secretary, UD&MA Department, Govt. of West Bengal	Designation: Md Asif Sardar
Designation of Financial Approval: Special Secretary, UD&MA Department, Govt. of West Bengal	Email ID: ee1.suda-wb@gov.in
	GSTIN: *
	Address: ILGUS BHAVAN, HC-BLOCK, SECTOR-III, SALT LAKE, North 24 parganas, WEST BENGAL-700106, India

Seller Details	
Company Name:	CLH GASEOUS FUEL APPLICATIONS PRIVATE LIMITED
Contact No.:	9811427009
Email ID:	g-agrawal@shigan.net
Address:	163A, WESTERN AVENUE, BAINIK FARMS, South Delhi, DELHI-110062, *
MSME verified:	Yes
GSTIN:	06AAACC07452K1ZJ

Product Details

#	Item Description	Category Name	Model	HSN Code	Ordered Quantity	Unit	Price (Inclusive of all Duties and Taxes in INR)
1	GREENCART Hydraulic Garbage E-Cart With Tipping Facility	E Cart for Garbage with Tipping Facility	CLH GASEOUS FUEL APPLICATIONS PVT LTD	HSN not specified by seller	600	pieces	102,600,000
Total Order Value (in INR)							102,600,000

Consignee Detail

S.No	Consignee	Item	Lot No.	Quantity	Delivery Start After	Delivery To Be Completed By
1	Name: DIPAK NASKAR Designation: * Email ID: ee1.suda-wb@gov.in Contact: 033-23378722- GSTIN: - Address: ILGUS BHAVAN, HC-BLOCK, SECTOR-III, SALT LAKE, KOL-106, NORTH 24 PARGANAS, WEST BENGAL-700106, India	GREENCART Hydraulic Garbage E-Cart With Tipping Facility	*	600	18-Nov-2020	18-Mar-2021

Product Specification for GREENCART Hydraulic Garbage E-Cart With Tipping Facility

Specification	Sub-Spec	Value
Generic Parameters	Type of E-Cart	Fully Electric, Battery Operated Motor Design for Carrying Bins
	Model Number of E-Cart	GAR22
	Colour of E-Cart	green blue
	The E-Cart Must Fabricated From Good Quality Steel properly Painted to avoid Rusting for more than 5 Years.	YES
	Name and Grade of Steel from which E-Cart Body Framed	CRC STEEL
	Kerb Weight of E-Cart (kg)	368
	Garbage Carrying Capacity (kg)	310
	Run Distance (for a Full Charge of Battery, to be tested with full load at maximum AIS-040)) (km)	90
	Number of Bins	2
	Capacity of Individual Bin in litres (Litrs)	250
	Type of Chassis for E cart	INTEGRATED
	Ground Clearance as per IS : 0435 (mm)	160
	Wheel Base (mm)	2175
	Turning Radius (mm)	3000
	Power Transmission from Motor Shaft to Wheels	Other Mechanical Mechanisms
	Please Specify the Mechanical Mechanism otherwise Put NA	NA
	Tipping Facility	Yes
	Tipping Angle	75
	Method of Tipping	Hydraulic
	If Others, mention the method of Tipping	Hydraulic
	Type of Battery as per AIS-048	Lead Acid, EV Grade, Tubular Deep Discharge
	Capacity of the Battery approved by ICAT/AFW (Ah)	100
	Battery Voltage, Nominal (Volts)	48V
	Maximum Overall Dimensions of the Battery (L x W x H) (mm3)	410 x 240 x 170
	Nominal Filled Weight of the Battery (kg)	114
	Motor Controller (Must Suitable for starting, accelerating, decelerating, driving, and stopping of E-Cart	55Amp
	Battery Charger	220/230 V Nominal Input Voltage, High Efficiency Type
	Charging Current (A)	15
	Type of Motor	Brushless DC Motor
	Motor Output Power, 48V/60V at Full Load (watt)	1200
Overall Efficiency of the E-Cart (to be tested at Full Load with maximum speed as per Concerned AIS standards (%)	75	
Gradeability of E-cart, (to be tested at full procedure as per AIS -003 Load (Degree)	7	
Certification	Vehicle Certification	ICAT
	If Vehicle Certification from Others Agency, Name of the Agency otherwise put NA	NA
	Vehicle Certification Number and Date	CANB0029 02-02-2018
	Sealing Facility	For Driver only

Constructional	Length of E -cart as per Gazette Notification by Ministry of Road and Transport Oct , 2014 (meters)	2.78
	Width of E -Cart as per Gazette Notification by Ministry of Road and Transport Oct, 2014 (meters)	0.98
	Height of E -Cart as per Gazette Notification by Ministry of Road and Transport Oct , 2014 (meters)	1.58
	Dimensions of the cabin Provided for Bins (mm x mm x mm) (mm3)	1350X800X900
	Size of Front Tyre (mm)	80/90*12
	Size of Rear Tyre	80/90*12
	Brake Type (Front)	DRUM
	Brake Type (Rear)	DRUM
	Suspension System (Front)	HYDRAULIC TELESCOPIC
	Suspension System (Rear)	LEAF SPRING
	Reverse Gear Facility	Yes
	The Mounting of Batteries	Yes
	Vehicle lighting System	Filament Type
	Instrument Panel Containing Speedometer and Battery Charging Indicator	Yes
	Glass Windshield with wiper motor as approved by ICAT/IRAI	Yes
	Battery Make as per AIS :048:2009	Okays
	If others please specify the Name of Brand ,Otherwise put NA (as per AIS048 2009)	NA
	Equipped with Start and Stop Button, parking Lights , Back lights with Reverse Gear Facility	Yes
	Equipped with Fire Extinguisher	Yes
	Equipped with First Aid Box	Yes
Yellow Color reflective tape on Front and Rear Side of the E Cart	Yes	
E Cart Integration ,	Yes	
Performance Parameters	Speed of the E- Rickshaw as per CMVR -2014 with latest amendnt (to be tested with Full Load) (kmph)	22.22
	Battery Warranty	1
	No. Of Free Service	3
	Compliance of Centre of Gravity of E Cart as a Compulsory Norms for Safety	Yes
	Conforming to Applicable Environmental Test	Yes
	Noise level must be Low during Operation	Yes

Terms and Conditions

1. General Terms and Conditions

1.1 This Contract between the Seller and the Buyer, is for the supply of the Goods and/ or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) as available on the GeM portal (unless otherwise superseded by Goods / Services specific Special Terms and Conditions (STC) and/ or Bidding/Reverse Auction Additional Terms and Conditions (ATC), as applicable

1.2 Terms of delivery: Free Delivery at Site including loading/unloading. In respect of items requiring installation and / or commissioning and other services in the scope of supply (as indicated in respective product category specification / STC / ATC), and the cost of the same is also included in the Contract price.

1.3 Delivery period: The Delivery Period/Time shall be essence of the Contract and delivery must be completed not later than such date(s). Any modification thereto shall be mutually agreed and incorporated in the Contract as per the provisions of the GTC.

1.4 Performance Security: If the Seller fails or neglects to observe or perform any of his obligations under the contract it shall be lawful for the Buyer to forfeit either in whole or in part, the Performance Security furnished by the Seller.

1.5 Taxes and Duties: Contract Prices are all inclusive i.e. including all taxes, duties, local levies / transportation / loading-unloading charges etc. Break up of GST shall be indicated by the Seller while raising invoice / bill on GaM. While submitting the bill / invoice Seller shall undertake that the Goods and Services Tax (GST) charged on this bill is not more than what is payable under the provision on the relevant Act or the Rules made there under and that the Goods on which GST has been charged have not been exempted under the GST Act or the Rules made there under and the charges on account of GST on these goods are correct under the provision of that Act or the rules made there under.

1.6 Octroi Duty and / or other local taxes: Contract Prices are all inclusive hence no reimbursement over and above the contract price(s) shall be allowed to seller towards payment of local taxes (such as levy of town duty, Octroi Duty, Terminal Tax and other levies of local bodies etc).

1.7 Limitation of Liability: The provisions of limitation of liability between Buyer and Seller as given in the GTC shall be applicable here.

1.8 Resolution of disputes: The provisions of DISPUTE RESOLUTION BETWEEN BUYER AND SELLER as given in the GTC shall be applicable here.

1.9 Liquidated Damages: If the Seller fails to deliver any or all of the Goods/Services within the engine-tied delivery period(s) specified in the contract, the Buyer will be entitled to deduct/recover the Liquidated Damages for the delay, unless covered under Force Majeure conditions aforesaid, @ 0.5% per week or part of the week of delayed period as pre-estimated damages not exceeding 10% of the contract value without any controversy/dispute of any sort whatsoever. In case, Service Level Agreement (SLA) is applicable the same shall be applicable for the Contract.

1.10 Financial Certificates:

1.10.1 The expenditure involved for this purpose has received the Sanction of the competent financial authority.

1.10.2 The funds are available under the proper head in the sanction budget allotment for the concern financial year.

1.10.3 I have been fully authorized by the department to sign the supply order or incur the liability of the Goods being ordered.

1.11 The bidder should submit a self declaration to the effect in bidder's official letter head that their agency have not been black listed by any Agency whatsoever till date.

2. Additional Terms and conditions

2.1 Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

2.2 Upload Manufacturer authorization: Wherever Authorized Distributors are submitting the bid, Manufacturers Authorisation Form (MAF)/Certificate with OEM details such as name, designation, address, e-mail id and Phone No. required to be furnished along with the bid.

2.3 Experience Criteria: The Bidder or its OEM (themselves or through reseller(s)) should have regularly, manufactured and supplied some or similar Category Products to any Central / State Govt Organization / PSU / Public Listed Company for 2 years before the bid opening date. Copies of relevant contracts to be submitted along with bid in support of having supplied some quantity during each of the year. In case of bunch bids, the primary product having highest value should meet this criterion.

2.4 OPTION CLAUSE: The Purchaser reserves the right to increase or decrease the quantity to be ordered up to 25 percent at the time of placement of contract. The purchaser also reserves the right to increase the ordered quantity by up to 25% of the contracted quantity during the currency of the contract at the contracted rates. Bidders are bound to accept the orders accordingly.

2.5 Bidders can also submit the EMD with Account Payee Demand Draft in favour of State Urban Development Agency payable at Kolkata. Bidder has to upload scanned copy / proof of the DD along with bid and has to ensure delivery of hardcopy to the Buyer within 5 days of Bid End date / Bid Opening date.

2.6 Successful Bidder can submit the Performance Security in the form of Account Payee Demand Draft also (besides PBG which is allowed as per GeM GTC). DD should be made in favour of State Urban Development Agency payable at Kolkata. After award of contract, Successful Bidder can upload scanned copy of the DD in place of PBG and has to ensure delivery of hard copy to the original DD to the Buyer within 15 days of award of contract.

2.7 Scope of supply (Bid price to include all cost components) : Supply Installation Testing and Commissioning of Goods

2.8 The bidder is required to upload, along with the bid, all relevant certificates such as BIS licence, type test certificate, approval certificates and other certificates as prescribed in the Product Specification given in the bid document.

2.9 Bidder Turn Over Criteria: The minimum average annual financial turnover of the bidder during the last three years, ending on 31st March of the previous financial year, should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the bidder is less than 3 year old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria.

2.10 OEM Turn Over Criteria: The minimum average annual financial turnover of the OEM of the offered product during the last three years, ending on 31st March of the previous financial year, should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the OEM is less than 3 year old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria. In case of bunch bids, the OEM of CATEGORY RELATED TO primary product having highest bid value should meet this criterion.

2.11 Availability of Service Centres: Bidder/OEM must have a Functional Service Centre in the State of each Consignee's Location in case of carry-in warranty. (Not

applicable in case of goods having on-site warranty). If service center is not already there at the time of bidding, successful bidder / OEM shall have to establish one within 30 days of award of contract. Payment shall be released only after submission of documentary evidence of having Functional Service Centre.

2.12 Dedicated Toll Free Telephone No. for Service Support : BIDDER/OEM must have Dedicated Toll Free Telephone No. for Service Support.

2.13 Escalation Matrix For Service Support : Bidder/OEM must provide Escalation Matrix of Telephone Numbers for Service Support.

2.14 Timely Servicing / rectification of defects during warranty period: After having been notified of the defects / service requirement during warranty period, Seller has to complete the required Service / Rectification within 7 days time limit. If the Seller fails to complete service / rectification with defined time limit, a penalty of 0.5% of Unit Price of the product shall be charged as penalty for each week of delay from the seller. Seller can deposit the penalty with the Buyer directly and the Buyer shall have a right to recover all such penalty amount from the Performance Security (PBG). Cumulative Penalty cannot exceed more than 10% of the total contract value after which the Buyer shall have the right to get the service / rectification done from alternate sources at the risk and cost of the Seller besides forfeiture of PBG. Seller shall be liable to re-imburse the cost of such service / rectification to the Buyer.

2.15 Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

2.16 For fulfilling the experience criteria any one of the following documents may be considered as valid proof for meeting the experience criteria:

- a. Purchase Order copy along with invoice(s) with self-certification by the bidder that supplies against the invoices have been executed.
- b. Execution certificate by client with order value.
- c. Any other document in support of order execution like Third Party inspection release note, etc.

2.17 Successful bidder will have to ensure that adequate number of dedicated technical service personals / engineers are designated / deployed for attending to the Service Request in a time bound manner and for ensuring Timely Servicing / rectification of defects during warranty period, as per Service level agreement indicated in the relevant clause of the bid.

Note: This is system generated file. No signature is required. Print out of this document is not valid for payment transaction purpose.





রাজ্য নগর উন্নয়ন সংস্থা

STATE URBAN DEVELOPMENT AGENCY

"ইলগান ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০০৩৬, পশ্চিমবঙ্গ

"ILGAN BHAVAN", H.C. Block, Sector - III, Bidhanagar, Kolkata - 700 106, West Bengal



SUDA - 945/2021 / 8756

Dated: ০৪.০৪.২২

From: Director, SUDA

To: M/s UNIFAB,
1/2A/1A, Ramkrishna Naskar Lane, Boleghata,
Kolkata, West Bengal-700010

LETTER OF ACCEPTANCE CUM SUPPLY ORDER

Sub: Letter of Acceptance cum Supply Order for supply and delivery at site of 4320 numbers of Tri Cycle Van with 8 numbers of 40 litre bucket for 44 ULBs in West Bengal

Ref: NIT No. SUDA - 945/2021/6318

Dated: 03.01.2022

Sir,

With reference to the above subject, this is to inform you that your offer for supply and delivery at site of 4320 numbers of Tri Cycle Van with 8 numbers of 40 litre bucket for 44 ULBs in West Bengal as per specifications provided by you in the NIT has been accepted by the Bid Evaluation cum Tender Committee for being the lowest financial bidder. Hence, you are requested to supply and deliver at site of 4320 numbers of Tri Cycle Van with 8 numbers of 40 litre bucket for 44 ULBs in West Bengal as per enclosed statement at your offered rate mentioned against the Item inclusive of all taxes and duties, GST, transportation, freight, trial run and training.

You are hereby requested to please execute a formal agreement with the undersigned within fifteen (15) days from the date of issue of this Letter of Acceptance cum Supply Order in triplicate and submit to this Office as per the terms and conditions mentioned in the tender document, failing which this Supply Order will be treated as cancelled. The date of commencement of supply and delivery will be reckoned from the date of receipt of this letter and supply shall be completed within stipulated timeframe of 06 months as mentioned in the NIT.

The work will have to be executed as per scope of supply and terms and conditions in the NIT and as stipulated below:

1. You have to deliver the Tri Cycle Van with 8 numbers of 40 litre bucket to the respective allocated space of the ULBs as per list mentioned in the NIT.
2. You have to complete the entire work within 06 months.
3. Payment terms: As per Commercial Terms & Conditions of NIT.

দুরভাব : ২৩৫৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com

Account Section : 2358 6408



রাজ্য নগর উন্নয়ন সংস্থা



STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা ৭০০ ১৬৬, পশ্চিমবঙ্গ
 "H.GUS BHAVAN", H.C. Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal



4. If the supply is not made within the stipulated time then 0.3% Penalty for delay will be charged on pro-rata basis for the number of days of delay on undelivered quantity.
5. Invoices in triplicate to be submitted to SUDA for release of payments duly supported by certificate of delivery of the said items, successful training and trial run by respective ULBs.
6. Statutory deductions from the bill will be made as per rules.
7. There shall be no provision of Arbitration.
8. The Authority always reserves the right to cancel this Supply Order without assigning any reasons.

A statement showing number of Tri Cycle Van with 8 numbers of 40 litre bucket to be supplied ULB wise is enclosed herewith.

Yours faithfully

Encl: As stated

Sd/-
 DIRECTOR, SUDA

SUDA - 945/2021 / ৯৭৪৬/১(৩)

Dated: 08-04-22

Copy with copy of enclosures forwarded for information to all members:

- i) Shri Joly Chowdhury, Additional Director, SUDA
- ii) Shri Debapriya Biswas, Additional Mission Director, SWM(U), SUDA
- iii) Shri Amitava Das, Deputy Director, SUDA
- iv) Shri S. Chattopadhyay, Chief Municipal Engineer (SWM), KMC
- v) Shri P. Biswas, Chief Engineer (E / M), KMDA
- vi) Shri Abhijit Ray, Financial Advisor, SUDA
- vii) Shri Goutam Hore, Finance Officer, SUDA
- viii) Shri Dipak Naskar, Superintending Engineer, SUDA

Sd/-
 DIRECTOR, SUDA

SUDA - 945/2021 /

Dated:

Copy with copy of enclosures forwarded for information to:

- i) Private Secretary to Hon'ble MIC, UD & MA Department, GoWB
- ii) P.S. to Principal Secretary, UD & MA Department, GoWB

Sd/-
 DIRECTOR, SUDA

R. S. B.
 For UNIFAB

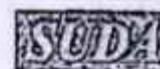
দুরত্ব : ২৩৫৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com

Account Section : 2358 6408



রাজা নগর উন্নয়ন সংস্থা



STATE URBAN DEVELOPMENT AGENCY

সংস্করণ-২০১৭

Regd. SHILWAN, 19, 19/1, Sector-3, III Bellary, Kolkata - 700 006, West Bengal



SUDA-764/2020/1111

Date: 12.02.2021

From: Director, SUDA

To: M/s Nilkamal Limited,
15, Nilkamal House, Road No. 13/14,
MIDC, Andheri East, Mumbai- 400093

LETTER OF ACCEPTANCE CUM SUPPLY ORDER

Sub: Letter of Acceptance cum Supply Order for supply at site of 1500000 numbers of HDPE plastic Green and Blue colour Household Bins of 10 litre capacity each for ULBs in West Bengal

Ref: NIT No. SUDA-764-2020/6111

Dated: 08.12.2020

Sir,

With reference to the above subject, this is to inform you that your offer for supply at site of 1500000 numbers of HDPE plastic Green and Blue colour Household Bins of 10 litre capacity each for different ULBs in West Bengal as per specifications provided by you in the NIT has been accepted by the Bid Evaluation cum Tender Committee for being the lowest financial bidder. Hence, you are requested to supply and deliver at site of 1500000 numbers of HDPE plastic Green and Blue colour Household Bins of 10 litre capacity each for different ULBs in West Bengal as per enclosed statement at your offered rate mentioned against the item inclusive of all taxes & duties, GST, transportation, freight & sample testing.

You are hereby requested to please execute a formal agreement with the undersigned within fifteen (15) days from the date of issue of this Letter of Acceptance cum Supply Order in triplicate and submit the same to this Office as per the terms and conditions mentioned in the tender document, failing which this Supply Order will be treated as cancelled. The date of commencement of supply and delivery will be reckoned from the date of receipt of this letter and supply shall be completed within stipulated timeframe of 150 days as mentioned in the NIT.

The work will have to be executed as per scope of supply and terms & conditions in the NIT and as stipulated below.

1. You have to deliver the HDPE plastic Green and Blue colour Household Bins of 10 litre capacity each to the respective allocated space of the ULBs as per list enclosed.
2. You have to complete the entire work within 150 days.

দূরভাষা : ২০০৮ ৬৪০৩ / ০৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com

Account Section : 2358 6408



রাজ্য নগর উন্নয়ন সংস্থা



STATE URBAN DEVELOPMENT AGENCY

"বিধাননগর উন্নয়ন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"KALGUSH BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

SUDA-687/2020/6496

Date: 10.12.2020

From: Director SUDA

To: M/s Nilkamal Limited,
77/78, Nilkamal House, Road No. 13/14,
MIDC, Andheri East, Mumbai - 400093

LETTER OF ACCEPTANCE CUM SUPPLY ORDER

Sub: Letter of Acceptance cum Supply Order for supply at site of 60222 numbers of HDPE plastic Green and Blue coloured Community Bins of 100 litre capacity each for 124 ULBs in West Bengal

Ref: NIT No. SUDA-687/2020/1433

Dated: 25/08/2020

Sir,

With reference to the above subject, this is to inform you that your offer for supply at site of 60222 numbers of HDPE plastic Green and Blue coloured Community Bins of 100 litre capacity each for 124 ULBs in West Bengal as per specifications provided by you in the NIT has been accepted by the Bid Evaluation cum Tender Committee for being the lowest financial bidder. Hence, you are requested to supply and deliver at site of 60222 numbers of HDPE plastic Green and Blue coloured Community Bins of 100 litre capacity each for 124 ULBs in West Bengal as per enclosed statement at your offered rate mentioned against the item inclusive of all taxes & duties, GST, transportation, freight & sample testing.

You are hereby requested to please execute a formal agreement with the undersigned within fifteen (15) days from the date of issue of this Letter of Acceptance cum Supply Order in triplicate and submit the same to this Office as per the terms and conditions mentioned in the tender document, failing which this Supply Order will be treated as cancelled. The date of commencement of supply and delivery will be reckoned from the date of receipt of this letter and supply shall be completed within stipulated timeframe of 365 days as mentioned in the NIT.

The work will have to be executed as per scope of supply and terms & conditions in the NIT and as stipulated below:

1. You have to deliver the HDPE plastic Green and Blue coloured Community Bins of 100 litre capacity each to the respective allocated space of the ULBs as per list enclosed.
2. You have to complete the entire work within 365 days.

দুসংখ্যক : ২০২০ ৬৪০৬ / ৬৭৬৭, ফোন : ২৩৫৮ ৫৮০০
Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbaudadir@gmail.com
Account Section : 2358 6405



রাজা নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

SUDA

"BAGUNHAWAN", 1a to 1d Sector III, Haldimandir, Kolkata - 700106, W. Bengal



1. This order is issued subject to commercial terms & conditions of NH
2. If the supply is not made within the stipulated time then 0.3% Penalty for delay will be charged on pro-rata basis per day for the number of days of delay on undelivered quantity
3. Invoices in triplicate to be submitted to SUDA for release of payments duly supported by certificate of delivery of the said items by respective ULBs
4. Statutory deductions from the bill will be made as per rules
5. There shall be no provision of Arbitration
6. The Authority always reserves the right to cancel this Supply Order without assigning any reasons.

A statement showing number of HDPE plastic Green and Blue colour Household Bins of 10 litre capacity each to be supplied ULB wise is enclosed herewith.

Encls: As stated

Yours faithfully

 12-02-21
DIRECTOR, SUDA

SUDA-764/2020/ 8819/1(C)

Date: 12.02.2021

Copy with copy of enclosures forwarded for information to all members-

- i) Shri Joly Choudhury, Joint Secretary, UD&MA Department and Additional Mission Director, SBM(U), SUDA
- ii) Shri Amitava Das, Deputy Director, SUDA
- iii) Shri S. Chattopadhyay, Director General (SWM), KMC
- iv) Shri Prabin Biswas, Chief Engineer (E/M), KMDA
- v) Shri Goutam Hore, Finance Officer, SUDA
- vi) Shri Dipak Naskar, Superintending Engineer, SUDA

 12-02-21
DIRECTOR, SUDA

SUDA-764/2020/ 8819/1(C)/2(2)

Date: 12.02.2021

Copy with copy of enclosures forwarded for information to:

- i) P.S. to Hon'ble MIC, UD & MA Department, GoWB
- ii) P.S. to Principal Secretary, UD & MA Department, GoWB

 12/2/21
DIRECTOR, SUDA

দুরভায় : ২৩০৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudndir@gmail.com
Account Section : 2358 6408



রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BILAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

3. Payment terms: As per Commercial Terms & Conditions of NIT.
4. If the supply is not made within the stipulated time then 0.3% Penalty for delay will be charged on pro-rata basis per day for the number of days of delay on undelivered quantity.
5. Invoices in triplicate to be submitted to SUDA for release of payments duly supported by certificate of delivery of the said items by respective ULBs.
6. Statutory deductions from the bill will be made as per rules.
7. There shall be no provision of Arbitration.
8. The Authority always reserves the right to cancel this Supply Order without assigning any reasons.

A statement showing number of HDPE plastic Green and Blue coloured Community Bins of 100 litre capacity each to be supplied ULB wise is enclosed herewith.

Enclor: As stated

Yours faithfully

10.12.2020.
DIRECTOR, SUDA

SUDA-687/2020/1496/1 (7)

Date: 10.12.2020

Copy with copy of enclosures forwarded for information to all members:

- i) Shri Joly Choudhury, Joint Secretary, UD&MA Department and Additional Mission Director, SBM(U), SUDA
- ii) Shri Ashis Saha, Joint Director, SUDA
- iii) Shri Amitava Das, Deputy Director, SUDA
- iv) Shri S. Chatopadhyay, Chief Engineer (SWM), KMC
- v) Shri Prabin Biswas, Chief Engineer (E/M), KMDA
- vi) Shri Goutam Hore, Finance Officer, SUDA
- vii) Shri Dipak Naskar, Superintending Engineer, SUDA

SUDA-687/2020/

Date: 10.12.2020

Copy with copy of enclosures forwarded for information to:

- i) P.S. to Hon'ble MIC, UD & MA Department, GoWB
- ii) P.S. to Principal Secretary, UD & MA Department, GoWB

10.12.2020.
DIRECTOR, SUDA

10.12.2020.
DIRECTOR, SUDA

Received by
Saha
11.12.2020

দূরত্ব : ২০২৮ ৬৪০০ / ৫৭০৭, ফ্যাক্স : ২০২৮ ৫৮০০
Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com
Account Section : 2358 6408

সূডা

রাজ্য নগর উন্নয়ন সংস্থা

SUDA

STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচ-সি ব্লক, সেক্টর-৩, বিধাননগর, ফলগাতা-৭০০ ১০৬, পশ্চিমবঙ্গ

"ILGUS BHAVAN", H-C Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal



তারিখ

Memo No. SUDA- 695/2020/2074/10

Date- 04.08.2022

০৫

From : Shri Joly Chaudhuri, WBCS (Exc.),
Additional Secretary, UD & MA Department &
Additional Director, SUDA

To : Chairperson/ Chairperson Board of Administrator/ Administrator/
Maheshtala Municipality/ NAA.

Subject: Delivery of Tri-Cycle Van.

Madam/ Sir,

This is to inform you that the contact order has already been placed to the concerned agency for supply and delivery at site for 415 nos. Tri-Cycle Van within 30 days from the date of issuance of this letter following all the terms and conditions and financial formalities as per existing norms.

Accordingly, you are requested to kindly furnish declaration certificate of the receipt of the above mentioned material (prescribed format enclosed) only after delivery testing and satisfactory trial run of the said item for taking further necessary action in this regard to this office at sbmcellsuda@gmail.com. Shri Dipak Naskar, Superintending Engineer (9835650784)/ Shri Chandan Das, Assistant Engineer (9434469349) may be contacted for any further clarification.

If there is any issue regarding delivery, technical and service related issues arises, you may contact with Shri Ashis Majumder (9830087295) of UNIFAB & Tirtha Kr. Majumder (9923111333) of Silpi Engineering Works for one year from the date of delivery at site.

Yours faithfully,

Ranabir
04.08.2022
Addl. Secretary, UD & MA Dept.

&
Addl. Director, SUDA

Date- 04.08.2022

০৫

Memo No. SUDA- 695/2020/2074(১)/1(4)

Copy forwarded for kind information & necessary action to :

1. Executive Officer, Maheshtala Municipality/ NAA.
2. Finance Officer, Maheshtala Municipality/ NAA.
3. Shri Ashis Majumder of UNIFAB with a direction to deliver the PTC in time.
4. Shri Tirtha Kr. Majumder of Silpi Engineering Works with a direction to deliver the PTC in time.

Ranabir
04.08.2022
Addl. Secretary, UD & MA Dept.

&
Addl. Director, SUDA

দুরভাষ : ২৩৫. ৬৪০. / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com

Account Section : 2358 6408



রাজ্য নগর উন্নয়ন সংস্থা



STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচ-সি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
 "ILGUS BHAVAN", H-C Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

Memo No.SUDA-15014(19)/11/2022-ENGG.SEC(SUDA)-SUDA-4801

Date: 14.10.2022

ক্রমিক নং

From : Shri Joly Chaudhuri, WBCS (Exe.),
 Additional Secretary, UD & MA Department &
 Additional Director, SUDA

তারিখ

To M/s. Shilpi Engineering Works

Subject: Delivery of Tri-Cycle Van.

Ref. : Bid/RA/PR No.GEM/2022/B/1985068, date 20.06.2022

Sir,

As per Order No Bid/RA/PR No.GEM/2022/B/1985068 dated 20.06.2022 you are requested to supply 3521 Nos. Tri-Cycle Van to the Municipalities as per attached sheet within 15 days from the date issue of this letter.

Shri Dipak Naskar, Superintending Engineer (Mob:9836650787)/Shri Chandan Das, Assistant Engineer (Mob: 9434469349) may be contacted for any further clarification.

Yours faithfully,

Encl.: As sated.

Chaudhuri
14.10.2022

Additional Secretary to the Govt. of West Bengal
 Department of UD&MA,
 &
 Additional Mission Director (U), S.B.M.(SUDA)

SUDA- SUDA-15014(19)/11/2022-ENGG.SEC(SUDA)-SUDA-4801(1)/(54) Date-14.10.2022

Copy forwarded for kind information to:

The Chairman/Chairperson... MaheshtralaMunicipality with a request to kindly furnished the declaration certificate of the receipt of the above mentioned materials (prescribed format enclosed) only after delivery, testing & satisfactory trial run of the said items. If there is any issue regarding delivery, technical & service related issues arises you may contact with Sri Tirtha Kumar Majumder (Mob: 9923111333) of Shilpi Engineering Works.

Chaudhuri
14.10.2022

Additional Secretary to the Govt. of West Bengal
 Department of UD&MA,
 &
 Additional Mission Director (U), S.B.M.(SUDA)

দূরভাষ : ২৩৫৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com
 Account Section : 2358 6408.



Sl No	ULB Name	District	Total
1	Bankura	Bankura	60
2	Sonamukhi	Bankura	12
3	Kalna	Bardwaman	9
4	Barddhaman	Bardwaman	200
5	Katwa	Bardwaman	53
6	Durgapur MC	Bardwaman	200
7	Bolpur	Birbhum	74
8	Rampurhat	Birbhum	15
9	Sainthia	Birbhum	2
10	Dubrajpur	Birbhum	5
11	Suri	Birbhum	74
12	Cooch Behar	Coochbihar	20
13	Dinhata	Coochbihar	9
14	Buniadpur	Dakshin Dinajpur	19
15	Gangurampore	Dakshin Dinajpur	36
16	Siliguri MC	Darjeeling	200
17	Arambagh	Hooghli	20
18	Bansberia	Hooghli	40
19	Chamdany	Hooghli	30
20	Tarakeswar	Hooghli	12
21	Howrah MC	Howrah	150
22	Bally	Howrah	170
23	Dhupguri	Jalpaiguri	20
24	Jalpaiguri	Jalpaiguri	60
25	Mal	Jalpaiguri	18
26	English Bazar	Malda	150
27	Old Malda	Malda	20
28	Dhulian	Murshidabad	20
29	Murshidabad	Murshidabad	9
30	Domkal	Murshidabad	90
31	Berhampore	Murshidabad	60
32	Jaganj-Azimganj	Murshidabad	40
33	Hatnighata	Nadia	20
34	Ranaghat	Nadia	52
35	Santipur	Nadia	80
36	Krishnanagar	Nadia	100
37	Barasat	North 24 Pgs	150
38	Habra	North 24 Pgs	80
39	Jhargram	Paschim Medinipur	40
40	Kharagpur	Paschim Medinipur	250
41	Midnapore	Paschim Medinipur	80
42	Contai	Purba Medinipur	40
43	Purulia	Purulia	60
44	Raghunathpur	Purulia	12
45	Maheshtala	South 24 Pgs	200
46	Kallaganj	Uttar Dinajpur	40
47	Raiganj	Uttar Dinajpur	80
48	Islampur	Uttar Dinajpur	20
49	Basirhat	North 24 Pgs	80
50	Titagarh	North 24 Pgs	40
51	Chatal	Paschim Medinipur	40
52	Panskura	Purba Medinipur	40
53	Tamluk	Purba Medinipur	40
54	Uluberia	Howrah	100
		Total =	3521

Joly Chaudhuri
16.10.2014

Joly Chaudhuri, WBCS (Eas.)
Additional Secretary
Urban Development & Municipal Affairs Department
Government of West Bengal



রাজ্য শহর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-III, বিদ্যানগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

Memo No.SUDA-15014(19)/11/2022-ENGG.SEC(SUDA)-SUDA/6172

Date- 28.11.2022

From : Shri Joly Chaudhuri, WBCS (Exe.),
Additional Secretary, UD & MA Department &
Additional Director, SUDA

To M/s. Shilpi Engineering Works

Subject: Delivery of Tri-Cycle Van.

Ref : Bid/RA/PK No.GEM/2022/B/1985068. date 20.06.2022

Sir,

As per Order No Bid/RA/PR No.GEM/2022/B/1985068 dated 20.06.2022 you are requested to supply 2514 Nos. Tri-Cycle Van to the Municipalities as per attached sheet within 15 days from the date issue of this letter.

Shri Dipak Naskar, Superintending Engineer (Mob:9836630787) / Shri Chandan Das, Assistant Engineer (Mob: 9434469349) may be contacted for any further clarification.

Yours faithfully,

Encl.: As stated.

Joly Chaudhuri 28.11.2022
Additional Secretary to the Govt. of West Bengal
Department of UD&MA.

&
Additional Mission Director (U), S.B.M.(SUDA)

SUDA- SUDA-15014(19)/11/2022-ENGG.SEC(SUDA)-SUDA/6172(1/1) Date-28.11.2022

Copy forwarded for kind information to:

The Chairman/Chairperson.....*Maheshtala*.....Municipality with a request to kindly furnish the declaration certificate of the receipt of the above mentioned materials (prescribed format enclosed) only after delivery, testing & satisfactory trial run of the said items. If there is any issue regarding delivery, technical & service related issues arises you may contact with Sri Tirtha Kumar Majumder (Mob: 9923111333) of Shilpi Engineering Works.

Joly Chaudhuri 28.11.2022
Additional Secretary to the Govt. of West Bengal
Department of UD&MA.

&
Additional Mission Director (U), S.B.M.(SUDA)



ULB wise Tri-Cycle Van to be delivered
Shilpi Engineering Works

SI No	ULB Name	District	2 nd Phase (2 nd Installment)
1	Dubrajpur	Birbhum	10
2	Durgapur	Bardhaman	200
3	Gushkara	Bardhaman	12
4	Kaina	Bardhaman	13
5	Coochbehar	Coochbihar	46
6	Haldibari	Coochbihar	23
7	Balurghat	Dakshin Dinajpur	100
8	Arambagh	Hooghly	22
9	Champdany	Hooghly	40
10	Chandannagar MC	Hooghly	100
11	Howrah MC	Howrah	200
12	Uluberia	Howrah	100
13	Alipurdwar	Alipurduar	16
14	Falakata	Alipurduar	45
15	Dhupguri	Jalpaiguri	35
16	Jalpaiguri	Jalpaiguri	40
17	Maynaguri	Jalpaiguri	30
18	Englishbazar	Malda	100
19	Old Malda	Malda	50
20	Berhampore	Murshidabad	186
21	Dhuliyani	Murshidabad	50
22	Domkal	Murshidabad	40
23	Jiaganj-Azimgunj	Murshidabad	20
24	Barasat	North 24 Parganas	100
25	Habra	North 24 Parganas	100
26	Basirhat	North 24 Parganas	50
27	Titagarh	North 24 Parganas	40
28	Kharagpur	Paschim Medinipur	13
29	Kharar	Paschim Medinipur	10
30	Khirpai	Paschim Medinipur	10
31	Chandrakona	Paschim Medinipur	10
32	Midnapur	Paschim Medinipur	50

Contd..2....

D. S. Saha
28-11-2022

#2#



33	Tamluk	Purba Medinipur	19
34	Contal	Purba Medinipur	40
35	Jhargram	Jhargram	10
36	Purulia	Purulia	75
37	Dalkhola	Uttar Dinajpur	8
38	Islampur	Uttar Dinajpur	22
39	Kaliaganj	Uttar Dinajpur	29
40	Raiganj	Uttar Dinajpur	100
41	Siliguri	Darjeeling	150
42	Maheshtala	South 24 Parganas	200
<i>Total</i>			2514

Abdul Hamid Mulla
28.4.2022

সুডা

SUDA

রাজ্য নগর উন্নয়ন সংস্থা

STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

SUDA-765/2020/1928

Date : 01.08.2022

From : Shri Joly Chaudhuri, WBCS(Exe.),
Addl. Secretary, UD & MA Department &
Additional Director, SUDA.To : (1) Chairperson, (Concerned ULBs) Municipality/ NAA.
(2) Commissioner, Concerned Municipal CorporationsSub : Utilisation of 15th Finance Commission Tied grant for implementation
of municipal Solid Waste Management activities

Madam/ Sir,

Apropos the captioned subject, as you are aware grants of the 15th Finance Commission are devolved to the ULBs broadly under 2 (two) heads, tied grants and untied grants. 50% of the total tied grants are earmarked for Solid Waste Management activities and the rest 50% for Water Supply Schemes. Funds for Kolkata U.A (KMC & HMC), Asansol U.A and Barrackpore Cantonment are devolved separately. Copy of the devolution and the earmarked component for Solid Waste Management enclosed as Annexure-A. For 122 other ULBs, the detail of the funds released in 2020-21 (2 installments) and 1 installment of 2021-22 alongwith the total tied grants for Solid Waste Management released till date is enclosed (Annexure-B).

You are requested to utilise the tied grants for Solid Waste Management on the following admissible activities.

- (1) Providing Water Supply to Public / Community Toilets.
- (2) Setting up primary collection & transportation (C&T) systems, workshop/ car shed for SWM vehicles including modernization of existing systems
- (3) Procurement of Households/ Community bins
- (4) Procurement of equipments for Conservancy Workers
- (5) Procurement of vehicles for Secondary Transportation
- (6) Devolving infrastructure for car shed and car washing for SWM vehicles.
- (7) Godown for storing equipments for Conservancy Workers.
- (8) Viability gap funding for several components of Swachh Bharat Mission/ Mission Nirmal Bangla-Urban 2.0.

This was already communicated by UD & MA Department vide no. UDMA-11012(99)/5/2020/800 dated 18.02.2022, copy annexed once more.

Strict compliance may please be ensured.

Encl : As stated

Yours faithfully,

J. Chaudhuri
01.08.2022

Addl. Secretary, UD & MA Dept.
&
Addl. Director, SUDA

দুরভাষ : ২৩৫৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com

Account Section : 2358 6408



SUDA-765/2020/1928/1(6)

Date : 01.08.2022

Copy forwarded for kind information to :

- (1) All Special Commissioner/ Special Secretary/ Additional Secretary, UD & MA Department.
- (2) District Magistrate, All District.
- (3) Executive Officer, (All ULBs) Municipality/ NAA.
- (4) Finance Officer, (All ULBs) Municipal Corporation/ Municipality/ NAA.
- (5) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (6) PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

Abdull Hamid Mollu
01.08.2022

Addl. Secretary, UD & MA Dept.
&
Addl. Director, SUDA



Government of West Bengal
Department of Urban Development & Municipal Affairs
Nagarayan, DF-8, Sector-I
Salt Lake, Kolkata - 700 064

Date: 18.02.2022

No. UDMA-11012(99)/5/2020/800

NOTIFICATION

Sub : Advisory for utilization of 15th Finance Commission Tied fund for SWM in Sanitation and SWM by the ULBs as per Guideline of 15 FC

WHEREAS, in the Operational Guideline of Fifteenth Finance Commission for the Implementation of the recommendations on Urban Local Body grants contained in Chapter 5 (Local Body Grants) of the Fifteenth Finance Commission (FC-XV) vide no. 15(2) FC-XV/FCD/2020-25 dated 01.06.2020, it was mentioned that 50% of the Tied Grant to be provided to the ULBs should be spent for Solid Waste Management activities (as per details at Annex-5.6 of FC-XV Report on Service Level Bench Marks) i.e., for '(i) Achieving Garbage Free Star Rating of the cities and (ii) Coverage of water supply for Public/ Community Toilet. The fund to be utilized on infrastructure issues of the above-mentioned Service Level Bench Marks to achieve Garbage Free Star Rating of Cities. The Fifteenth Finance Commission grants should not be utilized for expenses on wages and office administrative purposes.

NOW, THEREFORE, the Governor is pleased to direct all the Urban Local Bodies to make the expenditure from Fifteenth Finance Commission tied grant on SWM for the following activities:

1. Providing Water Supply to Public/ Community Toilets.
2. Setting up primary collection & transportation (C&T) systems, workshop/car shed for SWM vehicles including modernization of existing systems
3. Procurement of Households/ Community bins
4. Procurement of equipments for conservancy workers
5. Procurement of vehicles for Secondary Transportation
6. Developing infrastructure for car shed and car washing for SWM vehicles.
7. Godown for storing equipments for conservancy workers.
8. Viability gap funding for several components of Swachh Bharat Mission/ Mission Nirmal Bangla-Urban 2.0.

This is issued with the approval of the competent authority of UD&MA Department.

By order of the Governor

[Signature]
18.02.2022
Additional Secretary
to the Govt. of West Bengal



No. UDMA-11012(99)/5/2020/800/1(4)

Copy forwarded for information and necessary action to:

1. Municipal Commissioner, Kolkata Municipal Corporation
2. Commissioner, (Concerned ULB) Municipal Corporation
3. Executive Officer, (All ULBs) Municipality/ NAA.

Pranab
18-02-2022
Additional Secretary
to the Govt. of West Bengal

No. UDMA-11012(99)/5/2020/800/2(19)

Date: 18.02.2022

Copy forwarded for kind information to :

1. CEO, KMDA.
2. Smt. Sujata Ghosh, IAS, Special Commissioner, UD & MA Department.
3. Smt. Nandini Ghosh, IAS, Special Commissioner, UD & MA Department.
4. Smt. Debarati Dutta Gupta, WBCS(Exe.), Special Secretary, UD & MA Department.
5. Shri Amit Sarkar, Financial Advisor, UD & MA Department.
6. Shri Saikat Kumar Dutta, WBCS(Exe.), Special Secretary, UD & MA Department.
7. Smt. Sumita Bagchi, WBCS(Exe.), Special Secretary, UD & MA Department.
8. Shri Supriya Ghoshal WBCS(Exe.), Director, SUDA.
9. Smt. Papiya Ghosh Roy Chowdhury, WBCS(Exe.), Additional Secretary, UD & MA Department.
10. Shri Sourav Chaki, WBCS(Exe.), Additional Secretary, UD & MA Department.
11. Shri Santanu Das, WBCS(Exe.), Additional Secretary, UD & MA Department.
12. Shri Joly Chaudhuri, WBCS(Exe.), Additional Secretary, UD & MA Department.
13. Shri Arup Ratan Mukhopadhyay, WBCS(Exe.), Additional Secretary, UD & MA Department.
14. District Magistrate, All Districts.
15. Secretary, Municipal Engineering Directorate, Government of West Bengal
16. Chief Engineer, Municipal Engineering Directorate, Government of West Bengal
17. Shri Debapriya Biswas, WBCS(Exe.), Joint Secretary, UD & MA Department.
18. Private Secretary to Hon'ble MoS (IC), UD & MA Department
19. P.S. to Principal Secretary, UD & MA Department

Pranab
18-02-2022
Additional Secretary
to the Govt. of West Bengal

সুডা

রাজ্য নগর উন্নয়ন সংস্থা

SUDA

STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

SUDA-1014/2022/143(120)

From : Financial Adviser, SUDA

To : Mayor / Chairman

..... MC / Municipality / NAA

MEMORANDUMSub: Release of fund under West Bengal Urban Employment Scheme

Sir/ Madam,

Pursuant to the allotment order issued by UD&MA Department vide no. 103(Sanction)/UDMA-13014(12)125/2022-BDG-MA SEC-Department of UDMA dated 17.05.2022 followed by allotment order vide number SUDA-1014/2022/103 dated 20.05.2022, fund is hereby released in favour of your ULB as first installment (i.e 20% of yearly requirement during the Financial Year 2022-23) under West Bengal Urban Employment Scheme. Details of amount released, treasury code, operator code are given in the Annexed Sheet.

Utilization Certificate is to be submitted / mailed immediately at odf.wbsuda@gmail.com // sbm.wbsuda@gmail.com after utilization of the fund.

Yours Faithfully

Financial Adviser, SUDA

দূরভাষ : ২৩৫৮ ৬৪০৩ / ৫৭৬৭, ফ্যাক্স : ২৩৫৮ ৫৮০০

Tel : 2358 6403/5767, Fax : 2358 5800, E-mail : wbsudadir@gmail.com
Account Section : 2358 6408

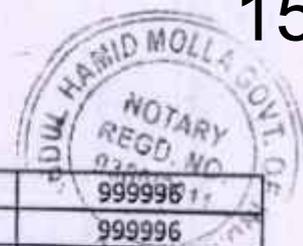
SUDA-1014/2022/143(120)

23.05.2021

Scheme : West Bengal Urban Employment Scheme

Sl. No.	Name of the ULB	Amount	Payee Treasury Code	Operator Code of the Payee	Scheme ID of the Payee Operator
1	ALPURBUAR	2,182,000.00	JAC	7	16522
2	ARAMBAG	2,536,000.00	HGC	14	22124
3	ASANSOL MC	54,247,000.00	BUD	1	22266
4	BADURIA	2,050,000.00	NPE	4	3419
5	TAKI	1,349,000.00	NPE	5	22223
6	CHANDERNAGORE MC	7,055,000.00	HGD	4	22298
7	TARAKESHWAR	1,172,000.00	HGD	7	999996
8	CHAMPDANI	4,232,000.00	HGD	6	22298
9	BAIDYABATI	4,918,000.00	HGF	12	22237
10	SERAMPORE	7,260,000.00	HGF	10	22237
11	DANKUNI	2,982,000.00	HGF	20	999996
12	UTTARPARA-KOTRUNG	5,728,000.00	HGF	18	22237
13	RISHRA	4,442,000.00	HGF	14	22237
14	BALLY	10,809,000.00	HWB	87	23789
15	HOWRAH MC	46,640,000.00	HWB	27	999996
16	BALURGHAT	5,422,000.00	DDA	13	22392
17	BANKURA	6,001,000.00	BAA	26	999996
18	SONAMUKHI	1,283,000.00	BAA	28	999996
19	HOOGHLY-CHINSURAH	6,681,000.00	HGB	8	22062
20	BANSBERIA	3,642,000.00	HGB	9	999996
21	BARANAGAR	8,677,000.00	NPC	1	999996
22	BARRACKPORE	6,001,000.00	NPC	2	22206
23	BHATPARA	20,164,000.00	NPC	4	22206
24	DUM DUM	3,854,000.00	NPC	5	999996
25	GARULILA	2,187,000.00	NPC	6	22206
26	HALISAHAR	5,227,000.00	NPC	7	22206
27	TITAGARH	4,262,000.00	NPC	16	999996
28	KHARDAH	4,269,000.00	NPC	10	22206
29	NAIHATI	8,155,000.00	NPC	11	22206
30	NEW BARRACKPORE	3,517,000.00	NPC	12	999996
31	NORTH BARRACKPORE	5,179,000.00	NPC	13	22206
32	PANIHATI	14,490,000.00	NPC	14	22206
33	SOUTH DUM DUM	14,981,000.00	NPC	15	22206
34	KANCHRAPARA	4,648,000.00	NPC	9	22206
35	BELDANGA	1,283,000.00	MUA	20	22191
36	BEHRAMPURE	7,251,000.00	MUA	18	22191
37	BARASAT	10,307,000.00	NPA	8	999996
38	GOBARDANGA	1,902,000.00	NPA	10	999996
39	MADHYAMGRAM	6,768,000.00	NPA	13	999996
40	HABRA	6,169,000.00	NPA	9	999996

Dipankar Choudhury
 Dipankar Choudhury
 Accounts Officer
 State Urban Development Agency
 Under UJ & MA Department
 Govt. of West Bengal



41	BIDHANNAGAR MC	19,673,000.00	NPG	50	999996
42	BIRNAGAR	1,172,000.00	NAD	21	999996
43	COOPERS CAMP NAA	700,000.00	NAD	23	22100
44	RANAGHAT	2,536,000.00	NAD	19	22100
45	TAHERPUR NAA	745,000.00	NAD	22	22100
46	SANTIPUR	6,447,000.00	NAD	20	22100
47	BISHNUPUR	2,647,000.00	BAB	10	22029
48	BOLPUR	3,561,000.00	BRB	2	999996
49	BONGAON	4,519,000.00	NPF	2	999996
50	BUDGE BUDGE	2,853,000.00	SPB	2	22325
51	PUJALI	1,195,000.00	SPB	6	999996
52	MAHESHTALA	19,081,000.00	SPB	4	22325
53	BURDWAN	12,690,000.00	BUA	17	22366
54	MEMARI	1,394,000.00	BUA	19	22366
55	GUSHKARA	1,238,000.00	BUA	18	22366
56	BUNYADPUR	1,305,000.00	DDC	24	999996
57	GANGARAMPUR	2,160,000.00	DDC	5	999996
58	KALYANI	4,157,000.00	NAC	13	22078
59	HARINGHATA	2,050,000.00	NAC	37	22078
60	GAYESHPUR	2,160,000.00	NAC	17	22078
61	CHAKDAH	3,760,000.00	NAC	15	22078
62	GHATAL	1,858,000.00	MIC	6	22347
63	RAMJIBONPUR	700,000.00	MIC	10	22347
64	CHANDRAKONA	936,000.00	MIC	9	22347
65	KHIRPAI	722,000.00	MIC	8	999996
66	CONTAI	3,168,000.00	MIB	2	999996
67	COOCH BEHAR	2,994,000.00	COA	12	999996
68	DAINHAT	936,000.00	BUG	7	999996
69	KATWA	2,949,000.00	BUG	6	22008
70	ISLAMPUR	1,924,000.00	UDA	7	999996
71	DALKHOLA	1,446,000.00	UDA	23	999996
72	DARJEELING	4,696,000.00	DAA	70	999996
73	JANGIPUR	3,973,000.00	MUC	9	22250
74	DHULIAN	3,709,000.00	MUC	10	15099
75	JALPAIGURI	4,055,000.00	JAA	16	999996
76	DHUPGURI	1,527,000.00	JAA	57	22136
77	DIAMOND HARBOUR	1,968,000.00	SPC	12	999996
78	DINHATI	1,394,000.00	COC	5	999996
79	DOMKOL	4,772,000.00	MUF	22	999996
80	DUBRAJPUR	1,349,000.00	BRA	24	22055
81	SAINTHIA	1,881,000.00	BRA	26	22055
82	SURI	3,141,000.00	BRA	22	999996
83	DURGAPUR MC	25,614,000.00	BUE	12	22373
84	EGRA	1,195,000.00	PMD	3	11352
85	OLD MALDA	3,472,000.00	MDB	3	22046
86	ENGLISH BAZAR	7,632,000.00	MDB	2	22046
87	HALDIA	9,260,000.00	MID	20	999996

Dipankar Choudhury
Dipankar Choudhury

State of West Bengal
Under
Gazetted by West Bengal



88	MEKHLIGANJ	472,000.00	COE	2	22229
89	HALDIBARI	597,000.00	COE	3	22229
90	RAJPUR SONARPUR	16,598,000.00	SPD	9	999996
91	JAINAGAR MAZILPUR	959,000.00	SPD	7	22186
92	JHALDA	700,000.00	PUC	1	21524
93	JHARGRAM	2,603,000.00	MIE	9	22108
94	MURSHIDABAD	2,028,000.00	MUE	7	22401
95	JIAGANJ AZIMGANJ	2,160,000.00	MUE	9	999996
96	KALIYAGANJ	2,614,000.00	UDB	14	22212
97	RAIGANJ	7,501,000.00	UDB	13	22212
98	KALIMPONG	1,814,000.00	DAC	4	22144
99	KALNA	1,990,000.00	BUF	7	999996
100	KANDI	1,881,000.00	MUD	11	999996
101	KHARAGPUR	10,886,000.00	MIF	11	999996
102	KOLKATA MC	180,019,000.00	CAC	239	22503
103	NABADWIP	4,807,000.00	NAA	3	22154
104	KRISHNAGAR	6,080,000.00	NAA	13	22154
105	MAL	1,003,000.00	JAD	4	22220
106	MATHABHANGA	1,008,000.00	COD	14	999996
107	MIDNAPORE	7,010,000.00	MIA	25	22310
108	MIRIK	472,000.00	DAF	1	999996
109	RAMPURHAT	2,714,000.00	BRC	10	22092
110	NALHATI	1,478,000.00	BRC	11	22092
111	TAMRALIPTA	2,028,000.00	MIG	36	22073
112	PANSKURA	2,138,000.00	MIG	26	22073
113	PURULIA	4,851,000.00	PUA	20	999996
114	RAGHUNATHPUR	1,172,000.00	PUB	7	999996
115	SILIGURI MC	20,540,000.00	DAD	14	22259
116	TUFANGANJ	862,000.00	COF	4	22282
117	ULUBERIA	11,096,000.00	HWC	10	22175
118	KURSEONG	1,709,000.00	BAB	11	999996
119	FALAKATA	1,924,000.00	JAC	78	22300

Sl. No.	Name of ULB	Name of Bank	Account No.	IFSC Code	Amount (Rs.)
1	Maynaguri Municipality	Axis Bank	021010044148341	UTIB0004075	12,38,000/-

SUDA-1014/2022/143(120)/1(5)

23.05.2022

Copy forwarded for kind information of:

1. Commissioner, All Municipal Corporations concerned.
2. Executive Officer, All Municipalities concerned.
3. Finance Officer, All Municipalities concerned.
3. PS to MIC, UD&MA Deptt., Govt. of West Bengal
4. PS to Prn Secy, UD&MA Deptt., Govt. of West Bengal.

Dipankar Chatterjee
Dipankar Chatterjee

Secretary
Urban Development and Municipal Administration
Government of West Bengal

সুডা

SUDA

রাজ্য নগর উন্নয়ন সংস্থা
STATE URBAN DEVELOPMENT AGENCY

"ইলগাস ভবন", এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
"ILGUS BHAVAN", HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

SUDA-1014/2022/ 2040 (82)

From : Finance Officer, SUDA

To : Mayor / Chairman

..... MC / Municipality / NAA

03.08.2022

**MEMORANDUM**Sub: Release of fund under West Bengal Urban Employment Scheme

Sir/ Madam,

Pursuant to the allotment order issued by UD&MA Department vide no. 413(Sanction)/UDMA-13014(12)/125/2022-BDG-MA SEC-Department of UDMA dated 26.07.2022, fund is hereby released in favour of your ULB as Second installment (i.e 20% of yearly requirement during the Financial Year 2022-23) under West Bengal Urban Employment Scheme. Details of amount released, treasury code, and operator code are given in the Annexed Sheet.

Utilization Certificate is to be submitted / mailed immediately at odf.wbsuda@gmail.com // sbm.wbsuda@gmail.com after utilization of the fund.

Yours Faithfully

Finance Officer, SUDA

দূরভাষ : (০৩৩) ৬৬৩৬৬৬০০

Tel : (033) 66366600, E-mail : wbsudadir@gmail.com

Account Section : (033) 66366627

SUDA-1014/2022/2040 (82)

03.08.2022

Scheme : West Bengal Urban Employment Scheme

Sl. No.	Name of the ULB	Amount	Payee Treasury Code	Operator Code of the Payee	Scheme ID of the Payee Operator
1	ARAMBAG	2,536,000.00	HGC	14	8114
2	ASHOKENAGAR KALYANGA	4,749,000.00	NPA	11	1085
3	NORTH DUM DUM	9,905,000.00	NPA	12	1085
4	HABRA	6,169,000.00	NPA	9	1085
5	BARASAT	10,307,000.00	NPA	8	23867
6	BADURIA	2,050,000.00	NPE	4	3419
7	BAIDYABATI	4,918,000.00	HGF	12	2362
8	SERAMPORE	7,260,000.00	HGF	10	2284
9	DANKUNI	2,982,000.00	HGF	20	22405
10	UTTARPARA-KOTRUNG	5,728,000.00	HGF	18	2384
11	KONNAGAR	2,774,000.00	HGF	16	2545
12	BALLY	10,809,000.00	HWB	87	23790
13	BANKURA	6,001,000.00	BAA	26	19317
14	SONAMUKHI	1,283,000.00	BAA	28	19001
15	HOOGHLY-CHINSURAH	6,681,000.00	HGB	8	1209
16	BANSBERIA	3,642,000.00	HGB	9	1227
17	BARANAGAR	8,677,000.00	NPC	1	2153
18	BARRACKPORE	6,001,000.00	NPC	2	2153
19	BHATPARA	20,164,000.00	NPC	4	2153
20	DUM DUM	3,854,000.00	NPC	5	2153
21	TITAGARH	4,262,000.00	NPC	16	2153
22	KHARDAH	4,269,000.00	NPC	10	2153
23	NAIHATI	8,155,000.00	NPC	11	2153
24	NEW BARRACKPORE	3,517,000.00	NPC	12	2153
25	NORTH BARRACKPORE	5,179,000.00	NPC	13	2153
26	PANIHATI	14,490,000.00	NPC	14	2153
27	SOUTH DUM DUM	14,981,000.00	NPC	15	2153
28	KANCHRAPARA	4,648,000.00	NPC	9	2153
29	KAMARHATI	11,843,000.00	NPC	8	2153
30	BARUIPUR	1,930,000.00	SPD	11	10770
31	RAJPUR SONARPUR	16,598,000.00	SPD	9	10876
32	JAINAGAR MAZILPUR	959,000.00	SPD	7	11144
33	BELDANGA	1,283,000.00	MUA	20	14527
34	BHADRESWAR	4,350,000.00	HGD	5	2785
35	TARAKESHWAR	1,172,000.00	HGD	7	2785
36	CHAMPDANI	4,232,000.00	HGD	6	2785
37	BISHNUPUR	2,647,000.00	BAB	10	23207
38	BOLPUR	3,561,000.00	BRB	2	6747
39	BUDGE BUDGE	2,853,000.00	SPB	2	21064
40	MAHESHTALA	19,081,000.00	SPB	4	2000
41	COOCH BEHAR	2,994,000.00	COA	12	18461
42	DAINHAT	936,000.00	BUG	7	5296
43	KATWA	2,949,000.00	BUG	6	5296
44	ISLAMPUR	1,924,000.00	UDA	7	7201
45	DALKHOLA	1,446,000.00	UDA	23	7201
46	DIAMOND HARBOUR	1,968,000.00	SPC	12	6155
47	DINHATA	1,394,000.00	COC	5	19938
48	DUBRAJPUR	1,349,000.00	BRA	24	12085

Dipankar Choudhury
21.



49	SAINTHIA	1,881,000.00	BRA	26	12107
50	SURI	3,141,000.00	BRA	22	11949
51	EGRA	1,195,000.00	PMD	3	11343
52	FALAKATA	1,924,000.00	JAC	78	23878
53	GANGARAMPUR	2,160,000.00	DDC	5	15707
54	GHATAL	1,858,000.00	MIC	6	22530
55	RAMJIBONPUR	700,000.00	MIC	10	22530
56	KHARAR	553,000.00	MIC	9	23862
57	KHIRPAI	722,000.00	MIC	8	22530
58	MEMARI	1,394,000.00	BUA	19	5116
59	GUSHKARA	1,238,000.00	BUA	18	4772
60	MEKHLIGANJ	472,000.00	COE	2	18576
61	HALDIBARI	597,000.00	COE	3	18576
62	JALPAIGURI	4,055,000.00	JAA	16	17709
63	JANGIPUR	3,973,000.00	MUC	9	15099
64	JHALDA	700,000.00	PUC	1	21524
65	JHARGRAM	2,603,000.00	MIE	9	13398
66	KALIYAGANJ	2,614,000.00	UDb	14	8718
67	RAIGANJ	7,501,000.00	UDB	13	8718
68	KALNA	1,990,000.00	BUF	7	6164
69	KANDI	1,881,000.00	MUD	11	999996
70	KHARAGPUR	10,886,000.00	MIF	11	14026
71	KOLKATA MC	180,019,000.00	CAC	239	22503
72	NABADWIP	4,807,000.00	NAA	3	21239
73	KRISHNAGAR	6,080,000.00	NAA	13	21239
74	MAL	1,003,000.00	JAD	4	16667
75	TAMRALIPTA	2,028,000.00	MIG	36	13118
76	PANSKURA	2,138,000.00	MIG	26	13172
77	PURULIA	4,851,000.00	PUA	20	4287
78	RAGHUNATHPUR	1,172,000.00	PUB	7	3770
79	SANTIPUR	6,547,000.00	NAD	20	14822
80	SILIGURI MC	20,540,000.00	DAD	14	23871
81	TUFANGANJ	862,000.00	COF	4	19730
82	ULUBERIA	11,096,000.00	HWC	10	594

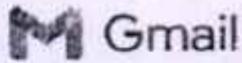
SUDA-1014/2022/2040 (81)/1(5)

03.08.2022

Copy forwarded for kind information of:

1. Commissioner, Municipal Corporations concerned.
2. Executive Officer, Municipalities concerned.
3. Finance Officer, Municipalities concerned.
3. PS to MIC, UD&MA Deptt., Govt. of West Bengal
4. PS to Prn Secy, UD&MA Deptt., Govt. of West Bengal.

Dipankar Choudhury



Sukdeb Das <ngt.udma@gmail.com>

**ATR by KMC regarding the sludge pond of Garden Reach Water Works i.c.w.
HNGT matter OA 66/2021/EZ**

1 message

Municipal Commissioner <commissionerkmc42@gmail.com>

Fri, Jun 16, 2023 at 5:02 PM

To: ngt.udma@gmail.com, nandinighosh.jsudma@gmail.com

Cc: kmcgws@gmail.com, subhajit.dasgupta1@gmail.com, Santanukumar Ghosh <santanukumarghsh@gmail.com>, nodalofficer_tnp@kmcgov.in, nodalofficer.tnp@gmail.com, townplanningkmc@gmail.com

Madam /Sir,

I am directed to forward the ATR in connection with the captioned subject. Please find the attachment.

With regards

OSD to Municipal Commissioner
Kolkata Municipal Corporation

 KMC_WS-KEIP_OA no.66_2021_EZ.pdf
911K

Dated: 12.06.2023

Subj: O.A. No. 66/2021/EZ (Tribunal on its own Motion-Vs-State of West Bengal & Ors.)
(Ref: Monikhal Canal)

Re: Action Taken Report about the Sludge Pond of Garden Reach Water Works situated beside New Santoshpur Road in Ward Number 10 of Maheshtala Municipality (Ref: NGT order dated 28.03.2023).

Ref: Memo No. 49(4)/(Law)/C-12/NGT/SS-14/2017 dated 07.06.2023 of Senior Special Secretary, UD&MA department.

Water Treatment Plant at Garden Reach Water Works near Nature Park was originally constructed by KMDA (erstwhile KMW&SA) and is in operation since 1982. Treated water from this plant is served to Maheshtala, Budge Budge, Garden Reach area, entire South Kolkata, Behala, Tollygunge area and Jadavpur area as drinking water for the general people. Also treated filtered water from this water treatment plant is supplied dedicatedly at different Booster Pumping Stations, Capsule Booster Pumping Stations and Elevated Service Reservoirs across the city. At these Booster Pumping Stations, Capsule Booster Pumping Stations and Elevated Service Reservoirs additional head is added and drinking water is supplied with required quantity and pressure.

During treatment at Garden Reach Water Treatment Plant portion of sludge water is recirculated in the plant itself. The balance portion of sludge water is stored in sludge pond area consisting of five numbers large ponds (sedimentation tank) situated on New Santoshpur Road in Ward number 10 of Maheshtala Municipality. After settling at these sludge ponds the supernatant water from the sludge pond enters the 1200 mm diameter pipeline for supernatant water disposal purpose at New Santoshpur Road. This pipeline at Santoshpur Road also receives the sewerage water of Maheshtala Municipality and finally the sewerage water and supernatant water of sludge pond is discharged to Manikhali Khal. It may kindly be noted that this system is going on since inception of Garden Reach Water Treatment Plant in 1982. Further accumulated water in huge quantity from adjacent localities of Maheshtala Municipality enters the sludge ponds at various points causing hindrance to proper functioning of the sludge pond, which is required to be redressed. It may please be noted that Garden Reach Water Treatment Plant is operated on 24x7 round-the-clock basis including its sludge management system for supply of potable water. Further improvement of efficacy of maintenance of sludge handling system can only be considered keeping the existing system in operation so that drinking water supply to its vast command zone is not disturbed and hampered.

For improvement of sludge handling system and for speedy disposal of supernatant water KMC has taken up the scheme for construction of one lifting pumping station and laying of dedicated carrier pipeline for disposal of the supernatant water after settling and sedimentation. Laying work of dedicated carrier pipeline has been completed. The lifting pumping station is already constructed by KEIP department of KMC. The construction work of the pumping station is completed and after trial run the lifting station was put into regular operation during last week of May, 2023.

It is learnt that schemes are also being taken up for development of drainage system of Maheshtala Municipality so that the same is not mixed up with sludge water of the Water Treatment Plant and also to avoid pumping out of runoff water of Maheshtala Municipality in the sludge water pond of KMC. specially during rainy season, disturbing its performance.

It is understood that schemes are taken up for de-silting of the 1200 mm diameter pipe at New Santoshpur Road and such desilting work of drainage system and trunk lines is going to be taken up shortly.

This is further to inform that extensive maintenance work for clearing of sludge generated at the sludge pond area is also going on in full swing with cutting and disposal of settled sludge from the existing sludge pond



of Garden Reach Water Treatment Plant using heavy earth movers and machineries viz earth excavator, heavy duty dewatering pump, hydraulically operated dumper etc. It may kindly be noted that cutting and disposal of sludge from the existing sludge pond of GRWW is being done continuously engaging agencies in phases keeping portions of sludge pond in operation so that the filter water generation from GRWW is not hampered. This maintenance work of cutting and disposal of settled sludge is executed during the dry season in full swing and substantial amount of generated sludge is cut off and disposed which is used by different organisations like Syama Prasad Mookerjee Port Kolkata (erstwhile KoPT), KMDA, Maheshtala Municipality, KMC, Calcutta University etc. as per their requisition and requirement and also presently the same work is being continued. Such extensive maintenance of sludge ponds in the form of thorough cutting and disposal of sludge from the sludge ponds enhances water retaining capacity of the ponds for better sludge settling and managements in the sludge ponds. As a result in the last rainy season there was no problem of overflow of water from sludge pond area to the adjoining area of Ward number 10. As the sludge cutting and disposal work is being continued in full swing, it is expected that there will be no such problem in this rainy season also.

There are some encroachments in the sludge pond area situated within ward number 10 of Maheshtala Municipality. As a result the full area of sludge pond cannot be used. These encroachments are required to be removed for full-fledged and proper operation and maintenance of the sludge pond utilising the full area of the sludge pond.

In recent past, KMC survey department started the survey and demarcation work of the sludge pond area through concerned BL&LRO department, GoWB, but the same could not be continued due to local resistance. Thereafter recently the BL&LRO Survey has again started in presence and with cooperation of officials of Maheshtala Municipality.

There is also encroachment of the Nayanjuli beside Santoshpur Road by means of construction over the Nayanjuli which creates problem in disposal of sludge pond water through Nayanjuli.

It is to add that KMC Water Supply department has already engaged The School of Water Resources, IIT Kharagpur to undertake the feasibility study for improvement of the existing sludge handling system, its maintenance and its disposal for Garden Reach Water Treatment Plant as a long term solution. Survey of the sludge ponds by M/s Envirotech Solutions is completed for sludge pond number 1, 2 & 3 and drawings and survey details of the same has been forwarded to IIT, Kharagpur for further guidance and technical assistance for sludge management. Survey work for pond number 4 and 5 is being taken up by M/s Envirotech Solutions and submission of drawings with survey details to IIT Kharagpur is expected to be completed by 31.07.2023, for the five Sludge Ponds. IIT Kharagpur in the meantime recommended extensive cutting and disposal of sludge from the sludge pond area. Accordingly extensive maintenance of the available area of the sludge pond is being carried out now by KMC by means of thorough cutting and disposal of sludge from the sludge pond area.

Submitted

Alu
12/06/2023
Dy. OE (WS-III)
KMC

AS
12/06/23

Apan
12/06/23

AS
12/06/23
S.A.E.M.
L.S.A.M.

Executive Engineer
Water Supply / GRWW
K. M. C.

[Signature]
12/06/23
OSD & EO
DIRECTOR GENERAL
WATER SUPPLY DEPTT.
K. M. C.

[Signature]
19/06/23
Director General (P)
K.E.L.I.P./K.M.C.



**Sub: Report in compliance with OA: 66/2021/EZ
[Tribunal on its own Motion-vs.-State of West Bengal & Ors]**

Ref: 59(Law)/C-12/NGT/3S-14/2017 dated. 19.09.2022

Regarding pollution abatement of Monikhal Canal, GAP Wing, W&S Sector, KMDA has taken following action :-

(1) GAP Wing, W&S Sector, KMDA started work on 27.06.2022 for 35 MLD STP along with interception of drains discharging to River Ganga under Hybrid Annuity Model (HAM) at Maheshtala. Proposal of KMDA to intercept 20 MLD dry weather flow from Monikhal has been technically accepted by NMCG. This project is schedule to be completed by 26.09.2024. Different parameters on pollution load estimation of Monikhal canal are measured by KMDA through Jadavpur university. Report of Jadavpur university is attached herewith for ready reference.

(2) KMDA is executing another sewerage network project at Maheshtala Municipal area from ward no 1 to 10 under AMRUT. The network laying work in these wards will be completed by August' 23 and the House connection work will be started soon. The part sewage which were supposed to be discharged at Monikhal canal directly. But after completion of House Connection, this sewage will be taken at our ongoing 35 MLD STP for treatment.

(3) KMDA 's another proposal for shifting the location of outlet discharge (65 MLD) Point of Garden Reach WSP, from Monikhal canal has also been accepted by NMCG. KMC considered the same at their 'Renovation of Garden Reach STP Project'.

Shah
19.06.2023
EXECUTIVE ENGINEER
DIVIN-V / GAP-VI
(GAP-WING) W & S Sector
K.M.D.A.

19/06/23
ENGINEER

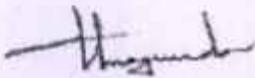
RAJUL
19/06/23
Superintending Engineer (South)
Water & Sanitation (W&S) Sector
K.M.D.A.

19/6/23
Chief Engineer
Water & Sanitation Sector
GAP Wing, KMDA

Pollution Load Estimation of New Munir Khali Khal

Name of location	Discharge (m ³ /day)	BOD mg/L	COD mg/L	BOD Load (kg/day)	COD load (kg/day)	TC (MPN/100 mL)	FC (MPN/100 mL)
New Munir khali khal	85248.11	24	134	2045.95	11423.25	7×10^7	2.1×10^6




Prof. (Dr.) Asis Mazumdar
School of Water Resources Engineering
Jadavpur University



Senior Special Secreary
Mpl. Commissioner

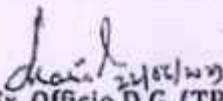
Sub: O.A. No. 66/2021/EZ (Tribunal on its own Motion -Vs- State of West Bengal & Ors. (Ref.: Monikhal Canal)

Actions and planning already initiated for Garden Reach STP as per O.A. No. 66/2021/EZ.

Sl. No.	Direction of Hon'ble NGT dated 28.03.2023	Response from KMC
i)	<p>Para/pont No. 21- "... It is also stated in paragraph (d) of the affidavit that as per the Minutes of the review meeting held on 23.09.2021 with Executive Director (Projects), NMCG, information of which is received to TNP/TP&D Dept. on 7th October, 2021, it has been suggested from NMCG to set up 1 single unit STP of 65 MLD at Garden Reach STP complex instead of rehabilitation of existing and old ASP STP (40 MLD) together with the newly proposed SBR unit (25 MLD) because this may reduce the overall expenditure for construction, commission and maintenance. The 30 years age-old structure should be dismantled as it would not last long even after repairs. The time of completion of the project has been given as 30 months subject to availability of funds from the NMCG. Hon'ble NGT, therefore, directed that completion of construction and functionality of the STP be completed by 31st December, 2024</p>	<p>AA&FS approved in the 44th EC Meeting held on 17.08.22, Agenda Item No. 44.18. Estimated amount of Rs. 289.02 Crores (including cost of O & M for 15 years - Rs. 149.11 crores) under HAM mode.</p> <p>Tendering under process.</p> <p>Publish date: 05.01.23. Bid opened on 04.05.23. Technical Bid Evaluation Under Progress.</p>

Submitted.


 22.6.23
 Ex-Engg. (C) T.P.D.D.
 K.M.C.


 OSD & Ex-Officio D.G. (TP&DD/TNP)

O.S.D & EX-OFFICIO
 DIRECTOR GENERAL
 TP & DD / T N P
 K.M.C.

Annexure-A

DECLARATION

Name of the work/project

BANK PROTECTION BY CC BLOCK LINING AND REPAIRING OF
EXISTING LINING FOR ADI GANGA (TOLLY'S NULLAH) FROM CHETLA
BRIDGE TO DHANADHANYA BRIDGE.

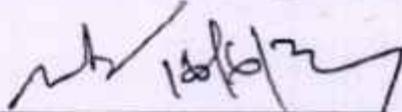
Estimated cost

89,707,553.00

This is to declare that,

- 1 We will mandatorily follow the e-tender procedure as prescribed in relevant orders issued by Finance Department of Government of West Bengal for selection of agency for execution of works and for selection of supplier for procurements, as the case may be.
- 2 We shall produce copies of system generated e-tender papers, comparative statement, work order, progress report in prescribed format and utilization certificate at the time of claiming second and subsequent installment.
- 3 This work has not been proposed/ submitted or taken up under any other fund of UD & MA department or any other department.
- 4 On completion of the scheme, I undertake to submit completion certificate along with utilization certificate for the remaining installment.
- 5 We shall abide by the directions of Finance Department from time to time regarding utilization of fund.





 The Chief Executive Officer/Executive Officer
 KMC - TPPD Division

Special Municipal Commissioner (R/S/P)
 Kolkata Municipal Corporation

New Munir Khali Khal

Location & Discharge details

Name of the Drain/Khal	Position	Cross Sectional Area (Sq. m)	Velocity (m/s)	Discharge (m ³ /day)
New Munir Khali Khal	Lat 22°31'43.51"N Long 88°14'52.25"E	8.8889	0.111	85/48.11



Figure 1. Water sampling and Measurement location



Prof. (Dr.) Anil Kumar
School of Water Resources and Environment
Indian Institute of Technology

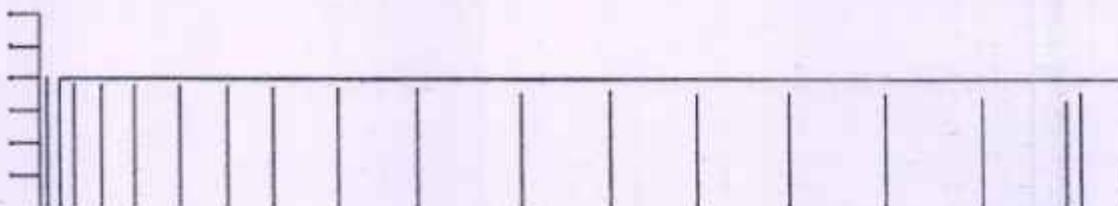
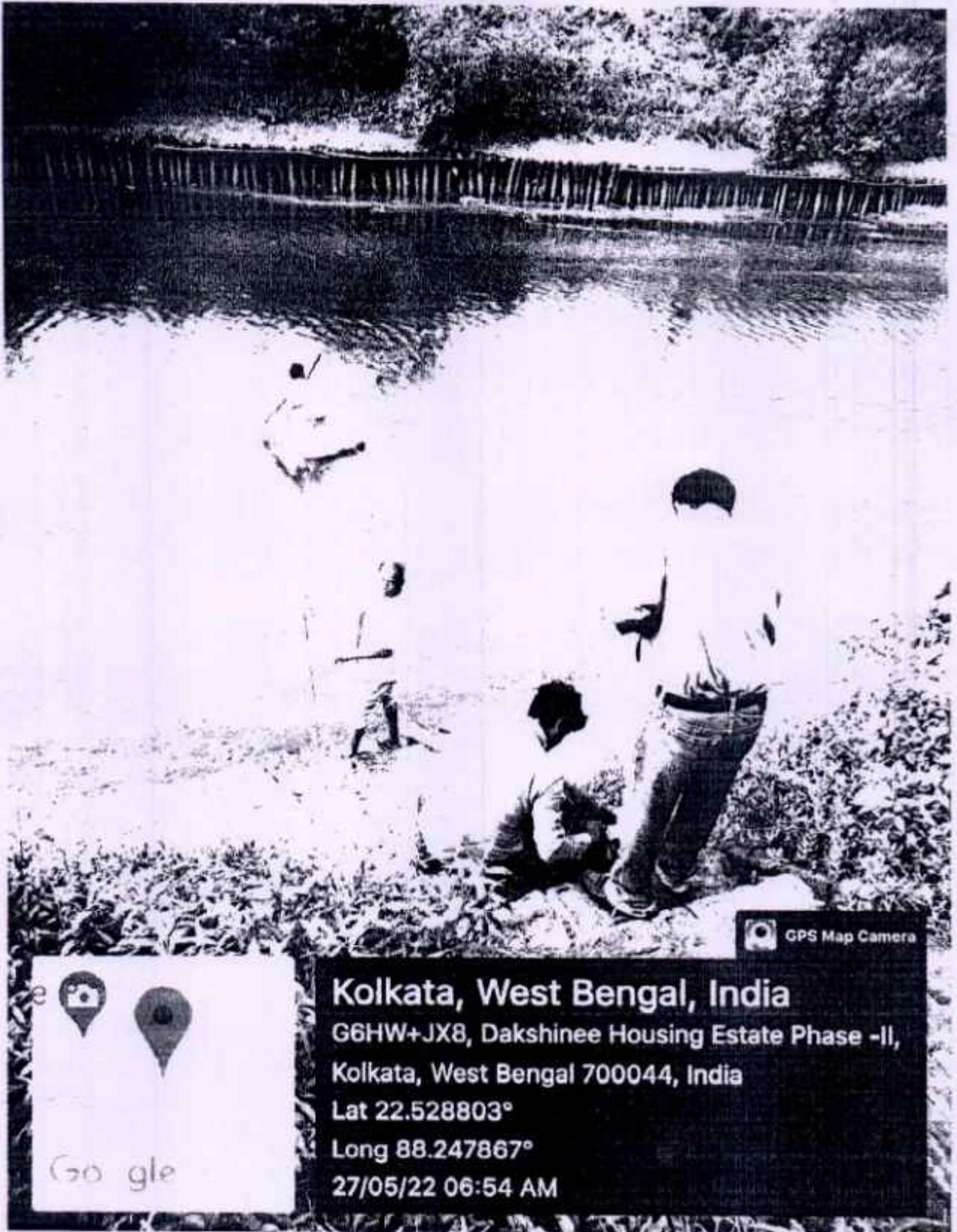


Figure 2. Comparison of various parameters at New Munir Khali Khal



GPS Map Camera



Kolkata, West Bengal, India
G6HW+JX8, Dakshinee Housing Estate Phase -II,
Kolkata, West Bengal 700044, India
Lat 22.528803°
Long 88.247867°
27/05/22 06:54 AM



GPS Map Camera



Kolkata, West Bengal, India

G6HW+JX8, Dakshinee Housing Estate Phase -II,
Kolkata, West Bengal 700044, India

Lat 22.528809°

Long 88.247833°

27/05/22 06:34 AM

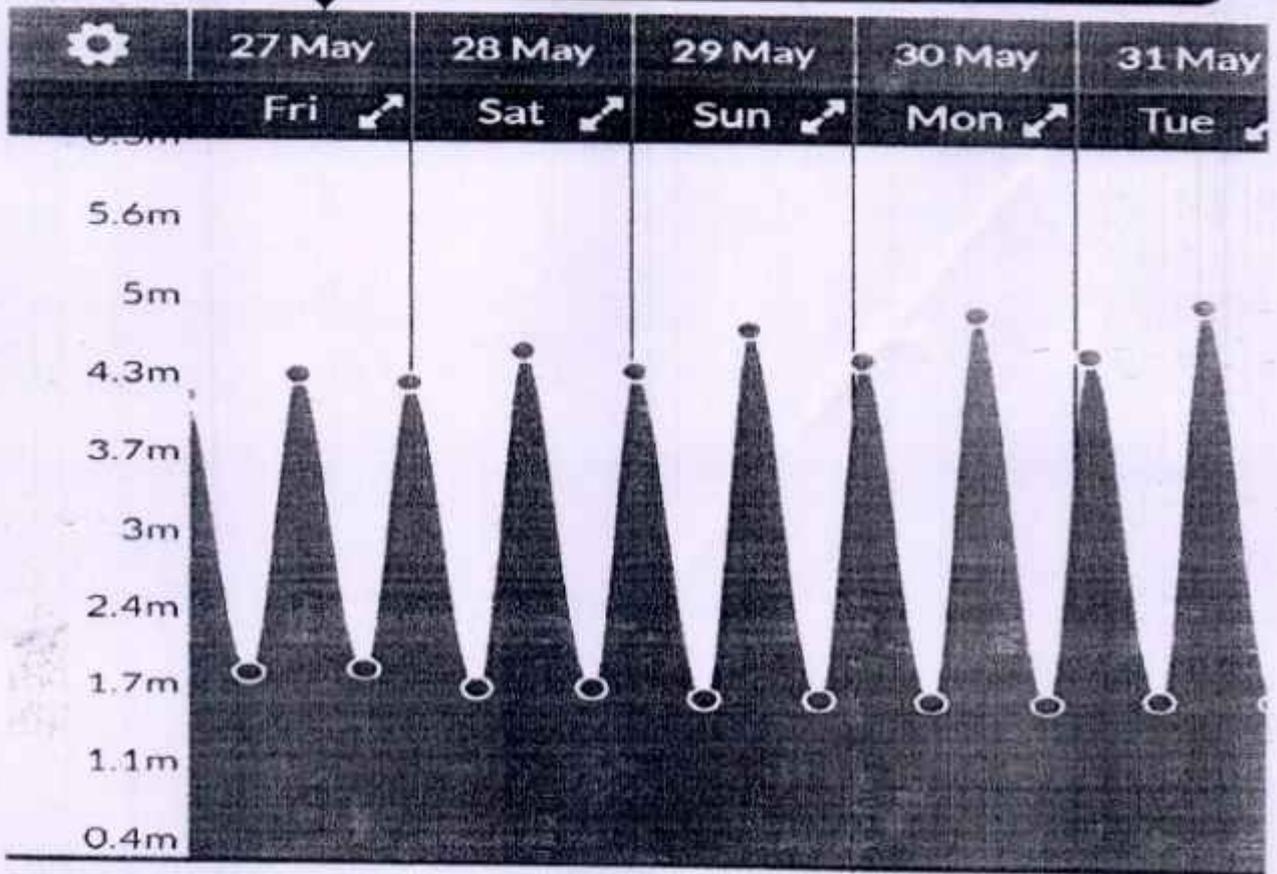


tide times and ...
tide-forecast.com



Tide Times (30 Days)

Sea Conditions



	27 May	28 May	29 May	30 May	31 May
	Fri ↗	Sat ↗	Sun ↗	Mon ↗	Tue ↗
HIGH (IST)	↑ 11:41AM 4.39m 11:50PM 4.33m	12:12PM 4.6m	00:23AM 4.44m 12:44PM 4.79m	00:57AM 4.54m 1:17PM 4.93m	1:31AM 4.6m 1:52PM 5.02m
LOW (IST)	6:35AM 1.93m 7:05PM 1.97m	7:20AM 1.82m 7:49PM 1.83m	8:01AM 1.75m 8:29PM 1.75m	8:39AM 1.74m 9:08PM 1.73m	9:17AM 1.77m 9:46PM 1.77m

